KUDRAT
PURE INDIAN TEA

Advertised before Acceptance under section 20(1) Proviso

1131288   05/09/2002
HIMALAYAN FLORA & AROMAS PVT. LTD.
trading as ;HIMALAYAN FLORA & AROMAS PVT. LTD.
D-253, ANAND VIHAR, DELHI- 110092.
MERCHANT, TRADER
PVT.LTD COMPANY INCORPORATED IN INDIA & REGISTERED WITH THE REGISTRAR OF COMPANIES DELHI &
HARYANA
Used Since :31/08/2002
DELHI
TEA
M/S.GRP TEA (INDIA) PRIVAE LIMITED
trading as ;M/S.GRP TEA (INDIA) PRIVAE LIMITED
12-2-37/A/9/1, MURADNAGAR, MAHDIPATNAM, HYDERABAD-500 028, ANDHRA PRADESH, INDIA
MANUFACTURERS AND TRADERS
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
TEA LEAF AND DUST TEA
2468389  29/01/2013
YOUSEF MOHAMMED SHARIF AND SONS GENERAL TRADING LLC.
trading as ;YOUSEF MOHAMMED SHARIF AND SONS GENERAL TRADING LLC.
P.O.BOX-4290, DUBAI, UNITED ARAB EMIRATES
MANUFACTURER & MERCHANT
A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF UNITED ARAB EMIRATES
Address for service in India/Agents address:
ADITYA & ASSOCIATES.
405, KAPADIA CHAMBERS, 599, J.S.S. ROAD, MARINE LINES, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
RICE, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS.
2565261  16/07/2013
UNITED BISCUITS (UK) LIMITED
HAYES PARK, HAYES END ROAD HAYES MIDDLESEX UB 4 8EE ENGLAND
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.
Used Since :15/01/2013

To be associated with:
1934580

DELHI
BISCUITS, CHOCOLATE BISCUITS, COOKIES, CAKES, PREPARATIONS MADE FROM CEREALS AND FROM FLOUR.

no exclusive right to the use of the word “WHOLEWHEAT”. Mark should be used as whole.
2717589  14/04/2014
DEVYANI FOOD INDUSTRIES LIMITED
trading as ;Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :25/01/2012
To be associated with:
1168157, 1830821, 2607270, 2717543, 2717586, 2717587, 2717588
DELHI
Ice cream, ice candy and confectionery.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1168157,2717587,2717591,2717593,2717598,2717599,2717601,2717587..
2717590 14/04/2014
DEVYANI FOOD INDUSTRIES LIMITED
trading as ; Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :11/04/2007
To be associated with:
1168157, 1830821, 2607270, 2717543, 2717586, 2717587, 2717588, 2717589, 2717590
DELHI
Ice cream, ice candy and confectionery.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NIMBU PANI.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..1168157.
2717592  14/04/2014
DEVYANI FOOD INDUSTRIES LIMITED
trading as :Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate
Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI-110 019.
Used Since :23/08/2012
To be associated with:
1168157, 1830821, 2607270, 2717543, 2717586, 2717587, 2717588, 2717589, 2717590, 2717591
DELHI
Ice cream, ice candy and confectionery.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1168157,1830821,2607270,2717543,2717586,2717587,2717588,2717589,2717590,2717591.
2731132  05/05/2014
MELODY FOOD MERCHANT PVT. LTD
L-15 STREET NO 7 NEW MAHAVIR NAGAR NEAR DISTRICT CENTRE NEW DELHI 110027
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
KNOWLEDGENTIA CONSULTANTS
E-71, L.G.F., GREATER KAILASH-I NEW DELHI-48
Used Since :01/02/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES, ICE;

No exclusive right on the word FRESH ..
ANNAPURNA

2776959   18/07/2014
MR. RAJESHWAR KUMAR
trading as ;M/s Baluram Rajeshwar Kumar
2486, Gurudwara Road, Rajpura Town, Punjab.
Manufacturer and Merchants
Proprietor

Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/03/1996

DELHI
tea, rice, flour and preparations made from cereals salt, spices; & pulses.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..756503.
2805543  08/09/2014
KRISHNA CHEM FOOD PVT. LTD.
trading as ;KRISHNA CHEM FOOD PVT. LTD.
207, MAHARSHI DEVENDRA ROAD, 1ST FLOOR, ROOM NO.31, KOLKATA 700007.
Manufacturer & Merchant
(A Company incorporated under the Company Act, 1956).
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :04/04/2013
KOLKATA
Black Salt.
SITA RAM CHADDHA
2811918 18/09/2014
ANIL KUMAR CHADDHA
trading as ;SITA RAM CHADDHA & CO.
DIPUTY GANJ, MORADABAD-244001, UP
MANUFACTURER & TRADER
Address for service in India/AgeNs address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/1964
DELHI
NON-MEDICINAL CONFECTIONERY & NON-MEDICATED DIGESTIVE TABLETS.
2828881    17/10/2014
HARNIK GENERAL FOODS PVT. LTD.,
A-23, H BLOCK, MIDC, PIMPRI, PUNE-411,018
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE PROVISIONS OF THE COMPANIES ACT 1956

Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :31/07/1978

To be associated with:
261732, 356344, 369598, 482653, 966536, 1286802, 1596600, 1596730

MUMBAI
CARAMEL PUDDING MIX INCLUDED IN CLASS 30
ASHUTOSH BRAND ATTA
2830178  20/10/2014
ANIL POPLI
trading as ;ASHOK FLOUR MILL
MAHABIR MANDIR GALI MAIN BAZAR BAHADURGARH 124507 HARYANA
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2014
DELHI
ATTA.

NO EXCLUSIVE RIGHT OVER THE TERM "BRAND ATTA"..
1509

2837484  05/11/2014

VIKAS JAIN

trading as RAJ OVERSEAS.

BUILDING NO.-3962, ROOM NO.-107, NAYA BAZAR, DELHI-110006.

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since: 01/08/2014

DELHI

RICE INCLUDED IN CLASS 30.
2849043  24/11/2014
PAWAN KUMAR GUPTA
trading as ;GUPTA ENTERPRISES
MAHAMADA, CHHAPRA, BIHAR, INDIA
Manufacturer and Trader
Address for service in India/Attorney address:
SANJEEV KUMAR
806, Aggarwal Cyber Plaza-1, Netaji Subhash Place, Pitampura, Delhi-110034, India.
Used Since :22/11/2014
KOLKATA
Sattu, Besan, Chura (poha), Murmura (lai), Coffee, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice as included in class 30
2884204  19/01/2015
ISHAN AGARWAL
trading as ;ROYAL AGRITECH
ALLU PATTI, HILL CART ROAD, SILIGURI-734001, DIST-DARJEELING, WEST BENGAL.
MANUFACTURER & TRADERS
Address for service in India/ Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since : 01/01/2015
KOLKATA
ATTA, MAIDA, SATTU, BESAN, SATTOO BEING INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
KARUMURU
2892381  29/01/2015
V.C. PRADEEP
trading as ;M&G INTERNATIONAL
DOOR NO. 1/234-1, USHUS, VELLAICKAL MAIN STREET, KIZHAKKUMPATTUKARA, EAST FORT P.O., THRISSUR-680 005, KERALA.
MANUFACTURER AND MERCHANT
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
COFFEE, COFFEE-BASED BEVERAGES; TEA, TEA-BASED BEVERAGES; CHOCOLATES, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; COCOA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; CEREAL-BASED SNACK FOOD; FLOUR-MILLING PRODUCTS; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS.
SIONG HOE BISCUIT & CONFECTIONERY FACTORY SDN. BHD.
357-C, Batu Berendam, 75350 Malacca, Malaysia.
Manufacturers
A Private Limited Company organised and existing under the laws of Malaysia.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Candy, chocolate-coated nuts, coated nuts (confectionery), confectionery, almond confectionery, almond paste, almond toffees, nougat, peanut confectionery, sugar confectionery, peppermint sweets, pralines, toffees.
2933418  31/03/2015
SIONG HOE BISCUIT & CONFECTIONERY FACTORY SDN. BHD.
357-C, Batu Berendam, 75350 Malacca, Malaysia.
Manufacturers
A Private Limited Company organised and existing under the laws of Malaysia.
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Proposed to be Used
To be associated with:
2933417
DELHI
Candy, chocolate-coated nuts, coated nuts (confectionery), confectionery, almond confectionery, almond paste, almond toffees, nougat, peanut confectionery, sugar confectionery, peppermint sweets, pralines, toffees.
2934919    01/04/2015
NITESH BHARECH
trading as ;M/S. YASHWI BEVERAGES (UNIT II)
INDUSTRIAL ESTATE, SENCHOWA, NAGAON-782002, ASSAM
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :28/11/2014
KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
Phool Sudha

2941330  15/04/2015
ASHOK KUMAR BAJPAI
trading as ;BHAGYA SHREE PRATISTHAN
68/55, LOKMAN MOHAL KANPUR 01
MANUFACTURER, MERCHANT OR TRADERS
Address for service in India/Agents address:
GOOD LUCK TRADE MARK CO.
128/564 (FLAT NO.3), K- BLOCK, KIDWAI NAGAR, KANPUR-208011, (U.P.)
Used Since :06/06/2006
DELHI
GULKAND
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.words separately. Mark shall be used as a whole.
2949265    24/04/2015
LAXMI MAHESHWARI
trading as ;MAHESHWARI GRAM UDYOG
20, SAMAS PUR, DELHI 110091
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :04/04/2004
DELHI
SPICES(MASAILE), PAPAD, VADI, CHIPS, CHURANGOLI, AATA, COFFEE, TEA, RICE, TAPIOCA AND SAGO, FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFEAIONERY, EDIBLE ICES, SUGAR, HONEY,
TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS).
BRIJRAJ

2957353  06/05/2015

SH. JAGMOHAN AGGARWAL

trading as; RADHA RAMAN BIHARI LAL & SONS

A-45/2, EAST AZAD NAGAR, MAIN CHOWK, SWARN CINEMA ROAD, SHAHDARA, DELHI

MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:

LALJI ADVOCATES

A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.

Used Since : 01/03/2015

DELHI

FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST,
BAKING-POwDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
RAMA VISION LIMITED
RAMA HOUSE, 23, NAJAFGARH ROAD, INDUSTRIAL AREA, SHIVAJI MARG, NEW DELHI-110015
MANUFACTURERS AND MERCHANTS
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ASHU GUPTA.
204A S.B.I. BUILDING 23 NAJAFGARH ROAD INDL AREA SHIVAJI MARG NEW DELHI 10015
Used Since :18/05/2015
DELHI
COFFEE AND TEA; COCOA, COFFEE BASED BEVERAGES; TEA, INSTANT BEVERAGES; TEA; INSTANT BEVERAGES INCLUDED IN THIS CLASS; FLAVORINGS AND ESSENCES OTHER THAN ESSENTIAL OILS, INCLUDING FLAVORINGS AND ESSENCES FOR BEVERAGES; FLAVORINGS AND ESSENCES FOR FOODSTUFFS; SUGAR; PALM SUGAR; RICE (INCLUDING JASMINE RICE); RICE PAPER; INSTANT RICE MEALS INCLUDING INSTANT RICE WITH CURRY; TAPIOCA; SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS INCLUDING INSTANT NOODLES, EGG NOODLES, RICE STICK NOODLES; RICE VERMICELLI; CEREAL BASED SNACK FOODS; CUSTARD; DESSERTS IN THIS CLASS INCLUDING INSTANT TRADITIONAL THAI DESSERTS; MAYONNAISE; SALAD DRESSING; BREAD, PASTRY, BISCUITS; CAKES; HONEY, TREACLE, YEAST, BAKING POWDER AND BAKING INGREDIENTS AND ADDITIVES INCLUDED IN THIS CLASS; SALT; CURRY POWDER; CONDIMENTS; SAUCES INCLUDED IN THIS CLASS INCLUDING CHILI SAUCE, SWEET CHILI SAUCE, FISH SAUCE; PLUM SAUCE, PAD THAI SAUCE, SEAFOOD SAUCE, SOY SAUCE, OYSTER SAUCE, SEASONING SAUCE, GREEN CURRY PASTE; PURE TAMARIND; THAI CRACKER SNACKS; SEASONINGS INCLUDING SEASONING MIX POWDER; VINEGAR; PRE-PREPARED FOODS INCLUDING READY TO EAT THAI RICE NOODLES, FLOUR, SEASONING POWDER 30
2974300  29/05/2015
ASHUTOSH ARORA
SUDHIR KUMAR ARORA
trading as ;S.K.FOOD PRODUCTS
74, LAL QUARTER, GOVIND NAGAR, KANPUR (U.P), INDIA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P
Used Since :01/04/2005
DELHI
NAMKEEN, KACHARI, PUFFS, CHIPS, SNACKS, CONFECTIONERY , INCLUDED IN CLASS 30
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
2978214  03/06/2015
MR. ANKIT GUPTA
2/45, Sarva Priya Vihar, New Delhi-110016
Trader
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
DELHI
Rice, Flour and Sugar
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
PANCHWATI ALOEFIT
2978439 04/06/2015
POOJA GOEL
trading as ;POOJA GOEL
GROUND FLOOR, SHRI RAM APPTS, GATE NO 2, SHRI RAM PALACE DELHI ROAD, MEERUT U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2005
DELHI
CONFECTIONERY, CANDY, BISCUITS, NAMKEEN , CAKE , PASTRY, CHOCOLATE, TEA , COFFEE, RICE , SPICES ,
SUGAR , SALT, NOODLES , ICES HONEY , VINEGAR, MUSTARD , BAKING POWDER , YEAST,BREAD INCLUDED IN
CLASS 30
THE MARK TO BE READ AS WHOLE.
HARDIK
2982908    11/06/2015
AMIT GUPTA
trading as ;KRISHNA TRADING COMPANY
HOUSE NO.2, NAURAIYA KHERA, SITE-5, UDYOG KUNJ, DADA NAGAR, KANPUR (U.P.)
MANUFACTURERS & MERCHANTS
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR (BEHIND G.T. ROAD), KANPUR.
Used Since :14/05/2010
DELHI
BLACK SALT, ROCK SALT AND ALL GOODS BEING INCLUDED IN CLASS-30;
BHAGWATI LACTO VEGETARIAN EXPORTS (P) LTD.
trading as BHAGWATI LACTO VEGETARIAN EXPORTS (P) LTD.
18, 1/2 OLD ANAJ MANDI, FEROZPUR CANTT-152001, (PB.) INDIA
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
SANDEEP BISHT
B-7, ASHADEEP BUILDING, 9-HAILEY ROAD, NEW DELHI-1
Used Since: 24/12/2010
DELHI
RICE
3005918  09/07/2015
PRakash MISHTHAN BHANDAR
Manoj Kumar
Saroj Kumar
Sunil Kumar
trading as ;Prakash Mishtan Bhandar
Tekari Road, Gaya, Bihar
MANUFACTURING & TRADING
Partnership Firm
Address for service in India/Agents address:
PRAMOD KUMAR KAPOOR (ADVOCATE)
47-A, GOVIND PARK, KRISHNA NAGAR DELHI
Used Since :07/09/2002
KOLKATA
SWEETS & NAMKEEN FOR SALE IN THE STATE OF BIHAR ONLY
3008975  15/07/2015
ASTARC MANAGEMENT SERVICES PVT. LTD.
ASTARC HOUSE, 76/79, TAKPADA, MAKAWANA LANE, OFF. ANDHERI KURLA ROAD, ANDHERI (EAST), MUMBAI-400059
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
VARIKASERY & VARIKASERY.
31, HAJI HABIB BLDG, 1ST FLR, NEAR PARSI FIRE TEMPLE, DR. B.A.ROAD, DADAR (EAST), MUMBAI - 400 014.
Used Since :30/06/2015

To be associated with:
1661567

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED IN CLASS 30
3015774   23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
DELHI
Turmeric powder, chilly powder, mix masala, garam masala, honey and spices
3015778   23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
DELHI
Turmeric powder, chilly powder, mix masala, garam masala, honey and spices
3015780  23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
DELHI
Turmeric powder, chilly powder, mix masala, garam masala, honey and spices
3015781  23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
DELHI
Turmeric powder, chilly powder, mix masala, garam masala, honey and spices
3015782   23/07/2015
KISHAN CHAND GUPTA
trading as ;M/S. O.K. MASALA CO.
C-8, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :18/11/1985
To be associated with:
3015774
DELHI
Turmeric powder, chilly powder, mix masala, garam masala, honey and spices
3015789  23/07/2015

ADITYA SINGHAL
trading as ;M/S. UDITI INTERNATIONAL
A-5/8, FIRST FLOOR, JHILMIL INDUSTRIAL AREA, DELHI-110095
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :02/12/2014

DELHI
Confectionery products including chocolates, toffees & chewing gum (non medicated), biscuit and spices
DARSHAN BHOJ RAM BHUJIYA WALA
3016974  24/07/2015
SH. RUPINDER SINGH
SMT. GURMEET KAUR
SH. SARABJEET SINGH
trading as ;M/S DARSHAN FOODS
VILLAGE BADINPUR, AMLOH ROAD, DISTT. FATEHGARH SAHIB, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2015
To be associated with:
3016973
DELHI
CONFECTIONERY AND BAKERY PRODUCTS, SNACKS, RUSK, BISCUITS, NAMKEEN, BHUJIA, TOFFEE, RICE PUFF,
CORN RINGS, KURKURA, COOKIES, CANDIES, POPCORN, BREAD, PASTRY, COFFEE, TEA, COCOA, TAPIoca, PAPAD,
VERMICELLI, CAKES, MILK POWDER, CHEWING GUM, PEPPER, YEAST, ICES, CHOCOLATES, SWEETS, SAUCES AND
NOODLES IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "BHUJIYA
WALA" and "MARK TO BE USED AS A WHOLE".
3018063  28/07/2015
LUV KUMAR
trading as ;SKK ASSOCIATES
C-7-72 EAST OF KAILASH NEW DELHI 110065
MANUFACTURERS AND MERCHANTS
Used Since :01/08/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST BAKING POWDER, SALT, MUSTARD, PAPPER, VINEGAR, SAUCES, CANDY; CANDY MINTS; CANDY WITH CARAMEL; CHOCOLATE; CHOCOLATE BARS; CHOCOLATE CANDIES; CHOCOLATE COVERED NUTS; CHOCOLATE TRUFFLES; FILLED CHOCOLATE; GIFT BASKETS CONTAINING CANDY; PEPPERMINT CANDY; SNACK MIX CONSISTING PRIMARILY OF CRACKERS, PRETZELS, CANDIED NUTS AND/OR POPPED POPCORN; SUGARLESS CANDIES, CHOCOLATE GIFTS.
3021332  31/07/2015
SHRI. ANSHUL GUPTA
trading as ;TASTE VENDERS
508 IST FLOOR, RUI MANDI SADAR BAZAR DELHI 110006
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2010
DELHI
SPICES, AATA, MAIDA, SUZI, BESAN, DALIA, SUGAR, PAPAD, PULSES, FLOUR, SALT, SWEET, NAMKEENS, COFFEE, TEA, COCOA, FLOUR AND FLOUR PREPARATIONS MADE FROM CEREALS, YEAST, WAFFERS, NOODLES, CONFECTIONERY AND FOOD PRODUCTS, BEING GOODS INCLUDED IN CLASS - 30.
PRASUN GUPTA
49, SARAY KAIYAN, SHAHJAHANPUR, U.P., 242001.
MANUFACTURING AND TRADING

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :01/07/2015

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
KITCHENWONDER

3027109   07/08/2015
ABHISHEK GOEL (HUF)
trading as ;DE JEWEL RETAILS
4036/1, 2ND FLOOR, NAYA BAZAR, DELHI 110006
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/07/2015

DELHI
COFFEE, TEA, COCOA, BAN, SUGAR, RICE, TAPIOCA, FLOUR, MAIDA, SUJI, PULSES, SAGO, WHEAT, ASAFOETIDA, BESON, PULSES, PAPAD, SPICES, BREAD, KETCHUP, VERMICELLI, BISCUITS, AND NAMKEEN, DALIA, SALT, CAKES, CHEWING GUM, JEERA, SOUNF, ILAYACHI, HING, PEPPER, YEAST, SNACKS, CHOCOLATES, PASTRY, RUSK CONFECTIONERY, ICES, SWEETS, SAUCES, HONEY, NOODLES, TREACLE, JAGGERY, CUSTARD POWDER, COM FLOUR POWDER, CURRY POWDER, TERMERIC POWDER, CHILLY POWDER, BAKING POWDER, VINEGAR, POHA, FLOUR AND PREPARATIONS MADE FROM CEREALS AND SAUCES.
PISTAWALA

3036915    20/08/2015
SMT. SANGEETA GOYAL
trading as ;M/S PISTAWALA (INDIA)
SHOP NO. 1 & 2, MSP MALL, D-BLOCK, DSIIDC, NARELA, DELHI-110040
MANUFACTURERS AND MERCHANTS

Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/2015

DELHI
SWEETS AND NAMKEEN, BHUJIA, BISCUITS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGo, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
LAXMI RANI
trading as ;JYOTI PARSHAD SHIV CHARAN DASS
15/380, KHARI BAOLI, DELHI-110006.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1938

DELHI
SPICES & CONDIMENTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NOODLE MASALA.
3041825   27/08/2015
ABHISHEK KUMAR
trading as ;SHIV UDYOG
WZ-27, 2ND FLOOR, BAL UDHYAN ROAD, UTTAM NAGAR, NEW DELHI.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI TRADE MARK CO.
A/48, YOJNA VIHAR, DELHI - 110 092.
Used Since :01/08/2015
DELHI
RICE
LIZAZ

3087119  27/10/2015

MOHAMMED MATEEN

trading as ;LIZAZ

#H No 19-3-262/60/36/5, Achireddy Nagar, Falaknuma, Hyderabad - 500053, Andhra Pradesh

MANUFACTURER AND MERCHANTS

Proprietor

Address for service in India/Attorney address:

N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :26/10/2015

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
3118197  08/12/2015
ABHIJEET YADAVRAO SONAWANE.
FLAT NO.A1, SWAMI SAMARTH NAGAR, BACK SIDE OF GOVIND PLAZA NEAR MEERA PARK, ADGAON SHIVAR-423101,
NASHIK, MAHARASHTRA, INDIA.
MANUFACTURER, MERCHANTS AND TRADERS
A SOLE PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
GNK LEGAL
35, GOPAL BHAVAN, NR. TATA MOTORS, S.V. ROAD, KANDIVALI (WEST), MUMBAI-400067.
Used Since :05/12/2015
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY PRODUCTS INCLUDING BREAD, CAKES, BISCUITS,
PASTRY AND CONFECTIONERY, CANDIES, CHOCOLATES, TOFFEEs, ICE, HONEY, YEAST, BAKING POWDER, SALT,
SPICES, RICE, WHEAT, CORN AND CORN FLOUR, BESAN, SUJI, ATTA AND PULSES, INDIAN PREPARATIONS MADE
FROM ABOVE INGREDIENTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.BOURBON.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3130766  18/12/2015
SH. KAMAL BEHRANI
trading as ;K.K. CONFECTIONERY WORKS
J-45, UPPER GROUND FLOOR, VIKAS PURI, NEW DELHI-110018
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1985
To be associated with:
2862598
DELHI
FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, CANDY & TOFFEE, BISCUITS &
NAMKEEN, ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS);
SPICES.
Mark shall be used as shown..
3130767  18/12/2015
SH. KAMAL BEHRANI
trading as ;K.K. CONFECTIONERY WORKS
J-45, UPPER GROUND FLOOR, VIKAS PURI, NEW DELHI-110018
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/04/1985

DELHI
FOOD PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND
PREPARATIONS MADE FROM CEREAL, BREAD, PASTY AND CONFECTIONERY, CANDY & TOFFEE, BISCUITS &
NAMKEEN , ICES; HONEY, TREACLE; YEAST BAKING POWDER; SALT; MUSTARD; VINEGAR; SAUCES (CONDIMENTS);
SPICES.

Mark shall be used as represented..
MRS. ANJALI JAIN
trading as ;A.N. ENTERPRISES
AGRA, UP 282003
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
TRB LAW FIRM
OFFICE NO. 8, GROUND FLOOR, BHIM SINGH COMPLEX, TAJPUR ROAD, BADARPUR BORDER, NEW DELHI-110044
Used Since :10/05/2013
DELHI
GOODS IN RELATION TO RICE, ATTA, MAIDA, SOOJI, DALIA, PUSLE & BESAN INCLUDED IN CLASS -30
3160978  15/01/2016

M/S BALAJI GRAH UDYOG

trading as ;M/s BALAJI GRAH UDYOG, Hanuman Mandir Wali Gali, A.B. Road, Gram Girwai - 474001 (M.P.)

M/s BALAJI GRAH UDYOG, Hanuman Mandir Wali Gali, A.B. Road, Gram Girwai - 474001 (M.P.)

Manufactures, Packer and Merchants

Proprietor

Address for service in India/Agents address:

J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Used Since :16/07/2004

MUMBAI

POPS & FRYUMS, NAMKEEN; CANDIES, CONFECTIONERIES, JELLIES, SWEETS, CHOCOLATES, TOFFEES
3180768  09/02/2016
M/S BHARTI TEA COMPANY
MR. MAHESH PANJABI
SUSHILA PANJABI
PLOT NO 102, HANUMAN WADI STATION ROAD, CHALISGAON - 424101, DIST. JALGAON, MAHARASHTRA
MANUFACTURERS & TRADERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603
Used Since :02/08/2006
MUMBAI
TEA
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR THE STATE OF MAHARASHTRA..
3183516  11/02/2016
SHA RAGA LADHA & CO.
34/40, Nanubhai Desai Road, Nr 1st & 2nd Sutar Galli, Nr. C. P. Tank, Mumbai - 400004, Maharashtra
TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :16/09/1995
MUMBAI
Coffee, tea, cocoa and artificial coffee; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3204166  08/03/2016
MATHEW SAMUEL  
trading as ;SAM'S BAKE SHOP  
CH. HETRAM COMPLEX, PILI KOTHI DIVIDING ROAD, SECTOR-31, FARIDABAD-121003  
TRADER AND MANUFACTURER  
Used Since : 01/04/2013  
DELHI  
BAKERY, PASTRY AND CONFECTIONERY ITEMS.
JACKY
3206558   10/03/2016
R.P.A. AVENTURES PVT. LTD.
"SGM PLAZA" (SECOND FLOOR), 8/226, ARYA NAGAR, KANPUR (U.P.)
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
VERMAJI & COMPANY
111/29, ASHOK NAGAR (BEHIND G.T. ROAD), KANPUR.
Proposed to be Used
DELHI
FOOD SPICES; SAUCES (CONDIMENTS); ASOFIADITA; JALJEERA POWDER; BUKNOO POWDER; SOYABEEN-BARI;
PAPAD; GULAB ZAMUN MIX POWDER; HONEY; TREACLE; YEAST; BAKING POWDER; NOODLES; HONEY; FLOOR AND
PREPARATIONS MADE FROM CEREALS; RICE; BREAD; BISCUITS AND PASTRY; SNACKS; DAALMOTE AND NAMKEEN;
CONFECTIONERY; TEA AND COFFEE INCLUDING ARTIFICIAL COFFEE; COCOA; SUGAR; TAPIOCA; SAGO; ICES; ICES;
TREACLE; YEAST; SALT: MUSTARD AND VINEGAR ALL BEING GOODS INCLUDED IN CLASS-30;
SIGMA
3211739  15/03/2016
SHAGUFTA BANO
trading as ;M/s SIGMA PRODUCTS
BILARI, DISTT. MORADABAD, U.P.
Manufacturer & Traders
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/01/2016

DELHI
ICE CREAM CONE
3211943    16/03/2016
SHIV RAM SINGH
830, CHANDRA NAGAR CHORARI, LAL BANGLA, KANPUR-208007, U.P.
merchants and manufacturers
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :12/03/2015
DELHI
Non medicated tablet, churan golli, imli golli, candy, namkeen, puff, kurkure, biscuits and confectionery items
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "NEEMBU" and "MARK TO BE USED AS A WHOLE".
3211944  16/03/2016
SHIV RAM SINGH
830, CHANDRA NAGAR CHORARI, LAL BANGLA, KANPUR-208007, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :12/03/2015
DELHI
Non medicated tablet, churan goli, imli goli, candy, namkeen, puff, kurkure, biscuits and confectionery items
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "IMLI" and "MARK TO BE USED AS A WHOLE".
CHAM CHAM SITARE
3211945  16/03/2016
SHIV RAM SINGH
830, CHANDRA NAGAR CHORARI, LAL BANGLA, KANPUR-208007, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :12/03/2015
DELHI
Non medicated tablet such as churan goli, imli goli, candy
CHOCKERZ

3212811  16/03/2016
DEVYANI FOOD INDUSTRIES LIMITED
trading as ;Devyani Food Industries Limited
F-2/7, Okhla Industrial Area, Phase-I, New Delhi-110020.
Manufacturer and merchant
A Body Incorporate

Address for service in India/Agents address:
D K LALWANI & CO.
403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019.
Used Since :14/03/2016

DELHI
Ice cream, ice (natural or artificial), binding agents for ice cream (edible ices), ices (edible), frozen yoghurt (confectionery
ices); chocolate, chocolate beverages with milk, chocolate-based beverages; preparations made from ice creams, coffee,
tea, cocoa; flour and preparations made from cereals; bread, pastry and confectionery.
MAISON DE PB

3213238  17/03/2016
PARIS CROISSANT CO., LTD.
462-807, 149-3, SANGDAEWON-DONG, JOONGWON-KU, SONGNAM-SHI, KYOUNGKI-DO, REPUBLIC OF KOREA
Manufacturer and Merchant
a company organized and existing under the laws of the Republic of Korea

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Baked goods including but not limited to muffins, scones, biscuits, cookies, donuts, waffles and cakes; Dessert; Cereal preparations; Sandwiches; Pastries; Confectioneries; Bread; Ice cream; Chocolates; Candies; Pizza; Sherbets (edible ices); Shaved ice with confection; Frozen yogurts (edible ices); Fruit flavourings for food or beverages, except essences; Tea; Coffee including but not limited to coffee beans, ground coffee, coffee powder and artificial coffee; Beverages (hot, cold, iced or semi-frozen) made with the base of coffee, cocoa, tea, espresso, chocolate, powdered flavourings and/or flavouring syrups; Puddings; Edible ices.
3213527    17/03/2016
MR.AKASH SHARMA
MR.YOGESH GANDHI
MR.LALIT SAMEDIYA
trading as ;INDOREWALE NAMKEEN
300/2,JANTA COLONY , SUBHASH MARG , NEAR BADA GANPATI TEMPLE , INDORE M.P. -452005
MANUFACTURER & TRADER
Address for service in India/Attorney address:
PRAJAKTA P. SAWANT
A / 103, GOKUL, B. P. ROAD, KANDARPADA, DAHISAR ( W ), MUMBAI-400 068
Used Since :27/02/2016

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE AND ALL NAMKEEN PRODUCTS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.INDOREWALE NAMKEEN.
S.N.T. AGRO INDUSTRIES PVT. LTD.
2644, 1ST FLOOR, NAYA BAZAR, DELHI-110006
MERCAHANTS & MANUFACTURERS

Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.

Used Since : 01/04/2010

DELHI

RICE.
3220683 29/03/2016
MOHAMMAD AMEEN CHADINOO
K.P. ROAD, NAI BASTI, ANANTNAG, KASHMIR (J&K)
MERCAHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1976
DELHI
HONEY.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "HONEY" and "MARK TO BE USED AS A WHOLE".
Trade Marks Journal No: 1909, 08/07/2019  Class 30

3221988  29/03/2016
SHEETAL COOL PRODUCTS PVT. LTD.
trading as SHEETAL COOL PRODUCTS PVT. LTD.
PLOT NO. 75 TO 80 G.I.D.C. ESTATE, AMRELI-365601. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT BODY INCORPORATE
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since:01/01/2016
AHMEDABAD
NAMKEEN, WAFERS, FRYMUS INCLUDED IN CLASS 30.
KULDEEP AGARWAL
trading as; M/S. SHRIJEE ENTERPRISES
133, SHIV VIHAR COLONY, KAILESH ROAD, SIKANDRA, AGRA (UP)
MANUFACTURER AND MERCHANTS
Address for service in India/Attorney address:
DINESH & CO.,
110, SONAL SHOPPING CENTRE, NALASOPARA (W) MUMBAI-401203
Used Since: 15/05/2015
DELHI
SNACK FOODS CONSISTING PRIMARILY OF GRAINS, CORN, CEREAL, OTHER VEGETABLE MATERIALS OR
COMBINATIONS THEREOF, INCLUDING CORN CHIPS, TORTILLA CHIPS, PITA CHIPS, RICE CHIPS, RICE CAKES, RICE
CRACKERS, PRETZELS, POPPED POPCORN; SNACK FOOD DIPPING SAUCES, SALSAS, CHILI, SNACK BARS, BISCUITS,
CRACKERS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS
MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER;
SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, SNACKS.
3227141   04/04/2016

SUBHASH GARG
trading as ;GARG SWEETS
D-14/232-233 SEC-7 ROHINI DELHI 85
MANUFACTURER AND MERCHANT
Used Since :19/11/1999

To be associated with:
1172648, 2563794

DELHI

NAMK.EEN, BISCUITS, SUGAR, RICE, TAPIOCA, SAGO, FLOUR AND PREPARATIONS MADE' FROM CEREALS, BREAD,
SWEETS, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD;
VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE AND CONFECTIONERY

No exclusive right over the descriptive matters appearing on the label.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1172648, 2563794...
3227725  05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :16/09/2015
DELHI
TOMATO KETCHUP, SAUCES, CHUTNEYS, GINGER AND GARLIC PASTE FOR USE AS A SEASONING, GRAVIES;
NAMKEENS, CONFECTIONERY, SESAME AND SEASONING PASTE, PIZZA, CONVENIENCE FOOD AND SAVORY
BISCUITS AND SNACKS
3227727   05/04/2016
RAKESH MASALA PVT. LTD.
J-4 SEC-63 NOIDA DISTT-GAUTAM BUDH NAGAR, U.P-201301
MERCAHANTS & MANUFACTURERS
Address for service in India/Attorney address:
GYAN PRAKASH BANSAL
204 KRISHNA TOWER-2 PLOT NO-1 POCKET-7 SECTOR-12 DWARKA NEW DELHI-110075
Used Since :16/05/2014
DELHI
TOMATO KETCHUP, SAUCES, CHUTNEYS, GINGER AND GARLIC PASTE FOR USE AS A SEASONING, GRAVIES, NAMKEENS, CONFECTIONERY, SESAME AND SEASONING PASTE, PIZZA, CONVENIENCE FOOD AND SAVORY BISCUITS AND SNACKS
SWEET GOPAL
3228258  04/04/2016
ROKISH MITTAL
Manufacturer & Merchant
Individual
Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.
Proposed to be Used
DELHI
Sweets; Chocolates; Toffee; Candy; Namkeen; Confectionery; Biscuits; Cakes; Pastry; Rusk; Tikki; Chaat; Gole Gappe.
3229349  06/04/2016
ROZAL BATRA
1290/2 Sector-22 B, Chandigarh-160022
Manufacturers, Merchants and Traders
An Indian National

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
DELHI
Sandwiches.
3230596  07/04/2016
ANITHA .R
trading as ;SRI SAPTHAGIRI ENTERPRISES
NO. 40/2A, 2ND MAIN, 3RD CROSS, KEMPANNA LAYOUT, LAKSHMIDEVI NAGAR, NANDINI LAYOUT POST,
BANGALORE-560 096, KARNATAKA.
MANUFACTURER AND MERCHANT
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :07/10/2013
CHENNAI
SPICES, POWDERED SPICES, MASALA, GARAM MASALA, FLOUR, PLAIN FLOUR, BREAD FLOUR, WHOLEMEAL FLOUR,
BARLEY FLOUR, SOY FLOUR, POTATO FLOUR, PULSE FLOUR, TAPIOCA FLOUR, CORN FLOUR, MAIZE FLOUR, RICE
FLOUR, TAPIOCA FLOUR, WHEAT FLOUR, RYE FLOUR.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
VIDAVANCE

3233062   12/04/2016
SINGUTRA INC.
2711, CENTERVILLE ROAD, SUITE 400, WILMINGTON, NEW CASTLE COUNTY DELWARE-19808, U.S.A.
MERCHANTS, MANUFACTURERS
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Proposed to be Used
DELHI
DIETARY FOOD SUPPLEMENTS, NUTRITIONAL SUPPLEMENTS, NUTRITIONAL ADDITIVES, NON-MEDICATED FOOD IN THE FORM OF BARS, TABLETS & POWDERS USED AS NUTRITIONAL SUPPLEMENTS, VITAMINS AND MINERAL SUPPLEMENTS, INFANTS FOOD, PROTEIN FOOD, EDIBLE ARTICLES FOR CONSUMPTION INCLUDED IN CLASS 30.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3234506 15/04/2016
MS. GAYATRI PESHAWARIA
112, LAXMI PLAZA, LAXMI INDUSTRIAL ESTATE, OFF. NEW LINK ROAD, ANDHERI (WEST) MUMBAI-400 053
MANUFACTURERS AND MERCHANTS
INDIAN NATIONAL
Used Since: 01/01/2010

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES; ICE, AND ALL OTHER GOODS AND SERVICES IN CLASS 30
3237336  18/04/2016
MR. SHIVI RANJAN GUPTA, PARTNER
MR. MANISH GUPTA
trading as M/S SHRI KRISHNA GRAH UDYOG
SAIDHARY, POST MIDANIYA, LAKHIMPUR KHERI, UTTAR PRADESH-262701
MANUFACTURER AND TRADER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
SPICES
Jaiporé

3239003  20/04/2016

ATUL GARG S/O HUKAM CHAND GARG
679 – L Model Town, Panipat, Haryana – 132103, India.
Manufacturer and Merchant
Indian National
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELHI
Rice, cereals, ready to eat rice preparations, rice crackers, rice biscuits, rice puffs and rice flakes, coffee, tea, cocoa, sugar, flour and preparations made from cereals, bread, confectionery, sauces, (condiments); spices.
3239013  19/04/2016

MR. AMIT WADHWA
trading as ; MR. AMIT WADHWA
4972, RUI MANDI, SADAR BAZAR, DELHI-110006
Manufacturing & Trading

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since :01/04/1965

DELHI
NAMKEEN INCLUDED IN CLASS-30
BES4U

3239942  20/04/2016
PARLE PRODUCTS PVT.LTD.
trading as ;PARLE PRODUCTS PVT.LTD.
North Level Crossing, Vile Parle (E), Mumbai-400 057.
MANUFACTURERS & MERCHANTS
a Company incorporated under the Companies Act

Address for service in India/Accepted address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
PULSES (BROKEN), PULSES (PROCESSED), PULSE FLOUR FOR FOOD; PROCESSED GRAINS, GRAINS (BROKEN); CEREALS; FLOURS OF CEREALS; WHEAT, BARLEY, BESAN, MAIZE, RAVA, WHEAT AND RAGI; CORNFLOUR; SPICES OF ALL KINDS INCLUDED IN CLASS 30, MASALA AND CURRY POWDER, INSTANT FOOD MIXES.
3245024  27/04/2016
MR. ASHOK KUMAR KHATRI S/O LATE SHRI RAWALDAS KHATRI
trading as ;M/s RAWALDAS & SONS
M/s RAWALDAS & SONS, CHAWRI BAZAR, LASHKAR, GWALIOR - 474001 (M.P.)
MANUFACTURER, PACKER & MERCHANT
SOLE PROPRIETORSHIP FIRM
Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :15/03/1976

MUMBAI
AATA, MAIDA, SUJI, DALIYA, BESAN, GULAB JAMUN MIX, DOKLA MIX, IDLI MIX, JALEBI MIX & OTHER MIXES, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD;
VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
LUKMAN HAKIM
3248463 03/05/2016
DEVENDER KUMAR GUPTA
trading as ;UNIVERSAL RESEARCH PHARMACEUTICALS
MAIN BAZAR, JHAJJAR-124103 (HARYANA)
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
INDIA REGISTRATION SERVICE.
VAKILON WALI GALI, UDMIPURA, (NEAR SHANT MAI HOTEL), ROHTAK -124001. (HARYANA)
Used Since :01/04/1912
DELHI
TEA, RICE, FLOUR, BISCUITS, HONEY, SUGAR, SPICES, CONDIMENTS, BAKERY GOODS.
3248684  02/05/2016
MRS. PRAVESH PALTANI
trading as ;M/S. MAHILA UDYOG
STREET NO.-3, CHITRAGUPT COLONY, KASGANJ-207123, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
DELHI
Spices, pasta, papad, mix masala, garam masala and masalas
MARK SHOULD BE READ AND USE AS A WHOLE..
3248687  02/05/2016
MRS. PRAVESH PALTANI
trading as; M/S. MAHILA UDYOG
STREET NO.-3, CHITRAGUPT COLONY, KASGANJ-207123, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S. SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since : 01/04/2016
To be associated with:
3248684, 3248686
DELHI
Spices, pasta, papad, mix masala, garam masala and masalas
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3248686, 3248688, 3248689 NO EXCLUSIVE RIGHT OVER THE TERM “CHILLI POWDER” AND OTHER DESCRIPTIVE MATTER.
3248688 02/05/2016
MRS. PRAVESH PALTANI
trading as ;M/S. MAHILA UDYOG
STREET NO.-3, CHITRAGUPT COLONY, KASGANJ-207123, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
DELHI
Spices, pasta, papad, mix masala, garam masala and masalas
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3248686. NO EXCLUSIVE RIGHT OVER THE TERM "CORIANDER POWDER" AND OTHER DESCRIPTIVE MATTER..
3248689  02/05/2016
MRS. PRAVESH PALTANI
trading as : M/S. MAHILA UDYOG
STREET NO.-3, CHITRAGUPT COLONY, KASGANJ-207123, U.P.
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2016
DELHI
Spices, pasta, papad, mix masala, garam masala and masalas
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3248686,3248688 . NO EXCLUSIVE RIGHT OVER THE TERM "HALLA BOL MASALA" AND OTHER DESCRIPTIVE MATTER.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3251979 05/05/2016
GODFREY PHILLIPS INDIA LIMITED
49, Community Centre, Friends Colony, New Delhi-110025, India
Manufacturers and Merchants
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
3010907, 3010908, 3010909
DELHI
Candy
3257186  11/05/2016
MR. UMESH PATHAK & BIRENDRA YADAV
PLOT No. 138/2A, SF-3, VAISHALI, GHAZIABAD (U.P.)-201010
MANUFACTURING & TRADING
Address for service in India/Attorney address:
GIRI & COMPANY
A-212C/306, TIRUPATI PLAZA GALI NO.1, SHAKARPUR, DELHI-92
Proposed to be Used
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
3258857    13/05/2016
SHRI MOHIT JAIN
trading as ;B. S. FOOD INDUSTRIES
33/1/2, NEAR CRICKET GROUND & MOBILE TOWER, VILLAGE, ZINDPUR, DELHI-110036.
MERCHANT & MANUFACTURER
Address for service in India/Agents address:
MARS TRADE MARKS CO.
F -1, NEW QUTAB ROAD, (PUL MITHAI),TELEWARA, DELHI - 110 006.
Used Since :01/04/2015
DELHI
RICE,PULSES, BEING GOODS INCLUDED IN CLASS -30
3259005  13/05/2016

YASH PAL GUPTA

trading as : YASH PAL GUPTA & CO.

18-B, KC MARKET, WARE HOUSE, JAMMU-180004 (J&K)
MERCHANT & TRADERS

Address for service in India/Attorney address:

KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Used Since : 05/05/2016

DELHI

TEA
CRAZY BALL

3260110  16/05/2016
SURYA FOOD & AGRO LTD.
trading as ;SURYA FOOD & AGRO LTD.
D-1,SEC-2 NOIDA U.P
MERCHANT & MANUFACTURER

Address for service in India/Attorney address:
SUSHANT M. SINGH & ASSOCIATES
5/25 WEST PATEL NAGAR NEW DELHI-110008

Proposed to be Used
DELHI
CHIPS, NOODLES, SNACKS INCLUDED IN CLASS 30.
3265429  20/05/2016

VIKASH KUMAR

trading as ; M/S. JAIN FOOD PRODUCTS

Sarora Industrial Area, Sarora, Raipur- 493114, Chhattisgarh, India.

Manufacturer & Traders

an Indian Proprietorship Firm

Address for service in India/Attorney address:

KOLKATA TRADE MARK SERVICE

62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Used Since : 10/04/2015

MUMBAI

Papad, spices, pickles, dry food, fast food, processed food, snacks, bhujia, namkeen being included in class-30

area restricted to the state of MAHARASHTRA.
DEVRAS
3265805  22/05/2016
MUKESH MALIK
18A, Dhingra Colony, Shanti Nagar, Phase II, Panipat 132103, Haryana
Manufacturer and Merchant
Individual
Address for service in India/Attorney address:
O.P. SHARMA BROTHERS
236 CHANDNI CHOWK,FATEHPURI,DELHI 110 006,INDIA.
Proposed to be Used
DELHI
Coffee, tea, cocoa , sugar, rice , tapioca, sago, artificial coffee; flour and preparations made form cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3272493   31/05/2016
SHREE RAM PAPADS PVT. LTD.
5/2, RAJ NARAIN ROAD, CIVIL LINES, DELHI-110054.
MANUFACTURERS AND TRADERS
Address for service in India/Agents address:
MANGLA & ASSOCIATES.
1961, KATRA SHAHN SHAHI, CHANDNI CHOWK, DELHI - 110 006.
Used Since :01/04/1993
DELHI
SPICES, CONDIMENTS & NAMKEEN
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1223830.
JK DAIRY FUNDOODH

3272536  31/05/2016

UMANG DAIRIES LTD.
GULAB BHAWAN, 6A, BAHADUR SHAH ZAFAR, MARG, NEW DELHI
MANUFACTURERS, TRADERS & SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/04/2016

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, BISCUITS, PASTRY AND CONFECTIONERY, ICE CREAM, ICES; HONEY, TREACLE, YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE GOODS INCLUDED IN CLASS 30

MARK SHOULD BE READ AND USE AS A WHOLE. NO EXCLUSIVE RIGHT OVER THE TERM "DAIRY" AND OTHER DESCRIPTIVE MATTER..
3273781 02/06/2016
SUNIL CHOUDHARY
trading as : R.B. PRODUCTS
WEST MARKET ROAD, UPPER BAZAR, RANCHI - 834001, JHARKHAND.
MANUFACTURING & TRADING.
INDIAN
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since : 09/02/2016
KOLKATA
SPICES.
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "JHARKHAND" ONLY..
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE
MATTERS APPEARING ON THE LABEL..
BHANU SHARMA, PROPRIETOR OF
trading as ;M/s BHANU’S TASTY FOODS
GORAKHPUR SHIMLA ROAD, BADOWALA DEHRADUN-248001
Manufacturer & Traders
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/04/2016
DELHI
SWEETS, NAMKEEN, CAKES, PASTRY, RUSKS, BREAD, BISCUITS.
3275159  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956
Used Since : 03/05/2016
To be associated with:
3275156
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3275163  03/06/2016
PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & TRADERS
Used Since :03/05/2016
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3275167  03/06/2016

PCL FOODS PVT LTD.
UNIT NO. 003 A, GROUND FLOOR, TOWER A, UNITECH GLOBAL BUSINESS PARK, M.G ROAD, GURGAON, HARYANA-122 002
MANUFACTURERS & MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF INDIAN COMPANIES ACT, 1956

Used Since :03/05/2016

To be associated with:
3275156

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
3277695  07/06/2016
MICROSEC HEALTH BUDDY LIMITED
trading as ;MICROSEC HEALTH BUDDY LIMITED
AZIMGANJ HOUSE,2ND FLOOR,7 CAMAC STREET,KOLKATA 700017,WEST BENGAL
MANUFACTURER, MERCHANT & TRADER.
AN INDIAN COMPANY.
Address for service in India/Agents address:
SHUKLA TRADE MARK COMPANY.
71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.
Used Since :02/12/2015
To be associated with:
2947162, 3123092
KOLKATA
TEA INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1915295.
AVYA

3281608  11/06/2016

MANOJ BANSAL
BRIJ BHUSHAN BANSAL
MADHU BANSAL
SHELLY BANSAL

trading as ;M/S. BANSAL AGRO FOODS
NEAR SHIVALYA TEMPLE, PIPLI ROAD, BABAIN, KURUKSHETRA, HARYANA-136156

MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI

Basmati and non basmati rice in raw, parboiled steam, brown and golden parboiled, spices, pulses, mustard and wheat flour
3320197  27/07/2016
NIDHI MANJUNATH
trading as ;MERAKI
67TH KM MILESTONE, K 267/1 SURVEY NO. 182/3, BANGALORE-MYSORE STATE HIGHWAY, MUDAGERE VILLAGE, CHANNAPATNA TALUK, RAMNAGAR DISTRICT, KARNATAKA - 571 501
MANUFACTURER AND MERCHANT
A PROPRIETOR FIRM
Address for service in India/Attorney address:
PROLAW
No. 18, Chitrakoot, 1st Cross Kumaracot Layout, High Grounds, Bengaluru - 560 001
Used Since :01/07/2015

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; PREPARATIONS MADE FROM FLOUR AND CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; AND ICE CREAM,
3328227  04/08/2016
MANGIDEVI JAIKISHAN BISHNOI
trading as ;MANGLA ENTERPRISES
GANDHAV BAKHASAR ROAD, KH NO. 23/25, V/P KUNDKI, TEHSIL CHITALWANA, DIST JALORE (RAJASTHAN)-343041
MANUFACTURER AND MERCHANTS

Proposed to be Used
AHMEDABAD
ALL TYPE OF TEA INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. subject to restriction of the goods for sale in the state of RAJASTHAN only.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3340922 22/08/2016
KAMANI FOODS PRIVATE LIMITED.
ONE BKC, C WING, 810, BKC, BANDRA (EAST), MUMBAI-400051.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT, 132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES); CONFECTIONERY; CHOCOLATE AND DESSERTS; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, SAVORY SNACKS; PROCESSED GRAINS AND BAKING PREPARATIONS BEING GOODS INCLUDED IN CLASS 30.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1909 , 08/07/2019 Class 30

3355514 07/09/2016
PATEL ASHOKBHAI PARSHOTTAMBHAI
Barot Arjun Kumar Sarupaji
Patel Dinesh Bhai Parshottambhai
Patel Vipulbhai Becharbhai
trading as; HANSRAJ GRUH UDHYOG
Old Laxmipura, street no. 10, Palanpur, Banaskantha -385001.
MANUFACTURER AND TRADER
Used Since : 24/08/2016

AHMEDABAD
SPICES.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF BY FILING A REQUEST ON FORM TM-16...restriction of goods for sale in the state of GUJARAT only.
3377542  01/10/2016
VIPUL PICA
trading as ;M/S. MAHARASHTRA FOOD VALLEY IMPEX
STATION ROAD, A/P. GHOTI, DIST: NASHIK - 422 402, MAHARASHTRA, INDIA.
MANUFACTURER
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/09/2016
MUMBAI
RICE.
ANASA VENTURES
B-Block Sitaram Building, Dr.D.N.Road, Near Crawford Market, Mumbai-400001
Manufacturer & Merchants
PARTNERSHIP FIRM
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :03/06/2015
MUMBAI
coffee; tea; cocoa; sandwiches; breads; frozen food (sandwiches, pancakes, yoghurt) ; noodles; pasta; pizza; burgers; pies; flour and preparations made from cereals; gravy and gravy mixes; desserts; desert made from (cream, curd, milk, cocoa, chocolate); biscuits; cakes and pastries; confectionery and confectionery made from sugar; chocolate; wafers; popcorn; ice creams; cereal based snacks and preparations; beverages of (tea, coffee and cocoa, chocolate); condiments; dressings for salads.
GANYUAN FOODS CO., LTD.,
trading as ;GANYUAN FOODS CO., LTD.,
QINGQUAN BIOLOGY MEDICINE AND FOODS INDUSTRIAL ZONE, ECONOMIC AND TECHNOLOGICAL DEVELOPMENT
DISTRICT, PINGXIANG CITY, JIANGXI, CHINA.
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used

CHENNAI
SUGAR; SWEETMEATS [CANDY]; COOKIES; CEREAL-BASED SNACK FOOD; RICE-BASED SNACK FOOD; BREAD;
CEREALS, PROCESSED; OAT-BASED FOOD; CAKES; PIZZAS.
3436352 19/12/2016
SANDIP RAWAL
trading as ;Ekta Masale
Ganga Nagar , Near Shiv Mandir , Mohamdpura , Burhanpur (M.P.) Pin-450331
Manufacturer and Merchants
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :04/05/2014
MUMBAI
SPICES
3442932  28/12/2016
PARESH AMRUTLAL DAVE
trading as ;UTSAV FOODS PRODUCTS
15, VIJAY NAGAR COLONY, NEW ADGAON NAKA, PANCHWATI, NASIK-42
MANUFACTURER AND MERCHANT
A PROPRIETARY CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/01/2014
MUMBAI
MANUFACTURING OF FARSAN AND SWEETS;INCLUDED IN CLASS 30.
area restricted to the state of MAHARASHTRA.
3450231 05/01/2017
HARSH VARDHAN KHANDELWAL
trading as ;Inbeco
106, 1st Floor, 34 Lu Shun Sarani, Kolkata - 700073
Manufacturer and Trader
Used Since :01/12/2014
KOLKATA
Tea.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3464362    23/01/2017
SUBAL CHANDRA SAU
trading as ;MAAKALI BAKERY AND CONFECTIONERY
VILL & P.O.-SABANG, P.S.- SABANG, KHARAGPUR, DIST.- PASCHIM MEDINIPUR, PIN-721144, WEST BENGAL, INDIA.
MANUFACTURER, MERCHANT AND EXPORTER
Address for service in India/Attorney address:
LEXMOTION
APPAYAN APARTMENT,GROUND FLOOR,FLAT-GC,108/11/(50),PURBACHAL ROAD (NORTH),HALTU,KOLKATA 700 078,WEST BENGAL,INDIA.
Used Since :10/10/1985

KOLKATA
BREAD, CAKES, BISCUITS AND CONFECTIONERY BEING ALL INCLUDED IN CLASS 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS"BAKERY & CONFECTIONERY".
Trade Marks Journal No: 1909, 08/07/2019, Class 30

3468370 30/01/2017
GIIAVA (INDIA) PVT. LTD.
SYNERGY PLOT NO. 70/21, LAW COLLEGE ROAD, PUNE- 411004, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAVINDRA SARASWAT, ADVOCATE
Office no.17, 1st floor, Chandhere Complex, Next to CTR Co., Nagar Road, Pune-14
Used Since :01/12/2016
MUMBAI
MANUFACTURER AND MERCHANT OF NON MEDICATED NUTRITIONAL PRODUCTS
3477396 08/02/2017
SHIV SUDARSHAN POLY FAB PRIVATE LIMITED
25, "ARIHANT VILLA", ARIHANT COLONY, PUR ROAD BHILWARA BHILWARA RJ 311001
TRADER AND MANUFACTURER
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :23/01/2016
AHMEDABAD
SPICES INCLUDED IN CLASS 30.
3500992  03/03/2017
CHANDRA PRAKASH AGAL S/O. SH. CHHITAR MAL JI AGAL
trading as ;BHAGYA LAXMI TEA CENTER
BHOPALGANJ, BHILWARA-311001 (RAJ.)
MANUFETHERER AND MERCHANT
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since :01/04/2005
To be associated with:
2113080
AHMEDABAD
TEA
RS GOLD
3500993 03/03/2017
MR. RAM SAHAY BAIRWA
trading as ;BHAGWATI TRADERS
WARD NO. 18,MASTER COLONY, ROAD NAINWAN, BUNDI
MANUFETHERER AND MERCHANT
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :01/01/2017
AHMEDABAD
ALL TYPES OF SPICES, CHILLI, CORIANDER,TARMERIC, FLOUR, BESAN, NAMKEEN, RICE, SUGAR, COFEE,TEA,
PASTA, BREADS, BAKERY PRODUCTS, HONEY, MAIDA, SUJI, DALIA, SALT, SNACKS, PAPAD, MASALE INCLUDED IN
CLASS 30
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
ESTRELLAS

3501063  03/03/2017

JAY SHIRISH DAVE

trading as ;M/S, ESTRELLAS LIFE SCIENCES

113, AAYNA COMPLEX, NEAR SHELL PETROL PUMP, 100 Feet THALTEJ- HEBATPUR ROAD, AHMEDABAD-380 054. GUJARAT. INDIA.

Manufacturer / Merchant

A Sole Proprietor

Address for service in India/Attorney address:

D. C. DANI & ASSOCIATES

908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :14/06/2011

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES INCLUDED IN CLASS-30.
KORI NORI
3502004   03/03/2017
TEJASSVI AAHARAM LIMITED
NO. 1726, PA. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/08/2010

CHENNAI
CEREAL-BASED SNACK FOOD; PAPAD PIPE (EXTRUDED OR EXPANDED SNACKS FOOD PELLETS, FRYMS AND PASTA); MACARONI; NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; RICE-BASED SNACK FOOD; OAT-BASED FOOD; SANDWICHES; BUNS; CHOCOLATE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY [SPICE]; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
MILLETZ BY TEJASSVI

3502006   03/03/2017

TEJASSVI AAHARAM LIMITED
NO. 1726, PA. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
CEREAL-BASED SNACK FOOD; PAPAD PIPE (EXTRUDED OR EXPANDED SNACKS FOOD PELLETS, FRYMS AND PASTA); MACARONI; NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; RICE-BASED SNACK FOOD; OAT-BASED FOOD; SANDWICHES; BUNS; CHOCOLATE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY [SPICE]; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
TEJASSVI

3502008  03/03/2017
TEJASSVI AAHARAM LIMITED
NO. 1726, PA. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU.
MANUFACTURER AND MERCHANT
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI
CEREAL-BASED SNACK FOOD; PAPAD PIPE (EXTRUDED OR EXPANDED SNACKS FOOD PELLETS, FRYMS AND PASTA); MACARONI; NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; RICE-BASED SNACK FOOD; OAT-BASED FOOD; SANDWICHES; BUNS; CHOCOLATE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY [SPICE]; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
3505272 04/03/2017
MR. VAKIL SINGH & ABHIRUCHI SINGH
trading as; RUCHI BITES FOODS LLP
A2-706, GENESIS ECOSPHERE, NEELDRI ROAD, NEAR WIPRO GATE 15, ELECTRONIC CITY PHASE-1, BANGALORE-560100, KARNATAKA, INDIA
MANUFACTURERS, DEALERS & TRADERS
Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used
CHENNAI
BAKERY FOOD PRODUCTS
subject to the mark should be use as represented in the trademark application.
Trade Marks Journal No: 1909 , 08/07/2019  Class 30

3507993  11/03/2017
HITESH ROCHWANI
SUPREME FOOD PRODUCTS, PLOT NO.17, KHASRA NO-204/3/7, PALDA, NEAR SAMTA NAGAR, INDORE (M.P.),
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Used Since :09/04/2016

MUMBAI
Wafers, Candy, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks), Cocoa, Noodles & Ready-to-eat cereals.
SANTE

3511285  21/03/2017
SAJJAD BHAYANI (INDIAN NATIONAL, PROPRIETOR), TRADING AS ASIATIC DRY FRUITS
535, Crawford Market, L. T. Road, Mumbai - 400001, Maharashtra
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3511281..
3515339  27/03/2017
RAKESH SHARMA PROPRIETOR OF SHREE RAM SPICES
51, Patiwala Bhawan, JDA Colony, Bhankrota, Jaipur, Rajasthan- 302026
Sole Proprietor
Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Proposed to be Used
AHMEDABAD
Spices, Garam masala
ISHAQUE SULEMAN CHAROLIYA
trading as ;NATURAL SWEETS AND BAKERS
SHOP NO. 61-488A, M.H.B COLONY, D.G NAGAR, GATE NO 08, NEAR NATURAL SWEETS, OPP BUS DEPO, MALWANI, MALAD (WEST), MUMBAI-400095
MANUFACTURER AND TRADER
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI
SWEETS AND BAKERY PRODUCTS INCLUDING IN CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NATURAL..
3523369 07/04/2017
MRS. MANISHA SHAKTI SOLAR
M/s Spledora Inc., 3B, R V Sanitorium Building, Nr. Sion Rly. Station, Sion, Mumbai-400022
Individual

Address for service in India/Attorney address:
LALITH B NAIR
C-204, SKY AVENUE, PLOT NO. 17, SECTOR-34, KAMOTHE, NAVI-MUMBAI 410209

Proposed to be Used
MUMBAI
All types of snacks; wafers; sandwiches; biscuits and ready to eat food
Trade Marks Journal No: 1909 , 08/07/2019 Class 30

3531854  23/04/2017
MR. SURESH RATHI TRADING AS SHREE ANNAPURNA INDUSTRIES
G-1-107, BICHWAL INDUSTRIAL AREA, BIKANER-334002
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, (RAJASTHAN)
Used Since :01/04/1996
AHMEDABAD
SWEETS, BHUJIA,PAPAD, NAMKEEN, BADI, MAGODI.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Sale of goods is restricted in the state of Rajasthan only.
3531855    23/04/2017
.MR. SURESH RATHI TRADING AS SHREE ANnapurna INDUSTRIES
G-1-107, BICHWAL INDUSTRIAL AREA, BIKANER-334002 RAJASTHAN
FIRM
Address for service in India/Attorney address:
TOTAL REGISTRATION SERVICES
127, B 1ST FLOOR MURLI TEXTILE TOWER PUR ROAD BHILWARA, ( RAJASTHAN)
Used Since :01/04/1996

AHMEDABAD
SWEETS, BHUJIA, PAPAD, NAMKEEN, BADI, MAGODI.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1039041.
3534059   26/04/2017
NILESH JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS N.R. ENTERPRISES
99, Kailash Marg, Panchkuiya Road, Indore - 452001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Flour and preparation made from cereals; wheat flour
3535495    27/04/2017
PUNDLIKRAO BAHIRJEE INGALE
Maharashtra S T Canteen, New S T Stand, Raviwar Peth, Satara, 415001, Maharashtra.
An Indian National

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SWEETS AND SWEETMEATS; PETHA (SWEETMEAT), RASAGULLA (SWEETMEAT); MILK CHOCOLATE; CANDIES,
TOFFEES, CHOCOLATES AND SUGAR SWEETS; PIE; CHOCOLATE PIES; TARTS; CHOCOLATE ECLAIR; CEREAL BASED
ENERGY BARS; BISCUITS, COOKIES, PASTRY AND PASTRY PRODUCTS; WAFERS, WAFER STICKS AND CRISPS;
SALTY BISCUITS AND CRACKERS; MUESLI-BASED SNACK BARS; CEREAL, WHEAT AND RICE BASED SNACK FOOD;
FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREALS AND PREPARATIONS MADE FROM CEREALS; VANILLA
FLAVOURINGS FOR FOODSTUFFS AND BEVERAGES; ICE CREAM, ICE CREAM BARS AND CORNETS; ICE CREAM POWDER.
3540606 02/05/2017
MUSTER ONLINE PRIVATE LIMITED
#627&628, 3rd Floor, 5th Cross Road, 15th Main 80ft Road, 4th Block, Koramangala Layout Bengaluru, Karnataka - 560034
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.
3540613  02/05/2017
MUSTER ONLINE PRIVATE LIMITED
#627&628, 3rd Floor, 5th Cross Road, 15th Main 80ft Road, 4th Block, Koramangala Layout Bengaluru, Karnataka - 560034
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3540606

CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice.

The mark should be used as a whole.
3541786  04/05/2017
MAHENDRAKUMAR MANGILAL ABBANI (PROPRIETOR) TRADING AS MORIYA FOODS & BEVERAGES
87, NAVSAR GAN SOCIETY, NAVJIVAN CIRCLE, UDHALA MAHDALLA ROAD, SURAT-395007, GUJARAT
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Proposed to be Used
AHMEDABAD
WAFFERS, FARSAH (CEREAL BASED SNACKS), SPICES, TEA, COFFEE, SWEETS, CHOCOLATE, BISCUITS, FRUIT
BISCUITS, FRUIT COOKIES, FRUIT ICE CREAM
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3542025 04/05/2017
AFTAB ALAM
trading as ;SHAHNAZ PERFUMERY WORKS
31, DHOBIA BAGAN, KAMARHATI, KOLKATA 700058, WEST BENGAL, INDIA
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since: 03/03/2017

KOLKATA
ROSE WATER FOR MAKING SWEET PREPARATIONS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3542739   05/05/2017

KINJAL AGRO SPICES
KRISHNA MILL COMPOUND, GUNJ GOLAI GATE, UNJHA - 384 170. GUJARAT. INDIA.
A PARTNERSHIP FIRM

Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.

Used Since :15/08/2016

AHMEDABAD

ANISEED, DRIED CUMIN SEEDS, SESAME SEEDS, CARAWAY SEEDS, MUSTARD, DRIED CORIANDER SEEDS, POPPY SEEDS, ISABGOL BHUSI, METHI, SUWA AND SPICES INCLUDED IN CLASS-30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters.
3549859  16/05/2017
VISHAL P. GUPTA (PROPRIETOR) TRADING AS MESSRS SHREE RAM TAMTAMVALA.
G-2, HATHIYAKHAND, NEAR RANG MAHAL WADI, VADODARA-390017, GUJARAT.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
FARSAN (CEREAL BASED SNACKS), RICE-BASED SNACKS, WHEAT-BASED SNACKS, GATHIYA (GRAM FLOUR BASED SNACKS)
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Goods restricted for sale in the state of Gujarat only.
3549861  16/05/2017
AGRICULTURAL PRODUCE MARKET COMMITTEE SURAT
SARDAR MARKET, PUNA-KUMBHARIYA ROAD, DUMBHAL, SURAT-395010, GUJARAT
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
Tomato Ketchup
No Colour combination is claimed. NO RIGHT FOR WORD Amritum..
3561369   01/06/2017
V. SHIVAKUMAR
trading as ;EXCELLENT SPICES POWDER
NO: 17/107, KAKKATHODE , PARA , ELAPPULLY . P.O, PALAKKAD, DT, KERALA STATE, INDIA PIN - 678 622
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR ( VIA ), MALAPPURAM DIST., KERALA - 679 334.

Proposed to be Used
CHENNAI
SPICES AND CONDIMENTS, FLOUR AND PREPARATIONS MADE FROM CEREALS
3565113  07/06/2017
MR. NARANBHAI BHAGVANJIBHAI DANGAR
At post: Khudvel, Tahsil: Chikhali, Dist: Navsari, Gujarat, India
SOLE PROPRIETOR

Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015

Used Since :15/11/2007

AHMEDABAD

JAGGERY (Considering it as processed juice of sugarcane, according to preserved, dried and cooked fruits and vegetables)

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word NATURAL & JAGGERY.
3567192   09/06/2017
AKHTAR ABDUL SHAIKH
trading as ;AKHTARS SAMOSA
1138, SAFEE LANE, M G ROAD,PUNE- 411001, MAHARASHTRA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
BHUIJA, NAMKINS, DESHI SWEET MEATS, SAUCES, SPICES, AND BAKERY PRODUCTS
3574583   20/06/2017
SUSHILABEN RAMESHGIRI GOSWAMI
“RIDDHI”, 6, MOCHI NAGAR, STREET NO. 4, PLOT NO. 115, RAJKOT - 360 007 (GUJARAT)
Individual
Address for service in India/Attorney address:
TRADETECT CONSULTANTS PVT. LTD.,
TRADETECT CONSULTANTS PVT. LTD., 121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
SPICES, CUSTARD POWDER, BAKING POWDERS, SAUCES INCLUDED IN CLASS - 30
MAHESH KUMAR AGRAWAL TRADING AS M/S, BELA GRAH UDHYOG (KAMAL PAPAD)
11 (B), Kalani Nagar, Aerodrum Road, Indore (M.P.)Pin.-452005
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Badi & Papad (Cereal based snacks)
3583103  03/07/2017
SRI GYAN CHANDRA SAW
trading as ;LAKKY FLOUR MILL
SABJI PATTI,RADHA KRISHNA MANDIR ROAD,LAKHI MANSION,JHARIA,P.O.& P.S.JHARIA,DIST.DHANBAD,DHARKHAND-828111,INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
KOLKATA
SPICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER..
SURESH KHANDELWAL (INDIAN NATIONAL, PROPRIETOR), TRADING AS SHRI GAYATRI RICE MILL
Near Gayatri Mandir, Dist.Balaghat, Wara Seoni - 481331, Madhya Pradesh
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.
Used Since: 15/05/1992

MUMBAI
Rice
M/S. HALDIRAM FOODS INTERNATIONAL PVT. LTD.
880, HALDIRAM HOUSE, SMALL FACTORY AREA, BHANDARA ROAD, NAGPUR-440008, MAHARASHTRA
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI

sweets, namkeens and farsan, tea, coffee, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals, bread, biscuits, cakes, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces and spices

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER...
3585657   06/07/2017
RAMANLAL KESHIRIMAL JAIN
trading as ;DIPESH TRADERS
224, GANJ BAZAR, OLD MADHUPURA, AHMEDABAD-380004
Used Since : 11/10/2013
AHMEDABAD
SAFFRON, SILVER LEAVES.
3586858  07/07/2017
DIPAKBHAI CHIMANLAL PATEL
trading as ;DIPAK TRADERS
19, MANEKLAL COLONY NARANPURA CHAR RASTA, NARANPURA, AHMEDABAD - 380013 GUJARAT INDIA
Used Since :22/04/1994
To be associated with:
1273355, 2799625

AHMEDABAD
MAMARA AND PAUHA (MADE FROM RICE).
3590478   13/07/2017

T. NAWAS trading as: UNITED TRADING COMPANY
DOOR NO : KP 7/518-521, THIRUNAVAYA ROAD, PUTHANATHANI, KALPAKANCHERY P.O, MALAPPURAM DISTRICT, PIN 676551
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
JOHN MATHEW & ASSOCIATES.
S/14, EMPIRE BUILDING OLD RAILWAY STATION ROAD COCHIN 682018 KERALA
Used Since: 29/12/1987
To be associated with:
3443346
CHENNAI
ALL TYPES RICE;

No exclusive right over the descriptive matters separately except as substantially shown in the representation of the mark.
a twisted tale of taste

3594789  19/07/2017
CADMUS ENTERPRISE PRIVATE LIMITED
601, SHASHMIRA CENTRE, 176, C.S.T. KALINA, SANTACRUZ (E), MUMBAI-400098, MAHARASHTRA, INDIA
Registered Company

Address for service in India/Agents address:
MAKHJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Proposed to be Used

MUMBAI

NOODLES, PASTA, MACARONI, SAUCES, MASALA PRE-MIX INDIAN SNACK NAMKEEN AND CONFECTIONARIES.
ALLSPICE, ALMOND PASTE, ALMOND CONFECTIONERY, ANISEED, AROMATIC PREPARATIONS FOR FOOD,
ARTIFICIAL COFFEE, DESSERT MOUSSES [CONFECTIONERY], DOUGH, DRESSINGS FOR SALAD, GARDEN HERBS,
PRESERVED [SEASONINGS], GINGER [SPICE], GINGEBREAD, GLUCOSE FOR CULINARY PURPOSES, GLUTEN
PREPARED AS FOODSTUFF, GLUTEN ADDITIVES FOR CULINARY PURPOSES, GOLDEN SYRUP, GROATS FOR HUMAN
FOOD, KETCHUP [SAUCE], NATURAL SWEETENERS, NOODLE-BASED PREPARED MEALS, NOODLES / RIBBON
VERMICELLI, NUTMEGS, QUICHES, TABBOULEH, TACOS, TAPIoca, TAPIoca FLOUR, TARTS, TEA, TEA-BASED
BEVERAGES, THICKENING AGENTS FOR COOKING FOODSTUFFS, TOMATO SAUCE, TORTILLAS, TURMERIC,
WAFFLES, WHEAT FLOUR, WHEAT GERM FOR HUMAN CONSUMPTION, BAKING POWDER, BAKING SODA
[BICARBONATE OF SODA FOR COOKING PURPOSES], BARLEY MEAL, BEAN MEAL, BEER VINEGAR, BINDING AGENTS
FOR ICE CREAM [EDIBLE ICES] BISCUITS / COOKIES, BREAD, BREAD ROLLS, BREADCRUMBS, BUNS, ESSENCES
FOR FOODSTUFFS, EXCEPT ETHERIC ESSENCES AND ESSENTIAL OILS, HALVAH, HAM GLAZE, HIGH-PROTEIN
CEAREL BARS, HOMINY, HOMINY GRITS, HONEY, HUSKED BARLEY, HUSKED OATS, LEAVEN, LINSEED FOR HUMAN
CONSUMPTION / FLAXSEED FOR HUMAN CONSUMPTION, LIQUORICE [CONFECTIONERY], LOZENGES
[CONFECTIONERY] / PASTILLES [CONFECTIONERY], OAT FLAKES, OAT-BASED FOOD, OATMEAL, RAVIOLI, RELISH
[CONDIMENT], RICE, RICE CAKES, RICE PUDDING, RICE-BASED SNACK FOOD, ROYAL JELLY, RUSKS, UNLEAVENED
BREAD, UNROASTED CEREAL, YEAST, FROZEN YOGHURT [CONFECTIONERY ICES] / FROZEN YOGURT
[CONFECTIONERY ICES], CAKE POWDER, CAKE DOUGH / CAKE BATTER, CAKE FROSTING [ICING], CAKES, CANDY,
CANDY DECORATIONS FOR CAKES, CAPERS, CARAMELS [CANDY], CELERY SALT, CEREAL PREPARATIONS, CEREAL
BARS, CEREAL-BASED SNACK FOOD, CHEESEBURGERS [SANDWICHES], CHEWING GUM, CHICORY [COFFEE
SUBSTITUTE], CHIPS [CEREAL PRODUCTS], CHOCOLATE, CHOCOLATE BEVERAGES WITH MILK, CHOCOLATE
MOUSSES, CHOCOLATE DECORATIONS FOR CAKES, CHOCOLATE-BASED BEVERAGES, CHOCOLATE-COATED NUTS,
CRACKERS, CRUMBS FOR PASTRY [PASTRY] / CRISPS [CRISP SNACKS], CUSTARD, DUMPLINGS, MARZIPAN [SPICE], CLOVEVES [SPICE], COCONUT, COCONUT OIL, COCONUT MILK, COCONUT BEVERAGES WITH MILK, COCOA-BASED BEVERAGES, COFFEE FLAVORINGS, COFFEE, COFFEE BEVERAGES WITH
MILK, COFFEE-BASED BEVERAGES, CONDIMENTS, CONFECTIONERY FOR DECORATING CHRISTMAS TREES,
CONFECTIONERY / SUGAR CONFECTIONERY, COOKING SALT, CORN FLAKES / MAIZE FLAKES, CORN MEAL / MAIZE FLOUR / MAIZE MEAL, CORN, MILLED / MAIZE, MILLED, CORN, ROASTED / MAIZE, ROASTED,
COUSCOUS [SEMolina], CRACKERS, CREAM OF TARTAR FOR CULINARY PURPOSES, CRUSHED OATS, CURRY
[SPICE], CUSTARD, FARINACEOUS FOODS, FERMENTS FOR PASTES, FLAVORINGS', OTHER THAN ESSENTIAL OILS,
FOR CAKES / FLAVORINGS, OTHER THAN ESSENTIAL OILS, FOR BEVERAGES / FLAVORINGS', FLOWERS OR LEAVES
FOR USE AS TEA SUBSTITUTE, FONDANTS [CONFECTIONERY], FOOD FLAVORINGS', OTHER THAN ESSENTIAL OILS / FOOD
FLAVORINGS, OTHER THAN ESSENTIAL OILS, FRUIT JELLIES [CONFECTIONERY], FRUIT COULIS [SAUCES], ICE
CREAM, ICE, NATURAL OR ARTIFICIAL, ICE FOR REFRESHMENT, ICED TEA, EDIBLE ICES, INFUSIONS, NOT
MEDICINAL, MACARONI, MACARONS [PASTRY], MALT BISCUITS, MALT EXTRACT FOR FOOD, MALT FOR HUMAN
CONSUMPTION, MALTODE, MARINADES, MARZIPAN, MAYONNAISE, MEAL* / FLOUR, MEAT PIES, MEAT TENDERIZERS,
FOR HOUSEHOLD PURPOSES, MEAT GRAVIES, MINCED GARLIC [CONDIMENT], MINT FOR CONFECTIONERY,
MOLASSES FOR FOOD, MUESLI, MUSTARD MEAL, MUSTARD, PALM SUGAR, PANCAKES, PASTA, PASTE / FARINACEOUS
FOOD PASTES, PASTA SAUCE, PASTRIES, PASTRY DOUGH, PÂTÉS EN CRÚTE, PEANUT CONFECTIONERY, PELMENI
[DUMPLINGS STUFFED WITH MEAT], PEPPER, PEPPERMINT SWEETS, PEPPERS [SEASONINGS], PESTO [SAUCE],
PETIT-BEURRE BISCUITS, PETITS FOURS [CAKES], PIES, PIZZAS, POPCORN, POTATO FLOUR, POWDERS FOR ICE
CREAM / POWDER FOR EDIBLE ICES, PRALINES, PROPOLIS* / BEE GLUE, PUDDINGS, SAFFRON [SEASONING], SAGO,
SALT FOR PRESERVING FOODSTUFFS, SANDWICHES, SAUCES [CONDIMENTS], SAUSAGE BINDING MATERIALS], SEA
WATER FOR COOKING, SEASONINGS, SEAWEED [CONDIMENT], SEMolina, SHERBETS [ICES] / SORBETS [ICES]: SOYA
FLOUR, SOYA SAUCE, SOYA BEAN PASTE [CONDIMENT], SPAGHETTI, SPICES, SPRING ROLLS, STAR ANISEED,
STARCH FOR FOOD, STICK LIQUORICE [CONFECTIONERY], PREPARATIONS FOR STIFFENING WHIPPED CREAM,
SUGAR, SUSHI, SWEETMEATS [CANDY], VANILLA [FLAVORING] [FLAVORING], VANILLIN [VANILLA SUBSTITUTE],
VARENIKI [STUFFED DUMPLINGS], VEGETABLE PREPARATIONS FOR USE AS COFFEE SUBSTITUTE, VERMICELLI
[NOODLES] VINEGAR
3595631  20/07/2017
AVNI FOOD AND BEVERAGES
1/10, Amber Complex, M.P. Nagar, Zone- II, Bhopal (M.P.) Pin-462011
Partnership firm under Indian Partnership Act through Partner

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Wafers, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Namkeen, Farsan (cereal based snacks) & Bhujia (cereal based fried snacks).
TANNA TAN
3597251 22/07/2017
HALDIRAM BHUJIAWALA LIMITED
P-420, Kazi Nazrul Islam Avenue, VIP Main Road, Kolkata - 700052, West Bengal, India.
An Indian national Company incorporated Under the Companies Act 1956
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.
Used Since :10/04/2014
KOLKATA
MANUFACTURER & TRADERS of Bhujia, Snacks, Namkeen, Chanachur, Mixtures, Dalmut, Saltish Preparations, Papad, Chips, Coffee; Tea; Cocoa; Artificial Coffee; Sugar; Tapioca; Sago; Flour; Preparations Made From Cereals; Confectionery; Chocolates, Ices; Honey; Treacle; Yeast; Baking Powder; Salt; Mustard; Vinegar; Sauces (Condiments); Spices; Cereals; Processed Grains; Snack Food Products Made From Cereal Flour; Snack Foods Made From Corn; Processed Corn; Popcorn; Roasted Corn; Puffed Corn Snacks being In Class – 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3597471  22/07/2017
VISNUKUMAR TRADERS PVT. LTD.
112-B, POONAMALLEE HIGH ROAD, VELAPPANANCHAVADI, CHENNAI-600 077, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; FARINACEOUS FOODS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR-MILLING PRODUCTS; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
The mark should be used as a whole.
FOOD TO LIVE

Priority claimed from 31/05/2017; Application No. : 87470908 ;United States of America
3598263  24/07/2017
LEXUNDER INC.
165 W End Ave Ste 6B, Brooklyn, NY 11235
A New York Corporation

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since :03/10/2015

MUMBAI
SPICES
TRADE MARKS JOURNAL No: 1909, 08/07/2019

3599696 26/07/2017

RAJ PAPAD PRODUCTS (P) LIMITED (UNIT-II)
trading as RAJ PAPAD PRODUCTS (P) LIMITED (UNIT-II)
KAMARHATI (NH-34), P.O.-MIRHATI, BARASAT, PIN-743700, DIST. 24 PGS (N), WEST BENGAL, INDIA.
MANUFACTURER & MERCHANTS

Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62, BENTINCK STREET, 4TH FLOOR, ROOM NO. 412, KOLKATA 700 069, W.B., INDIA.

Proposed to be Used

KOLKATA

KOLKATA
PAPAD, SOYA SAUCES, SOYA FLOUR, SOYA BEAN PASTE, FLOUR AND PREPARATIONS MADE FROM CEREALS, SPICES READY TO COOK FOOD MIXTURES, PULSES (BROKEN), RICE AND SAGO BEING INCLUDED IN CLASS-30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD RP AND Papad EXCEPT AS DEPICTED.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
ADFP INDIA GATE
3603609   01/08/2017
ANIL KUMAR CHOUDHARY, TRADING AS: ANnapurna DIARY & FOOD PRODUCTS
MAIDA TOLI, LALGANJ, VAISHALI, PIN-844121, BIHAR
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SUNIL KUMAR SINGH
S.K. SINGH AND ASSOCIATES, 4TH FLOOR, ROOM NO.4(P),36, GANESH CHANDRA AVENUE, KOLKATA-700013.
Proposed to be Used
KOLKATA
PREPARATIONS MADE FROM CEREALS, SPICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD INDIA GATE.
3604286  02/08/2017
HARJINDER KAUR
trading as ;DHILLON INDUSTRIES
22, B L SAHA ROAD, KOLKATA - 700053
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
MITRA & ASSOCIATES
UMA BHAWAN,RECKJOANI,NAIPUKUR,RAJARHAT,KOLKATA 700 135,WEST BENGAL,INDIA.
Used Since :06/05/2017
KOLKATA
SPICES, PUFFED RICE AND GRAM FLOUR (BASON).
NO EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTER.
THIS IS SUBJECT TO FILING OF TM-M TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF GOODS /SERVICE FOR SALE IN EASTERN PART OF INDIA ONLY.
3608905  08/08/2017
TRENT HYPERMARKET PRIVATE LIMITED
Taj Building, 2nd Floor, 210, Dr. D.N. Road, Fort, Mumbai-400 001
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
To be associated with:
3608902

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast; baking-powder; salt; mustard; vinegar; sauces (condiments);
spices; ice; cocoa products; drinking chocolate; beverages made from or containing chocolate; beverages made from or
containing cocoa; chocolates; confectionery; cereal bars; snack foods; chakli; dhokla; cereal based snack foods; rice
based snack foods; wheat based snack foods; breakfast cereals; bhujia; ketchup; mayonnaise; chutney; ginger paste;
biscuits; malted biscuits; chocolate spread; chocolate spreads containing nut; ready to eat food items for human
preparations; snack food product made from soya; papad; noodles; vermicelli; pasta.
3610265  10/08/2017
MUSA FOODS PRIVATE LIMITED.
45/38, B. T. ROAD, SUKCHAR, SIDDESWARI, KOLKATA-700115, West Bengal, India.
BODY INCORPORATE

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Used Since: 01/04/2007

KOLKATA
BISCUITS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2973104.
SR 25 BUTTER TOFFEE
3610490  10/08/2017
DEEPAK DARYANI TRADING AS M/S. ASHA CONFECTIONERY
13-B-1, 13-C, SECTOR-C, SANWER ROAD, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Confectionery (non-medicated), bubble gums, chewing gums, chocolates and candies being goods
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BUTTER TOFFEE.
3612169  12/08/2017
MURLIDHAR SEVANI TRADING AS JAI GRAH UDHYOG
104-C, INDUSTRIAL AREA, RAO, DIST-INDORE (M.P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used
MUMBAI
Wafers, Confectionery, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks).

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter..
SAILENDRA
3613601   16/08/2017
TARKESHWAR SINGH, TRADING AS: SHREE MAHBIR BHANDER
4/4, NONADANGA ROAD, SONALI APPARTMENT, SHEORAPHULLY, HOOGHLY, PIN - 712223

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.

Proposed to be Used
KOLKATA
SATTOO, BESON, ATTA
3614192   17/08/2017
NAUTAMI P. PATEL  
trading as ; PURA VIDA  
38, Antica Greenwoods, Sevasi- Ankodiya Road, Ankodiya, Vadodara- 391330, Gujarat, India

Address for service in India/Attorney address:
DHRUV & ASSOCIATES  
22-C, MANAV MANDIR SOCIETY NO.-1, OPP. PANIGATE TANK, WAGHODIYA ROAD, VADODARA - 19, GUJARAT

Proposed to be Used
AHMEDABAD
MALTODEXTRINS FOR NUTRITIONAL USE (OTHER THAN MEDICAL) INCLUDING IN CLASS 30.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Goods restricted for sale in the state of Gujarat only.
3618335  22/08/2017
C.H. PRABHU RAO TRADING AS M/S. MAYUR CONFECTIONERY & NAMKEENS
KANJIVARI STREET, BERHAMPUR, DIST.- GANJAM-760002, ORISSA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
KOLKATA
Candies (non medicated) and namkeens
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER.
3619986   24/08/2017

ABBAS ALI BOHRA
FLAT NO. G 2, HOUSE NO. 2, STREET NO. 9, ASHOKA COLONY, NOORMAHAL, BHOPAL, (M.P.) - 462001.
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
M.L. SAHUJI
3626374    02/09/2017
GYANENDRA KUMAR SAHU TRADING AS M/S. KALPANA GRAH UDYOG
ASHOK BIHAR, FS-2, SCIENCES COLLEGE ROAD, CHATTIDHI FACTORY KE PASS, BILASPUR (C.G.)
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Ice candy, spices, namkeen, gajak, bread and pastry
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ONLY FOR CHHATTISGARH ..
3628509   06/09/2017
GADADHAR CHAKRABARTY
trading as ;LAXMI ATA CHAKI
BAJE PRATAPPUR,BIDDYASAGAR PALLY,BURDWAN-713101,WEST BENGAL,INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/04/2014

KOLKATA
ATA & CHATU.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF WEST BENGAL IN INDIA.
3634722  13/09/2017
RAVICHANDAR AYSHWARYA
PLOT NO 9, PHASE 2 CTA GARDEN, MANGADU CHENNAI - 600122
Single Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
Cereals, Cereal flour, Cereal breakfast foods, Cereal powders, Malt extract for food, Malt for human consumption, Coated nuts; flour and preparations made from cereals; bread.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3635094    14/09/2017
YADU NANDAN PRASAD LOHANI TRADING AS LOHANI KUTTIR UDYOG
MAHARANA PRATAP CHOWK, JHUMRI TELAIYA, DIST.- KODARMA, PIN - 825409, JHARKHAND
STANDARD TRADE MARK
Address for service in India/Agents address:
SKYLINE.
3RD FLOOR, ROOM NO.312, SHANTI BHAWAN, BANK MORE, DHANBAD-826001, JHARKHAND.
Used Since :01/06/2004

KOLKATA
MANUFACTURER OF CONFECTIONERY, MIXTURE, NAMKEEN, BISCUITS, DALMOT & SPICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1315557.
3642579  24/09/2017
MR. KARAN BAJAJ
M/s Varun Dev Food Products, Baraghata Industrial Area, Vicky Factory, Jhansi Road, Gwalior-474001 (M.P.)
sole proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).

Proposed to be Used
MUMBAI
CHOCOLATES, CANDY (NON MEDICATED) AND TOFFEE
BHOOK
3651159  06/10/2017
M/S. ASIAN THAI FOODS INDIA PVT. LTD.
ASIDC FOOD PROCESSING PARK, CHATABARI, CHAYGAON, DIST. KAMRUP-781123, ASSAM
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
KOLKATA
Noodles, bhujia, chips, namkeen, papad, puffs, snacks, food including flour and preparation made from cereals, cereal based snacks food and rice based snacks food, rings, cheese balls, rice puff and corn puff
3651160  06/10/2017
M/S. ASIAN THAI FOODS INDIA PVT. LTD.
ASIDC FOOD PROCESSING PARK, CHATABARI, CHAYGAON, DIST. KAMRUP-781123, ASSAM
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
KOLKATA
Noodles, bhujia, chips, namkeen, papad, puffs, snacks, food including flour and preparation made from cereals, cereal based snacks food and rice based snacks food, rings, cheese balls, rice puff and corn puff
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY..
3655170  11/10/2017
RAMATHILAGAM PROPRIETOR OF BB FOODS
87.NETHAJI STREET, KUMARASAMY AVENUE,
An Individual
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
SPICES, SNACKS
subject to the mark should be use as represented in the trademark application.
TUSHAR UPADHYAY TRADING AS SHILPA ENTERPRISES
PLOT NO.221, B, SECTOR - F, SANWAR ROAD, INDUSTRIAL ESTATE, INDORE (M.P.)

Address for service in India/Agents address:
RAKESH SONI
4, SEVA SARDAR NAGAR, NEAR GEETA BHAVAN, INDORE (M.P.) PIN-452 001.

Proposed to be Used
To be associated with:
1627131

MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Nameen Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks), Samosa, Sweets, Tea, Coffee, Cocoa, Spices, Gajak (Sesame based confectionery).
BAKESMITH MULTIVITA MARIE

3659027  17/10/2017
PARLE PRODUCTS PVT. LTD.
North Level Crossing, Vile Parle (E), Mumbai-400 057.
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

BISCUITS INCLUDING COOKIES, CRACKERS AND SWEET, SALTY, SAVORY BISCUITS, SPICED BISCUITS, SUGAR BISCUITS, OAT BISCUITS, RICE BISCUITS, CEREAL BISCUITS, BUTTER BISCUITS, FRUIT BISCUITS, CHOCOLATE BISCUITS, GLUTEN FREE BISCUITS, MALT BISCUITS, APERITIF AND WAFER BISCUITS INCLUDED IN CLASS 30; CEREAL BASED SNACK FOOD; CURRY PASTES; SPICE MIXES; CHILI SEASONINGS; PULSE FLOUR FOR FOOD; PROCESSED GRAINS, GRAINS (BROKEN); CEREALS; FLOURS OF CEREALS; WHEAT, BARLEY, BESAN, MAIZE, SEMOLINA, WHEAT AND RAGI; CORNFLOUR; SPICES OF ALL KINDS INCLUDED IN CLASS 30, MASALA AND CURRY POWDER, INSTANT FOOD MIXES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ASSOCIATED WITH REGISTERED APPLICATION NO.3090344.
3664799  27/10/2017
THREE LEAVES INDIA (P) LIMITED.
G.S.ROAD, DISPUR, GUWAHATI, ASSAM, INDIA
A company incorporated under the companies act 1956

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
17,REHMAN VILLA,DR.S.K. BHUYAN ROAD,DIGHALIPUKHURI (EAST),GUWAHATI 781 001,ASSAM.

Proposed to be Used
KOLKATA
TEA, COFFEE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “GOLD” ..
Trade Marks Journal No: 1909, 08/07/2019  Class 30

3669064  03/11/2017
SUNITA BINANI
trading as; Dhanraj Tea Company
23, N.S. Road, 2nd Floor, 6, Commercial Building, Kolkata 700001, West Bengal, India
Manufacturer & Merchant
Address for service in India/Attorney address:
Kolkata Trade Mark Service
62, Bentinck Street, 4th Floor, Room No. 412, Kolkata 700 069, W.B., India.
Used Since: 10/04/2012

Kolkata
Coffee, Snacks & Confectionery, Tea, being included in Class-30.
Registration of this trade mark shall give no right to the exclusive use of the word Tea except as depicted.

For providing service/goods in the states of "West Bengal" only.
FRESH PRESSO

3671819  07/11/2017

CAFEA GmbH
Am Sandtorkai 2, 20457 Hamburg, Germany
A COMPANY EXISTING UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

COFFEE, LIQUID COFFEE, COFFEE BEVERAGES, INCLUDING THE AFORESaid GOODS IN INSTANT FORM, PASTRY
AND CONFECTIONERY; COCOA, COCOA EXTRACTS FOR FOOD AND FOR CONSUMPTION, CONFECTIONERY;
MARZIPAN, ARTIFICIAL MARZIPAN, CHOCOLATE, CHOCOLATE GOODS, ALSO WITH FILLINGS; NOUGAT AND NOUGAT
GOODS, EDIBLE ICES; PRALINES AND CONFECTIONERIES; NUT-NOUGAT, NUT, ALMOND, BRITTLE, MARZIPAN,
FROZEN, YOGHURT AND CREAM CONFECTIONERY; CHOCOLATE MASSES AND CHOCOLATE COATING; COCOA
PRODUCTS INCLUDING COCOA POWDER AND DRINKS IN POWDER FORM CONTAINING COCOA (EXCEPTING COCOA
BUTTER AND COCOA FAT).
3672960 08/11/2017
C.H. PRABHU RAO TRADING AS M/S. MAYUR CONFECTIONERY & NAMKEENS
KANJIVARI STREET, BERHAMPUR, DIST. GANJAM-760002, ORISSA
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
KOLKATA
Candies (non-medicated), namkeen and chips
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
SHREE GANGOUR FOODS
(INTERNATIONAL) LLP

3674203  10/11/2017

MAHINDRAA DAKALIA (JAIN)
76 A - 77, Juhu Supreme Shopping Center, Gulmohar Cross Road - 9, Juhu, Mumbai – 400049
Indian Individual

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Proposed to be Used

MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen, Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks), Samosa, Sweets, Tea, Coffee, Cocoa, Spices, Gajak (Sesame based confectionery).
INORBIT MALLS (INDIA) PVT. LTD
Raheja Tower, 4th Floor, Block “G”, Plot No.30, Bandra Kurla Complex, Bandra (East), Mumbai - 400 051
A Company incorporated under Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/08/2017

Mumbai
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3680891  17/11/2017  
BISHWA NATH SHA  
trading as; KRISHNA INTERNATIONAL  
207, M.D. ROAD, 1ST FLOOR, ROOM NO. 31, WEST BENGAL, INDIA.  
MANUFACTURER & MERCHANTS  
Address for service in India/Agents address:  
IDEAL TRADE MARK SERVICES.  
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.  
Used Since: 10/03/2008  
KOLKATA  
SALT.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
3681923  19/11/2017
ATTHURAM CHHATIJA TRADING AS SAKHI ANANDAM INDUSTRIES
MAHAKAKHURD, TAHSIL-PATAN, DIST-DURG (C.G.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001
Used Since :29/04/2016
MUMBAI
Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary , Bakery , Candies , Snack foods made from corn and in the form of rings, Nameen Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), & Puffed corn snacks.
3682321  20/11/2017
SUBHASREE.K
trading as ;SREE KAMALAM FOOD PRODUCTS
POOTHERITHODI HOUSE, FEROKE P.O, CALICUT - 673 631. KERALA, INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Agents address:
V.P. BIMALDAS,ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Proposed to be Used
CHENNAI
DOUGHS, BATTERS AND MIXES THEREFOR, DOSA BATTER, VELLEPPAM BATTER.
3682829    20/11/2017

M/S. VISHWAKARMA GRAH UDYOG PVT. LTD.
103, NANDLALPURA, INDORE (M.P.)
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and
confectionery, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces (except salad dressings); spices; ice
Tastematic

3682996  20/11/2017
PENVER PRODUCTS PVT LTD
AP II/688, Industrial Estate, Aroor, Alappuzha District, PIN 688534
Private Limited Company (Indian)

Address for service in India/Agents address:
K.RADHAKRISHNAN NAIR
DR NO. 33/3033 A, "SIVASAKTHI" VENNALA P.O., COCHIN - 28 ,KERALA

Proposed to be Used
CHENNAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Rich Bite crunchy cube

3683845  21/11/2017

HITESH ROCHWANI TRADING AS SUPREME FOOD PRODUCTS
PLOT NO.17, KHASRA NO-204 / 3 / 7, PALDA, NEAR SAMTA NAGAR, INDORE (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Confectionary, candy, namkeen, Rabdi, churan, chatni and ready to eat snacks.

ASSOCIATED WITH REGISTRATION NO.-2853541 UNDER CLASS -30.
3685532  23/11/2017
KHOKAN LAL DAS
trading as ;DEBI ENTERPRISE
72, GADADHAR BHATTA ROAD, LILUA, HOWRAH-711203, WEST BENGAL, INDIA.
MERCHANT & TRADER
Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since : 01/11/2017
KOLKATA
CLOVES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE EASTERN STATE OF INDIA.
THIS IS CONDITION OF REGISTRATION THAT LABEL SHALL BE USED TOGETHER..
3687040  24/11/2017
IDEAL CAFE PRIVATE LIMITED
MARKET ROAD, MANGALORE - 575 001
PRIVATE LIMITED COMPANY
Address for service in India/Angents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :19/10/2017
CHENNAI
ICE CREAM SHAKE
*subject to the mark should be use as represented in the trademark application.*
NILON’S ENTERPRISES PRIVATE LIMITED
Nilon’s House, P.B. No.119, N.H. No.6, Jalgaon 425 002, Maharashtra
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :01/06/2017
MUMBAI
Spices; Condiments and Seasonings
3689616  28/11/2017
DEEPA KHANDELWAL TRADING AS M/S. MASALA VATIKA
TRIMURTI BHAWAN, DHAR ROAD, BETMA, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMA NAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
MUMBAI
Spices
ABIMA

3690067    29/11/2017
R. KUPPAMAL,
trading as; ASENATH FOOD PRODUCTS
No.2, Kambar Street, Gowripet, Avadi, Chennai-600054
MANUFACTURER AND MERCHANT
Proprietor

Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 (A.P.).

Proposed to be Used
CHENNAI
SPICES IN POWDER AND PASTE FORMS
3690748    30/11/2017
SREENESH T P
THITTEPOYIL HOUSE,MUNDERI P O,VIA EACHUR,KANNUR,KERALA,670591
SOLE PROPRIETOR
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT.TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Proposed to be Used
CHENNAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
3690980  30/11/2017
JITENDRA KUMAR TRADING AS BYAHUT FOOD PRODUCT
WARD NO. 1, KOLHUARWA NEAR AWADHESH CHOWK, MOTIHARI, BIHAR -845401
Sole Proprietorship Firm
Address for service in India/Attorney address:
SANDEEP BISHT
B-7, ASHADEEP BUILDING, 9-HAILEY ROAD, NEW DELHI-1
Proposed to be Used
KOLKATA
NAMKEEN, RICE PUFF, WAFERS AND CONFECTIONERY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “REAL TASTE”.
3690981  30/11/2017
JITENDRA KUMAR TRADING AS M/S. BYAHUT FOOD PRODUCT
WARD NO. 1, KOLHUARWA NEAR AWADHESH CHOWK, MOTIHARI, BIHAR -845401
Sole Proprietorship Firm

Address for service in India/Attorney address:
SANDEEP BISHT
B-7, ASHADEEP BUILDING, 9-HAILEY ROAD, NEW DELHI-1

Proposed to be Used
KOLKATA
NAMKEEN, RICE PUFF, WAFERS AND CONFECTIONERY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD “SNAX” AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL..

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3690980.
3699391  11/12/2017
SABIR AHMED MAZUMDER
trading as ;S.K. GRINDING MILL
VILL.BERENGA,PART-I.P.O.BERENGA,P.S.SILCHAR,CACHAR,PIN-788005,ASSAM,INDIA.
MANUFACTURER & TRADERS
Address for service in India/Attorney address:
KOLKATA TRADE MARK SERVICE
62,BENTINCK STREET,4TH FLOOR,ROOM NO.412,KOLKATA 700 069,W.B.,INDIA.
Used Since :10/06/2017
KOLKATA
ATTA, MAIDA, SUJI, BESAN, SATTU BEING INCLUDED IN CLASS-30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE
MATTERS.
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR
SALE/CONDUCTING IN THE STATE OF ODISHA IN INDIA.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3700121 12/12/2017
SAMEER KADAM trading as ;SWARN ENTERPRISES
SHOP NO 6,PLOT NO C3,RUPAREL GARDEN,SECTOR-23,NERUL (EAST),NAVI MUMBAI- 400706
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, BREAD, PASTRIES, CAKES, TARTS AND BISCUITS
(COOKIES) , SWEETS (CANDY), CANDY BARS AND CHEWING GUM , CEREAL BARS AND ENERGY BARS ,PROCESSED
GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS AND YEASTS
3704575 16/12/2017
M/S. ASIAN THAI FOODS INDIA PVT. LTD.
ASIDC FOOD PROCESSING PARK, CHATABARI, CHAYGAON, DIST. KAMRUP-781123, ASSAM
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
KOLKATA
Noodles, bhujia, chips, namkeen, papad, puffs, snacks, food including flour and preparation made from cereals, cereal based snacks food and rice based snacks food, rings, cheese balls, rice puff and corn puff

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD NJOY EXCEPT AS DEPICTED.
DATA TYCOON

3724485  11/01/2018
DATA TYCOON(USA) SCIENCE AND TECHNOLOGY DEVELOPMENT CO., LTD.
36 South 18th Avenue, Suite A, Brighton Co 80601, United States
Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used
CHENNAI
Coffee; tea; tea-based beverages; sugar; honey; cereal preparations; rice; rice-based snack food; ice cream; condiments.
DISCLAIM GENERIC WORDS SHOWN IN THE IMAGE
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3735581   24/01/2018
PRASHANTHINI
trading as ;SRIMA ENTERPRISES
1198, D.NO. 3, 24TH MAIN 23 CROSS, NEAR PARNGIPALYA BUS STOP, HSR LAYOUT,BENGALURU, BANGALORE SOUTH, KARNATAKA - 560 102, INDIA
MANUFACTURER AND MERCHANTS
SINGLE FIRM
Proposed to be Used
CHENNAI
BREAD, BISCUITS, SNACKS, OTHER CONFECTIONARY ITEMS, COOKING SALT.
TRUwater
3742736 02/02/2018
SAURABH PRADIPKUMAR DHOOT
DHOOT BUNGLOW, STATION ROAD, AURANGABAD-431001 MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
TEA, COFFEE AND OTHER FOOD SUPPLEMENTS, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL FLOUR, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, SPICES, ICE
3747190 07/02/2018

MEGHA BHANSALI
2514 17MAIN ROAD,BANSHANKARI 2 STAGE,BANGALORE-560070

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

chips [cereal products].

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HEALTHY TREATS

3757145  19/02/2018

GIRISH R RANGLANI
22, CHERRYSONS, ST.CYRIL ROAD, BANDRA WES-400050
MANUFACTURER AND MERCHANT
INDIVIDUAL
Used Since : 06/04/2005

MUMBAI
CAKE, MUFFINS, BREAD PASTRY
3759072  20/02/2018
SHEYRAT RAJKUMAR MAHIJA S/O RAJKUMAR LALCHAND
#32, 5th ‘A’ Block, Koramangala, Bangalore – 560 095.
RSM Food Industries

Address for service in India/Attorney address:
N SATISH REDDY
#22, 4th Cross, Rajiv Gandhi Road, Naidu Layout, Jaraganahalli, J.P Nagar 6th Phase, Bangalore - 560 078, Karnataka, India.

Used Since :13/01/2018

CHENNAI
Almond Confectionery, Chocolate based Beverages, Baking Powder, Biscuits, Cake Paste, Cocoa, Cocoa products, Edible decorations for cakes, Flavouring other than essential oils for cakes, Caramels, Chocolate, Condiments, Confectionery Cookies, Fondants, Fruit Jellies, Marizipan mint for confectionery, Sugar Confectionery, Natural Sweetners, Vanilla being included in Class 30.
3761236  22/02/2018
ABY FARMERS LLP
301, H.NO: 9-1-67/4, SAI LAKSHMI MANSION, SAROJINI DEVI ROAD NEAR CLOCK TOWER, SECUNDERABAD-500083

THE TRADE MARKS ACT, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Festaa Flavours of Joy
3771960    07/03/2018
RAVI TEJA KILARU
Ravi Teja Kilaru C/O KN Confiture Pvt Ltd, #600, Pent House, Vasudeva Plazasrinagar Colony Main Road, Opp. SRC Club, Hyderabad, Telangana - 500073
Proprietor
Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/02/2018
CHENNAI
Topping syrup; Chocolate syrup; Pancake syrup; Table syrup.
3774984  12/03/2018
BIJAL MANISH SHETH
trading as ;J K INTERNATIONAL TRADERS
A-58, GIRIRAJ INDUSTRIAL ESTATE, OPP AHURA CENTER, ANDHERI EAST-400093
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE
FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BANKING-
POWDER, SALT, MUSTARD, VINEGAR, SAUCES. (CONDIMENTS) SPICES ICE, BISCUIT, CONFECTIONERY AND
BUBBLEGUM
S KALA SONA

3775683  12/03/2018

THE CAMPCO LTD
The Campco Ltd, Varanashi Towers, Mission Street, Mangalore, Karnataka - 575001
Multi State Co Operative Society

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since :16/02/2018

CHENNAI
SPICES, PASTRIES AND CONFECTIONARY.

IN USE.
MEDUS

3784916  22/03/2018

NUTAN PAWAR G
No 99, Ews, 2nd Stage, 3rd Cross, Khb Colony, Basaveshwaranagar, Bangalore – 560079, Karnataka

Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
HONEY.
3798164  06/04/2018
B.SATHYA
S.B.TARUNI & CO 305,GANAPATHYPALAYAM, VALLIARACHAL POST, MUTHUR, KANGAYAM- 638105, TIRUPUR DISTRICT, TAMILNADU
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
NEW NO.60, OLD NO.84/2, MOORE STREET, PARRYS, CHENNAI-600001, TAMILNADU.

Proposed to be Used
CHENNAI
Gram Flour, wheat flour, Ragi Flour, Edible flour, Corn flour, Rice flour, Flour of millet, Flour for food Spices, Curry spices, Food pastes (spices), Spices in the form of powders, Edible spices and Mixed spices.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
AGNUS JOY ANGELA
NEST OF PEACE, MERINAA APARTMENT, PLOT NO: 58,59,63,64, BLOCK 8, FIRST FLOOR, FLAT F2, 5TH CROSS STREET, SEA VIEW LAYOUT, KAZHIPATTUR, CHENNAI - 603103
THE TRADE MARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Batter Mixes, Flour, Rice Flour,
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE WORDS.
3799900 08/04/2018
KAMLESH GOPALDAS KUKREJA
GALA AT GROUND FLOOR, PLOT NO. 49 A B, MAIN ROAD, INDUSTRIAL AREA, ULHASNAGAR-421003
coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; s

PROPRIETOR

Proposed to be Used
MUMBAI

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
3801623   10/04/2018

M/S BESTIE UNIVERSAL FOODS LLP.,
#1-7-43-46, Sardar Patel Road, DBS Corporation Club, Office No. 406, DBS House, Secunderabad, Hyderabad-500003, Telangana State, India.

Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used

CHENNAI
Biscuits, Cakes, Candy for food, Caramels(candy), Chewing gum(not for medical purpose), Chocolates, Chocolate beverages with milk, Chocolate-based beverages, Cocoa, Cocoa beverages with milk, Cocoa products, Cocoa based beverages, Gum(Chewing,) Ice Creams, Malt Biscuits, Waffles, Confectionery, Sugar Confectionery.
Subject to restrict the area to Andhra Pradesh and Telangana only.
3801624  10/04/2018
M/S BESTIE UNIVERSAL FOODS LLP.,
#1-7-43-46, Sardar Patel Road, DBS Corporation Club, Office No. 406, DBS House, Secunderabad, Hyderabad-500003, Telangana State, India.
Address for service in India/Agents address:
R. V. R ASSOCIATES.
FLAT NO. G-4, #, 3-4-543 & 544, LAXMI NILAYAM, ADJ: YMCA GROUND NARAYAN GUDA, HYDERABAD-500027.

Proposed to be Used
To be associated with:
3801622, 3801623

CHENNAI
Biscuits, Cakes, Candy for food, Caramels(candy), Chewing gum(not for medical purpose), Chocolates, Chocolate beverages with milk, Chocolate-based beverages, Cocoa, Cocoa beverages with milk, Cocoa products, Cocoa based beverages, Gum(Chewing,) Ice Creams, Malt Biscuits, Waffles, Confectionery, Sugar Confectionery.

subject to the mark should be use as represented in the trademark application within the state of Andhra pradesh and Telangana.
CHIC N CONE
3803651  12/04/2018
SHRI VENKATA SUMAN RAJU
Plot No 111, J. V Colony, Gachibowli, Hyderabad – 500 032, Telangana, India.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Ice Cream Cones, Ice Cream Cone Mixes, Ice Creams, Ready To Eat Savory Snack Foods Made From Maize Meal Formed By Extrusion.
Chandu Masala

3806683   16/04/2018
PRABHAKAR KUMBHASHI KAMATH
Kamath Building, Hari Hara Temple Road, Kumbhashi, Kundapura Taluk, Udupi Dist., Karnataka - 576257
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2017
CHENNAI
Spices ,
3806797   16/04/2018

GENOME FOODS
304, Eco Tower, off. Baner Road, Baner, Pune - 411045, Maharashtra, India
Partnership firm

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices, Coffee, tea, cocoa and artificial coffee; rice; tapioca.
3810217  18/04/2018
SHRI. A. VINEET KUMAR
No. 3, Hanumaiah Reddy Road, Ulsoor, Bangalore-560008, Karnataka, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/10/2015
CHENNAI
Sweets and Snacks
subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3810218    18/04/2018
SHRI. A. VINEET KUMAR
No. 3, Hanumaiah Reddy Road, Ulsoor, Bangalore-560008, Karnataka, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/10/2015
CHENNAI
Sweets and Snacks.
3812036   20/04/2018
MS. PINKY CHANDAN DIXIT
SADGURU SADAN, GROUND FLOOR, OPP. BABULNATH TEMPLE, CHOWPATTY, MUMBAI-400 007
INDIVIDUAL

Address for service in India/Attorney address:
JOSEPH VARIKASERY
VARIKASERY LAW & MARKS. 31, HAJIJ HABIB BUILDING, 1ST FLOOR, NEAR PARI FIRE TEMPLE, DR. B.A. ROAD, DADAR (EAST), MUMBAI - 400 014.

Proposed to be Used
MUMBAI
READY TO EAT PRODUCT, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING-POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES, ICE
3812901    21/04/2018
M/S. NECTAR FRESH
#149/2, BRAHMAPURA VILLAGE, NAGUVANAHALLI POST, SRIRANGAPATNA TALUK, MANDYA-571 438.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :04/05/2007
CHENNAI
FRESH HONEY, FOREST HONEY, UNIFLORAL HONEY, PREMIUM AND EXOTIC COFFEE, ROASTED COFFEE BEANS,
CHIA SEEDS, SPICES, SAUCES AND VINEGARS
3812904    21/04/2018
M/S. MASTODON CONGLOMERATE (LLP)
#19-25, "SHANTI BHAVAN", 4TH FLOOR, D.K.LANE, CHICKPET CROSS, BANGALORE-560 053
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
S LAKSHMI
C/o. V. Veeraraghavan, Advocate, 10, II Main Road, C.I.T. Colony, Mylapore, Chennai -600 004.
Used Since :17/05/2017

CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice

subject to the mark should be use as represented in the trademark application within the state of Karnataka.
3816912 26/04/2018
LAKSHYA NATURAL FOODS PVT.LTD.
604, GT ROYAL EXOTICA, OPP. TV TOWER, ANUPAM NAGAR, RAIPUR, C.G. INDIAN:-492001
An Indian Company Registered Under Companies Act, 1956
Address for service in India/Attorney address:
DTM ADVISORS LLP
C-80, Village Gokal Pur, East of Loni Road (Near Govt. School) Shahdara, Delhi-110094 Mob: 09650410410, 09212743839 Ph: 011-22816711, 22815016
Used Since :03/06/2013
MUMBAI
SOYA SAUCES, SOYA FLOUR, SOYA SAUCE, SOYA FLOUR FOR FOOD, PASTE (SOYA BEAN-) [CONDIMENT], SOY SAUCE [SOYA SAUCE], SOYA BEAN PASTE [CONDIMENT], BREAD MADE WITH SOYA BEANS, SOYA BASED ICE CREAM PRODUCTS, SOYA-BASED ICE CREAM SUBSTITUTES, SOYA POWDER, SOYA FLOUR, SOYA COOKIES, SOYA SNACKS, SOYA ICE CREAM, SOYA PROBIOTIC PRODUCTS, SOYA HEALTH FOOD, SOYA HEALTH DRINKS, SOYA THERAPEUTIC RANGE OF PRODUCTS, SOYA NUTRACEUTICALS, SOYA MULTIGRAIN FLOUR, SOYA MULTIGRAIN COOKIES, SOYA MULTIGRAIN SNACKS AND SOYA BISCUIT IN CLASS 30
3816924   26/04/2018
GV FOOD PRODUCTS
NO.12/10 I, RAMASAMY PILLAI STREET 2, MAHADEVAPURAM, METTUPALAYAM - 641 305, COIMBATORE DIST, TAMILNADU.
PARTNERSHIP FIRM
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Flour and Preparations Made from Cereals,Pulses,RiceBased Snack Food, Rice, Suji(Wheat Product), Wheat Flour, Rawa (Wheat Product), Vermicelli, Papad(IndianSnacks), Garam Masala(Combination of Spices), Spices,Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread,Chocolates, Sweets, Honey, Cakes, Garam Masala (Combination of spices for adding taste to indian Curry)and Sambhar Powder, Cinnamon [spice] and Cloves [spice].
3818820  27/04/2018
T.K.DHANEESH
Sormitha Nivas, Chorode East, Punchappalam, Vadakara. Kozhikode, Kerala- 673106
Sole Proprietorship
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :22/10/2012
CHENNAI
Coffee; tea; sugar; rice, rice flour, wheat flour; tapioca;artificial coffee;flour and preparations made from cereals, bread, pastry and confectionary, sweet meats; egg rolls; halwa (confectionary); bakery goods and dessert items; honey,baking powder; salt, mustard, vinegar, sauces, curry powder; spices and condiments, pepper, cardamom ; dairy ice cream
*The mark should be used as a whole.*
3823325 03/05/2018
TUSHAR KOTHARI, TRADING AS TUSHAR SURF & CHEMICAL INDUSTRY
NEAR RAM MANDIR ROAD, WARD NO. 15, TEH - KATANGI, DIST - BALAGHAT (MP) - 481445
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :01/10/2017
MUMBAI
SUGAR INCLUDED IN CLASS 30.
3823719   04/05/2018
CHAITANYA GADE, TUSHAR DAS, ROHIT SHETTY
trading as; GOVARDHAN NATURALS LLP
503, PHASE III/2D, MOHAN TULSI VIHAR, HENDREPADA, BADLAPUR-421503
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERSHIP
Used Since: 01/02/2018
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSINGS); SPICES; ICE.
Trade Marks Journal No: 1909, 08/07/2019  Class 30

3824380 04/05/2018
DAVE MASALA PVT. LTD.
51, Laxmibai Nagar, Behind Kila Maidan, Indore (M.P.) Pin-452006
Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001

Used Since: 01/09/2014

MUMBAI
Spices, Spice mixes, Powdered spices, Pepper powder [spice], Curry spices, Papad (Cereal based snacks), Powdered spices, Flour mixes, Flour, Flour preparations for food, Flour mixes,

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.3824379.
3825070 05/05/2018
AVINASH NAGANAGOWDA PATIL
No - 47, 4th Block, 4th Stage, 2nd Main Road, Basaveshwar Nagar, Bangalore - 560079.
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Spices.
Parle Guava Chilly

3827641   09/05/2018
PARLE PRODUCTS PVT. LTD.
NORTH LEVEL CROSSING, VILE PARLE (E), MUMBAI-400 057
A Company incorporated under the Indian Companies Act

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
BOILED SUGAR CONFECTIONERY AND CANDIES; CONFECTIONERY INCLUDING FRUIT SWEETS, CANDIES, TOFFEES, CHOCOLATES AND CHOCOLATE PRODUCTS; CHOCOLATE COOKIES; CHOCOLATE ECLAIRS; SWEET AND SWEETMEATS; LOZENGES (CONFECTIONERY); FRUIT JELLIES (CONFECTIONERY); BISCUITS INCLUDING COOKIES AND CREAM BISCUITS; BREAD, CAKES, PASTRY AND PASTRY PRODUCTS.
3828001  09/05/2018
S K ENTERPRISES
S.K. Enterprises, F-29, Municipal Market, Sion Trombay Road, Chembur Naka, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
3837180  18/05/2018
SAURABH AGRAWAL, TRADING AS AGRAWAL GRAH UDYOG
218, REVENUE NAGAR, ANNPURNNA ROAD, INDORE (M.P.) 452001
AN INDIAN NATIONAL SOLE PROPRIETOR
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
GARAM MASALA, PAPAD, SPICES, MILK MASALA, HING, AATA, RAWA, MAIDA, THULI, BESAN, MAKKA, PULSES, TEA
MASALA, MEAT MASALA, SAGO, JEERA, AJWAIN, ALSI, KHASKHAS, METHI DANA, TILLI, KALONJI AND ALL OTHER
SPICES INCLUDED IN CLASS 30.

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHTS TO THE EXCLUSIVE in the state of Madhya Pradesh only.
3838144  20/05/2018
MRS. PUSHPA BANSAL
M/s AMBICA FOOD PRODUCTS, 5-A, Maharajpura Industrial Area, Pinto Park, Morer Gwalior – 474 005 (M. P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.
320 - Tulsi Vihar, Near S.B.I. Zonal Office, City Centre, Gwalior -474 011 (M.P.).
Used Since :04/01/1999

MUMBAI
GULAB JAMUN POWDER, CUSTARD POWDER, CORNFLOUR POWDER, ICE CREAM CONES, BAKING POWDER, IDLI MIX,
DHOKLA MIX, RAWA IDLI MIX, DAHIVADA MIX, MOONG BHAJIYA MIX, JALEBI MIX, BARFI MIX, MILK MIX, HALWA MIX,
UPMA MIX, DRINKING CHOCOLATE, CAKE MIX, ICING SUGAR; PASTA, PAPAD
3838526  21/05/2018

ELEPHANT PARADE INTERNATIONAL B.V.
NEW YORKSTRAAT 3-7 1175 RD LIJNDEN THE NETHERLANDS.
A COMPANY INCORPORATED UNDER THE LAWS OF THE NETHERLANDS

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE; COCOA; SUGAR; RICE; TAPIODA; SAGO; ARTIFICIAL COFFEE; FLOUR; PREPARATIONS MADE FROM CEREALS; BREAD; PASTRY; CONFECTIONERY; HONEY; TREACLE; YEAST; BAKING-POWDER; SALT; MUSTARD; VINEGAR; SAUCES; SPICES; ICE

subject to the mark should be use as represented in the trademark application.
3840403   23/05/2018
LAASYA FOOD MANUFACTURING PRIVATE LIMITED
14 - 3 - 20, Siripallivari Street, Samalkot, Andhra Pradesh - 533440
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Ice cream.
3841491 23/05/2018
M/S. OAM INDUSTRIES (INDIA) PVT. LTD.
BHARAT NAGAR CHOWK, KALAMNA MARKET ROAD, NAGPUR-440035, MAHARASHTRA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Sweets, namkeens and farsan, tea, coffee, cocoa, sugar, rice, tapioca, sago, coffee substitutes, flour and preparations made from cereals, bread, biscuits, cakes, pastry and confectionery, ices, honey, treacle, yeast, baking powder, salt, mustard, pepper, vinegar, sauces and spices
3841525  23/05/2018
MR. VINAY MITTAL
M/s Shree Mahakaal Food Products, F-29, Kalyan Bagh, Laxmi Puram, Bhodapur, Gwalior – 474010 (M.P.)
Sole Proprietor

Address for service in India/Agents address:
J.P. ASSOCIATES ADVOCATE.

Used Since :01/01/2013

MUMBAI

GULAB JAMUN INSTANT MIX; INSTANT MIXS MADE OF CEREALS
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2731151.
AM: PM CAKES

3842030  24/05/2018
YAASH KRISHNI FOOD SCIENCE LTD
B/16, SIDDHPURA INDSTRIAL ESTATE, OFF LBS MARG, AMRUT NAGAR, GHATKOPAR (WEST), MUMBAI- 400086
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
M. A. PANCHAMIA, ADVOCATE.
"ANIL KUNJ", CHAMBER NO. 2, GR. FLOOR, PLOT NO. 297 PANTNAGAR, GHATKOPAR (E), MUMBAI-400 075.

Proposed to be Used
MUMBAI
CAKES, COOKIES, PASTRY, BAKERY PRODUCTS INCLUDED CLASS 30

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3842521 24/05/2018
KUNGUMAL KHATRI TRADING AS M/S. KAMAL FOOD PRODUCTS
87/1, HIMMAT NAGAR, PALDA, INDORE (M.P.)
A PROPRIETORSHIP CONCERN
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Proposed to be Used
MUMBAI
Confectionery
3842934  25/05/2018

NAUGHTY FOODS PVT. LTD.
Plot No.- A-1, Industrial Area, Sector – A, Sanwer Road, Indore (M.P.) Pin-452016

Company incorporated under Indian Company Act through Director

Address for service in India/Attorney address:

DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used

MUMBAI

Wafers [food], Cereal based snack food, Snack food products made from cereals, Snack food products made from maize flour, Snack food products made from potato flour, Confectionary, Bakery, Candies, Snack foods made from corn and in the form of rings, Namkeen Ready to eat savory snack foods made from maize meal formed by extrusion, Snack foods made of wheat Farsan (cereal based snacks), Papad (Cereal based snacks) .
3845878  29/05/2018
M/S. KILBAN FOODS (INDIA) PVT. LTD
12/526 A, Poovattuparamba, Pin - 673008, Kozhikode District, Kerala, India
Private Limited
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Sweets and confectionery

The mark should be used as a whole and Subject to association with application no:1307149.
3847136  30/05/2018
SHREE RIDDHIMA MERCHANTILE PVT LTD
A-22 CRYSTAL II, SINDHI SOCIETY, CHEMBUR, MUMBAI 400071
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
FOOD PRODUCTS, READY TO EAT, READY TO COOK, ALL KIND OF NAMKEEN, WHEAT PRODUCTS RICE, ATTA, MAIDA, SUJI, BESAN, PULSES, DALIYA, COFFEE, TEA, COCOA, SUGAR, TAPIoca, SAGO, ARTIFICIAL COFFEE, FLOUR & PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), SPICES
3851188 04/06/2018

PRIYANKA
Old No - 6, New No - 11, Varadha, Muthiappan Street, Chennai - 600001
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Popcorn, Processed Popcorn, Wheat-Based Snacks, Rice-Based Snacks, Maize-Based Snacks, Puffed Corn Snacks, Cereal-Based Snacks.

subject to the mark should be use as represented in the trademark application.
3852940    06/06/2018
J K INTERNATIONAL TRADERS
A-58, Giriraj Indl Estate, Mahakali Caves Road, Andheri East, Mumbai - 400093
PARTNER
Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa and artificial coffee, rice, tapioca and sago, flour and preparations made from cereals, bread, pastry and confectionary, edible ices, sugar, honey, treacle, yeast, banking-powder, salt, mustard, vinegar, sauces. (Condiments) Spices ice, Biscuit, Confectionery And Bubblegum.
3853611 06/06/2018
INFINITY NEXUS
OLD NO. 94, NEW NO. 74, ABHIRAMAPURAM 4TH STREET, ALWARPET, CHENNAI-600 018, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
RICE BATTER
KEVA FLAVOURS PRIVATE LIMITED
Devkaran Mansion, 36, Mangaldas Road, Mumbai 400 002
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since: 01/04/1979

MUMBAI
food flavourings, other than essential oils
SAPLE
3855658  08/06/2018
SAANVI AGRICULTURAL PRODUCTS PRIVATE LIMITED
S BLOCK, DOOR NO: 29, KOVAIPUDUR, COIMBATORE-641 042, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS
MEDAPATI LAKSHMI NARAYANA REDDY, PROPRIETOR OF M/S. TIME TEA PRODUCTS
NO. 5/92, BHAVANI NAGAR, ANAPARTHI, EAST GODAVARI-533342, ANDHRA PRADESH, INDIA
Proprietorship

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :05/09/2017

CHENNAI
TEA, TEA-BASED MILK TEA, CHAI TEA, GREEN TEA, BLACK TEA, LIME TEA, GINGER TEA, TEA CAPSULES AND TEA PODS, FILLED, TEA-BASED DRINKS, TEA EXTRACTS FOR CULINARY PURPOSES, MIXES FOR MAKING TEA, HERB TEAS, OTHER THAN FOR MEDICINAL USE, FLOWERS OR LEAVES FOR USE AS TEA SUBSTITUTES

No exclusive right over the descriptive matters appearing in the representation of the mark.
3868452 23/06/2018
J. NANDINI
Old No 20, New No 4, Chittaranjan Road, Teynampet, Chennai - 600 018
natural person
Address for service in India/Attorney address:
U.KASIPANDIAN
B1, SIRNIVASA APARTMETNS, 24D, GREENWAYS ROAD, RAJA ANNAMALAI PURAM, CHENNAI-600 028.
Used Since :01/01/2012
CHENNAI
all types of sugar and allied products falling in class-30
3875964 02/07/2018
CHITTHAARTH.M.R
trading as : GOLDEN FARMS
NO.2/258 NALLAGOUNDAM PALAYAM PILLIKAL PALAYAM PARAMATHI TALUK NAMAKAL-637213 TAMILNADU,
INDIA
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
ARS ASSOCITES
15, KOLAPPATI ROAD, KAVERY NAGAR, AIRPORT - P.O. TRICHY - 620 007
Used Since :15/09/2017
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM
CEREALS, BREAD, PASTRY AND CONFECTIONERY,ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SPICES, (EXCEPT CANNEDE FOOD PRODUCTS AND SAUCE)
subject to the mark should be use as represented in the trademark application within the state of Tamilnadu.
TASTII

3883282  09/07/2018

TEJASSVI AAHARAM LIMITED
NO. 1726, P.A. PUDUPATTI, PADIYUR, DINDIGUL-624 005, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/01/2008

CHENNAI

CEREAL-BASED SNACK FOOD; PAPAD PIPE (EXTRUDED OR EXPANDED SNACKS FOOD PELLETS, FRYMS AND PASTA); MACARONI; NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; RICE-BASED SNACK FOOD; OAT-BASED FOOD; SANDWICHES; BUNS; CHOCOLATE; COCOA-BASED BEVERAGES; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY [SPICE]; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE.
D.R BHIMSINGH TRADING AS BEECLUB
RS.NO.256/3, CHELLAPPANAYAKKANPATTI, NATHAM TALUKA, DINDIGUL - 624 401, DINDIGUL DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Herbal honey lozenges [confectionery], Honey, Manuka honey, Honey mustard, Honey substitutes, Herbal honey, Honey for food, Honey and treacle, Honey glazes for ham.

subject to the mark should be use as represented in the trademark application.
3892567    19/07/2018
N.SIVAKUMAR TRADING AS SRI MURUGA FOOD PRODUCTS
NO.6/119, MALLIAMPATTI, PANAYAMPALLI POST, P.PULIAMPATTI - 638 459, ERODE DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :27/04/2006

CHENNAI
Vermicelli, Papad(Indian Snacks), Garam Masala(Combination of Spices), Spices, Noodles, Sambhar Powder, Cinnamon and Cloves, Chilli powder, Dhania powder (coriander), Flour, Plain flour, Corn flour and Maida (wheat flour).
3897105  24/07/2018
WILD CHILD ENTERPRISES PVT LTD
#164, Phase 2, Classic Orchards, Bannerghatta Road, Bangalore -560076
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since :01/04/2014
CHENNAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread, Pastries And Confectionery; Honey; Treacle; Yeast, Baking Powder; Salt; Mustard; Vinegar, Sauces, (Condiments); Spices; Ice [Frozen Water]
Trade Marks Journal No: 1909, 08/07/2019 Class 30

3898587 26/07/2018
K V MANOHARAN
AMBADI INDUSTRIES, AREEKKAL CANAL ROAD, KARUKUTTY.P.O, PIN - 683576
Sole Proprietor

Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.

Used Since: 25/09/2007

CHENNAI
Coconut water vinegar

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS, FOR USE IN THE STATE OF KERALA ONLY, SUBJECT TO THE MARK SHOULD BE USE AS REPRESENTED IN THE TRADEMARK APPLICATION.
MATRU DEVO BHAVA
3899487    27/07/2018
SHRI SETTY RAMA KRISHNA
7th Lane, Undavalli Centre (Post) Tadepalli Mandal, Guntur Dist - 522501, AP, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
Spice, Turmeric For Food, Spice Cinnamon, Spice Cloves, Cereal Products Chips, Star Aniseed, Mustard, Nutmeg, Chocolate, Condiments Chutneys, Coffee, Corn Flakes, Corn Flour, Spice Curry, Confectionery Fruit Jellies, Spice Ginger, Honey, Ketchup, Maize Flakes, Maize Flour, Noodles, Pepper, Rice, Sauces, Sugar, Tea, Tomato Sauces, Wheat Flour. (As per nice classification only) Manufactures/traders

mark is associated with the registered trade mark no. 3899488.
3902292   30/07/2018

DAMILA
D.NO.2/572-A/33, FIRST FLOOR, SRI ANUBBAV RESIDENCY, MUDALIPALAYAM, TIRUPUR - 641 606, TIRUPUR DIST,
TAMILNADU.

PARTNERSHIP

Address for service in India/Agents address:

S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Brown sugar, Flour and Preparations Made from Cereals, Pulses, Rice, Wheat Flour, Rawa(Wheat Product), Vermicelli,
Papad(Indian Snacks), Spices, Salt, Coffee, Tea, Cocoa, Sugar, Noodles, Biscuit, Bread, Chocolates, Sweets, Honey, Cakes,
Garam Masala (Combination of spices for adding taste to Indian Curry) and Sambhar Powder, Cinnamon and Cloves, Rice
cookies, Rice pudding, Rice-based snacks, Instant rice, Idli (Foodstuff made of Rice powder), Flour, Maida (wheat flour),
Besan (Gram flour), Buckwheat flour, Chilli powder, Dhania powder (coriander), and Ice cream.

subject to the mark should be use as represented in the trademark application.
3902311  30/07/2018
SRI YAMINI FOOD PRODUCTS
7, SATTANATHAN LANE, PANRUTI-607 106, CUDDALORE DISTRICT, TAMIL NADU
PARTNERSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2010

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE; BISCUITS; COOKIES; BUNS; CAKES; SANDWICHES; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CRACKERS; RUSKS; DOUGH; CEREAL-BASED SNACK FOOD; FLOUR; CURRY [SPICE]; AROMATIC PREPARATIONS FOR FOOD; FOOD FLAVOURINGS, OTHER THAN ESSENTIAL OILS; SEASONINGS; RICE MIX POWDER; ASAFOETIDA
JANANI SWEETS
3904462  01/08/2018
DINAKAR SHETTY
Sri Vijayashree Niliya", Neeronamakki, Siddapura Post., Kundapura Taluk, Udupi Dist,
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2014
CHENNAI
Cakes, Sweets, Bread, pastries and confectionery
3906728  03/08/2018
VINASH KUMAR.P
Vadavathiyl House, Pinarayi post, Pin-670741, Thalasery, Kannur District, Kerala, India
Individual
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :29/06/2018
CHENNAI
Flour and preparations made from cereals; rice and wheet powder products; Puttu podi, Appa podi, Atta, Rava, Maida. Sooji
3971625  12/10/2018

M.GNANARAJ

trading as ;ASAI MASALA AND FOOD ITEMS

NO: 11/45, THERKU AMMAPET, KUMARAGIRIPETTAI SALEM DISTRICT, TAMIL NADU, PIN CODE - 636003, TAMILNADU.

MANUFACTURER AND MERCHANTS

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

MASALA ITEMS
3974854  16/10/2018
NANGLI SPICES PRIVATE LIMITED
NH-2B Y PASS TIRAHA KAMLA NAGE ETAWAH TOWN, UP 206001
MANUFACTURE SPICES
Proposed to be Used
DELHI
MANUFACTURE SPICES
4003285 20/11/2018
K.K.PRAMIN
KATTILE KANDIYAN HOUSE, PARAL.P.O., THALASSERY-670 671, KERALA STATE, INDIA
Sole Proprietor

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.

Used Since: 09/08/2015

CHENNAI

Coffee, tea, Organic Tea and Coffee, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice, rice flour products, rice flour, bread, Rusk, honey, chocolates, snack items, rice snacks, extruded corn snacks, flour based savory snacks, extruded wheat snacks, cereal snacks, crispbread snacks.
4015982  03/12/2018

NASIM
5 SHANKERPUR HAKUMATPUR, DEHRADUN, UTTARAKHAND 248197

Proprietor

Proposed to be Used

DELHI
CHURAN
PONNIYIN SELVAN TAMIZHARGALIN
PARAMPARIYA ANGADI

4026390  14/12/2018
G.K.V. GOKULAKISHNA
No.5, NETHAJI STREET, SAIDAPET, CHENNAI - 600 015
INDIVIDUAL

Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used
CHENNAI

PULSE FLOUR, PULSES, PAPRIKA, SPICE MIXES, CINNAMON, GINGER, CLOVES, CURRY, POWDERED SPICES, TEJ PATTA, CLOVE POWDER, MUSTARD POWDER, CURRY POWDER, MILLET CAKES, CINNAMON POWDER, PEPPER POWDER, VERMICELLI, SAMBAR POWDER, POWDERED GINGER, ATTA, RAWA, MAIDA, SOYA FLOUR, WHEAT FLOUR, MAIZE FLOUR, STEAMED RICE, BROWN RICE, CHILLY SAUCE, PAPPAD, CURRY SAUCE, GARLIC PASTE, GINGER PASTE, POWDERED GARLIC, TOMATO BASED SAUCE, ANISE, CUMIN POWDER, DRIED CUMIN SEEDS, CHILLY POWDER, TURMERIC POWDER BEING USED FOR FOOD PREPARATION, GARAM MASALA, ASAFEODITA, HONEY, COOKIES, CANDIES, PALM SUGAR, COCONUT SUGAR, PALM JAGGERY, RICE VARIETIES, KAMBU, VIRAGU, MILLET
GUNIT

4149177  16/04/2019

HARSH KUMAR
27, WARD 9, HARPAL CHOWK, TOHANA-125120, HARYANA
MANUFACTURER OF RUSK
PROPRIETOR

Proposed to be Used

DELHI

BAKERY GOODS, PREPARATIONS FOR MAKING BAKERY PRODUCTS, RUSKS, BISCUITRUSK, BREAD, CEREAL PREPARATIONS, CONFECTIONERY, MIXES FOR MAKING OF BAKERY PRODUCTS, BOILED CONFECTIONERY, YEAST, WHOLE WHEAT BREAD, WHEATFLOUR AND ITEMS AS PER CLASS 30.
4152640    19/04/2019
SHANKAR LAL KOKCHA PROPRIETOR OF M/S. ASSAM TEA CO.
UMA TALKIES ROAD,MAMRAJ LANE,BARGARH,PIN-768028,ODISHA.
SOLE PROPRIETOR
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Used Since :15/11/2004
KOLKATA
TEA & COFFEE
SPHATIK
4152717  19/04/2019
PRITESH KANTILAL JAIN
# Shop no. 9 Surabhi SAMTA COMPLEX, 5-3-983, Fasi Jung Lane, N.S. ROAD, Hyderabad- 500095, Telangana State
AN INDIVIDUAL
Address for service in India/Attorney address:
M.R.VINOTH PRABHU
No.27, Putheri Karai Street, Velachery, Chennai-600042.
Proposed to be Used
CHENNAI
Spices, Spice Extracts, Spice Preparations
Gourbae - Gourmet Before Anything Else

4154403    22/04/2019

SEBROF INTERNATIONAL PRIVATE LIMITED
1st & 2nd Floor, Kagalwala House, Plot No. 175, Behind Mercedes Showroom, CST Road, Kalina, Bandra Kurla Complex, Santacruz East, Mumbai 400098, Maharashtra, India

Private Limited

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used

MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
4160803  29/04/2019
VICKY CHANDANI
212-B, PAISKAR COLONY, NEAR JOHNSON ICECREAM FACTORY, INDORE (M.P.)
INDIVIDUAL

Address for service in India/Attorney address:
RIGHTWAY LEGAL SOLUTIONS & CO.
I-74,LIG COLONY, INDORE (M.P)-452007

Proposed to be Used
MUMBAI
CONFECTIONERY, SUGAR BOILED CONFECTIONERY, CHOCOLATES, CHOCO FLAKES, BAKERY PRODUCTS INCLUDED IN CLASS-30.
4161737 30/04/2019
PAPCO AGROTECH
ROAD NO.5 KANPUR ROAD, OPP. HANUMAN MANDIR, MADRI INDUSTRIAL AREA,UDAIPUR (RAJASTHAN) 313001
INDIVIDUAL

Address for service in India/Agents address:
DIKSHA VAISH
551, JHA/183, KANPUR ROAD, ALAMBAGH, LUCKNOW-226005

Proposed to be Used
AHMEDABAD
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice
DMR MASALA

4162790  30/04/2019

MS. AAKRITI GUPTA
47, KAILASH VIHAR, AGRA, UTTAR PRADESH-282005
INDIVIDUAL

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used
DELHI

SPICES, ATTA, MAIDA, SUJI, BESAN, TEA, COFFEE, NAMKEEN, BISCUITS, BREAD, SANDWICH, CAKE, TOASTS, RUSK, PASTRY, MUFFINS, CONFECTIONERY, TOFFEES, CANDIES, CHEWING GUM, BUBBLE GUM, SUGAR COATED SAUNF, CHURAN BALLS, SAUCES, ICE CREAM, HONEY, WAFERS, AND BAKERY PRODUCTS.
4163172  01/05/2019
DEEPAli RUTWIK THENGODKAR (MAIDEN NAME: DEEPAli DANDE)
B-202, Dipraj, Baburao Paranjpe Chowk, Vazira Naka, Borivali (W), Mumbai - 400091
Proprietor
Address for service in India/Agents address:
NEELAKSHEE RAJESH MARATHE
B/605, Arunasmruti Co-op Hsg. Society, Post Office Lane, Nr. National Park, Shrikrushna Nagar, Borivali (E), Mumbai - 400 062.
Used Since :06/10/2015
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice [frozen water].
Trade Marks Journal No: 1909, 08/07/2019 Class 30

4163325 01/05/2019
HIGHPOWERV AGRICULTURE PRIVATE LIMITED
NO.122, KALIAMMAN KOIL STREET, VIRUGAMBAKKAM CHENNAI - 600092
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4163777 01/05/2019
MARUTI ENTERPRISES
DHOLERA MOAD, NANGAL CHODHERY ROAD, NARNAUL– 123001.
PARTNERSHIP FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
CONFECTIONERY, FLOUR AND PREPARATION MADE, FROM CEREALS, PULSES, SNACKS, BISCUITS, SPICES BAKERY PRODUCTS, CHOCKLATE, TEA, COCONUT & COCONUT POWDER ( COPRA), COCOA, SUGAR, RICE, TROPICA, POWDER, SALT, INSTANT, FOODS, CONDIMENTS MASALA, EXTRUDED FOOD PRODUCTS MADE OF MAIZE, WHEAT, RICE, VERMICELLI, NOODLES PASTA PRODUCTS, SPAGHETTI, KACHRI, CERALS FOODS, SWEETS, BAKERY ITEMS LIKE RUSK, BISCUITS, CONDIMENTS), SPICES.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

4163994 02/05/2019

JAYANT MOREY
108, Pearl Residency, Wing B, opp Kamal Plaza, Dastur Nagar, Amravati 444606
Individual

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used

To be associated with:

3952652

MUMBAI

perkup
4165046  03/05/2019

KARTIK DEY
LACHIT PATH BISHNUPUR NEAR BENGALI SCHOOL PO GOPI NATH NAGAR PS BHARALUMUKH GHY KAMRUP ASSAM

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
REDLINES
4165413 03/05/2019
Q AISAR AHMAD NOWSHERI
SUNRISE TRADING INDUSTRIES, HOUSE NO. 1090, 27 MAIN ROAD, OPP: MEGA MART LINE, NEAR EASTED BUSSTOP, BIGBAZAR &, CENTRAL MALL, JAYANAGARA 9TH BLOCK, BANGALORE, KARNATAKA - 560069
sole proprietorship

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
STAR FLOWER
4168900  07/05/2019
DHIRENDRA KUMAR JAISWAL
RADHA NAGAR SALON, RAIBARELI, U.P
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KAPIL KUMAR ADVOCATE
D-118, LGF DEFENCE COLONY, NEW DELHI-110024
Used Since :21/10/2018
DELHI
MANUFACTURER FO SABJI MASALA, SAMBHAR, CHICKEN, MEETH, KICHEN KING, MIRCHA POWDER, DHANIYA, HALDI, KASTOORI METHI, JALJEERA, PAPAD, ACHAR, GULAB JAMUN POWDER
PARKSTREET

4169027   07/05/2019
RAKESH KUMAR
S/O BIPIN BIHARI, PANCHWATI NAGAR, BIBIGANJ, DANAPUR PATNA-801503
PROPRIETOR

Address for service in India/Attorney address:
ABHISHEK ANAND
SPLAN, 2/33, Frist Floor, Bank Colony, Jagdeo Path, Bailey Road, PATNA, BIHAR

Proposed to be Used
KOLKATA
HONEY, TEA, coffee, sugar, spices, sauces, salt, baking powder, Treacle
4171076  08/05/2019
NISHA GUPTA (TRADING AS M/S. DR ENTERPRISES)
SHOP-G5, HARSHA CITY MALL, SHAKTI KHAND-2, INDIRAPURAM, GHAZIABAD-201014
PROPRIETOR
Address for service in India/Attorney address:
GUPTA ITPC AND ASSOCIATES
B 309 & 310, 3RD FLOOR, PACIFIC BUSINESS PARK, 37/1, SITE-IV, SAHIBABAD INDUSTRIAL AREA, GHAZIABAD-201010.
Used Since :01/04/2017
DELHI
cake, & sweets,
4171307  09/05/2019
CONVIVIAL FOODS PRIVATE LIMITED
H.NO.98, YOUNG DWELLERS SOCIETY SECTOR 49 A CHANDIGARH CHANDIGARH CH 160047 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4171581   09/05/2019
AMOL SHANTARAM LANDE
310, NAV ARPAN, AMBIKA NAGAR, M.G.ROAD, OPP TJSB BANK, DOMBIVALI (W), MUMBAI - 421 202
INDIVIDUAL

Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
COFFEE, TEA, RICE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY, CONFECTIONERY, SUGAR, HONEY, YEAST, SALT, SPICES, JAGGERY
4171600 09/05/2019
NATIVE HEARTH FOODS PRIVATE LIMITED
Unit No 37, Ground floor, Swastik Industrial, Goodwill Premises Cooperative Society Ltd, 178 CST Road, Santacruz East, Mumbai 400 098, India
Private Limited Company
Address for service in India/Attorney address:
TOMY PAUL MAMPILLY
XL/6840, KANAKATHARA LANE CONVENT ROAD, COCHIN-35.
Used Since: 09/01/2019
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, edible ices, honey, treacle; yeast, baking powder; salt, mustard, vinegar, sauces (condiments); spices, ice
4171756   09/05/2019

LAZY BEE BEVERAGES PRIVATE LIMITED
149, 4th Cross, Coffee Board Layout, Bangalore - 560024, Karnataka
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :14/03/2019

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4171771   09/05/2019  
PRANAB BISWAS, TRADING AS KASHINATH FOOD PRODUCTS  
Vill:- Ramchandrapur, P.O:- Palla, P.S:- Gopal Nagar, North 24 Pargana, West Bengal - 743701  
Proprietorship Firm  
Address for service in India/Attorney address:  
NIDHI SHARMA  
IP NATION:D-177,SHYAM PARK EXT., SAHIBABAD,GAZIABAD  
Proposed to be Used  
KOLKATA  
Sattu (Flour prominently made from roasted gram).
BABURU
4171859   09/05/2019
NATHAN RAO
601, VARDE VILLA, W.P VARDE MARG, BANDRA WEST, MUMBAI - 400050
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
Trade Marks Journal No: 1909 , 08/07/2019   Class 30

NAMITHA

4172234  09/05/2019

SHRI. K.SRIKANTH
Namitha Isle, Ground Floor, D.No.8-2-248/P/A//1/2, Road No.3, Banjara Hills, Behind Chutneys Hotel, Nagarjuna Circle, Hyderabad – 500 082, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI
Rice, Sugar, Tea, Flour, Flour Of Millet, Cereals, Biscuits, Cookies, Cakes, Semolina, Spices, Confectionery, Sweets, Chocolates, Peanut Brittle, Salt, Honey, Pre-Mixes Ready For Baking, Ready-Made Baking Mixtures.
4172284  09/05/2019

NOSTALGIC BREW
#258, Dalasanur, Srinivasapura taluk. Pincode - 563126
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4172517    10/05/2019
MR. JAGDISH KUMAR KHURANA
153/4, GURU CHARAN PURA, OLD BUS STAND, ROHTAK - 124001, HARYANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065

Proposed to be Used
DELHI
pasta, vermicelli, macaroni, daliya, poha (rice)
4172661  10/05/2019

RASHMIN MAJITHIA
21/A, NIRMOTRI, SANJEEV BAUGH, NEW SHARDA MANDIR ROAD, PALDI, AHMEDABAD, GUJARAT STATE, INDIA.
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Used Since :01/01/2017

AHMEDABAD
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE.
TRADE MARKS JOURNAL

Trade Marks Journal No: 1909, 08/07/2019

PARESH WADKE TRADING AS SWAMI ENTERPRISES

311, 3rd Floor, Big Splash, Sector 17, Vashi, Navi Mumbai – 400703, Maharashtra.

An Indian national

Address for service in India/Attorney address:

CEREBRAL DIMENSIONS
S-01, Haware Fantasia Business Park, Plot No. 47, Sector - 30A, Vashi, Navi Mumbai - 400 705.

Proposed to be Used

MUMBAI

Tea, green tea and its blends, herbal tea and other flavored teas; Preserved garden herbs; processed herbs; chutney; natural sweetener; flour and pulse flour for food; spices, saffron, herbs and seasonings; herbal preparations for making beverages; spice extracts and preparations containing spice extracts; flavourings; baking spices; edible spices; preserved garden herbs as seasonings; processed herbs; spice blends; spice rubs; spice mixes; aromatic preparations for food; ground dry spice mix, dry seasoning mix, marinade, baste, chilli seasoning, accompaniment to flavour and enhance the taste of food.
V. P. & Sons

4173221    10/05/2019

VARSHA PANKAJ THAKKAR

M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)

Manufacturers and Merchants

Address for service in India/Attorney address:

RUSHIT SHETH

M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)

Used Since :01/04/1997

AHMEDABAD

spices, rice, salt, seasonings, processed herbs, culinary herbs, dried herbs, preserved garden herbs, preserved herbs, sauces and other condiments, processed cereal seeds, processed seeds used as flavoring for foods and beverages
4173222   10/05/2019
VARSHA PANKAJ THAKKAR
M/s. V. P. & Sons, Plot no. 1-6, Rajkot-Ahmedabad Highway, Opp. Kuvadava GIDC, Village - Kuvadava, District - Rajkot (Gujarat) (India)
Manufacturers and Merchants
Address for service in India/Attorney address:
RUSHIT SHETH
M/s. V. B. Sheth & Co., "Rushikul", 8, Ramkrishna Nagar, Swami Vivekanand Road, Opp. RMC Commissioner's Bungalow, Rajkot - 360 001 (Gujarat) (India)
Used Since :01/04/1997
AHMEDABAD
spices, rice, seasonings, processed herbs, culinary herbs, dried herbs, preserved garden herbs, preserved herbs, sauces and other condiments, processed cereal seeds, processed seeds used as flavoring for foods and beverages
REGENT’S ACE CAFÉ

4173281   10/05/2019

REGENT DISTILLERS PRIVATE LIMITED
12, Floor-14, 3, Navjivan Commercial Society, Dr. Dadasaheb Bhadkamkar Marg, Mumbai Central, Mumbai, Maharashtra – 400 008, India
A company existing under the laws of India.

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Coffee and coffee-based beverages.
REGENT’S CAFÉ 9

4173282  10/05/2019
REGENT DISTILLERS PRIVATE LIMITED
12, Floor-14, 3, Navjivan Commercial Society, Dr. Dadasaheb Bhadkamkar Marg, Mumbai Central, Mumbai, Maharashtra – 400 008, India
A company existing under the laws of India
Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Coffee and coffee-based beverages.
4173460  10/05/2019
KAMAL CHOPRA, TRADING AS NARESH K. CONFECTIONARY WORKS
17, Ground Floor, Ram Vihar, Delhi-110092
A sole proprietorship

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI
Sugar Boiled Confectionery, Sweet Meats, Coconut Sweet, Confectionery, Biscuits, Namkeen, Chocolate.
4173518  10/05/2019
JATINDER KUMAR
S/O AMARJIT, VILLAGE SAIFABAD P.O. TEHANG, PARKASH NAGAR SAIFABAD, PHILLAUR, JALANDHAR-144410
PROPRIETOR
Address for service in India/Agents address:
VISHAL GAMBHIR
HOUSE NO.207/15, MASHAD MOHALLA, SONIPAT-131001.
Proposed to be Used
DELHI
TEA
4173731  11/05/2019
M.SIKANTHAR MOHAIDEEN
NO: 5, PUDU MANDAPAM, MADURAI (DIST), PIN CODE 625 001,TAMILNADU, SOUTH INDIA.
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
V VASUKI
M/S.BGROW SERVICES,NO.500, 2ND FLOOR, 10TH EAST CROSS STREET,ANNANAGAR, MADURAI – 625 020.

Proposed to be Used
CHENNAI
SPICES, MIXED SPICES, EDIBLE SPICES, CURRY SPICES, SPICES IN THE FORM OF POWDERS, MASALA POWDER, APPALAM, PAPPADS, SNACKS, ASAFOETIDA, FLOUR, RICE , SALT, HONEY.
4174127  11/05/2019
RAM JEE SINGH
B-79, KARAN VIHAR PART-5, KIRARI SULEMAN NAGAR, SULTANPUR C BLOCK, NORTH WEST DELHI-110086
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV GOEL
608, 6th Floor, Amba Tower, DC Chowk, Sector 9, Rohini, Delhi 110085

Proposed to be Used
To be associated with:
3712389

DELHI
Cereals, Pulses, Spices, Salt, Poha, Daliya, Soyabin, Tea, sooji, maida, flour, Besan, flour and preparations made from cereals, mustard; vinegar, sauces.
Gaf5-aab

4174130   11/05/2019

NEELAM RANI PROP. OF M/S GOYAL AGRO FOODS
MADHEKE ROAD, TEHSIL NIHAL SINGH WALA, DISTT. MOGA.
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI
RICE
4174202   11/05/2019
ANIL MAVJI PATEL
SHOP NO 175, RAGHULEELA MALL, 1ST FLOOR, SECTOR 30A, OPP. VASHI RAILWAY STN, VASHI, NAVI MUMBAI - 400703, MAHARASHTRA, INDIA
Proprietor
Address for service in India/Attorney address:
DILIP C. SAROJ
ZHANNA MUKADAM CHAWL, NIKLAW WADI, OLD NAGARDAS ROAD, ANDHERI (EAST), MUMBAI 400 069.
Proposed to be Used
MUMBAI
ICE CREAM, ICE, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, COFFEE SUBSTITUTES, FLOUR AND PREPARATION MADE FROM CEREALS, BREAD, BISCUITS, CAKES, PASTRY AND CONFECTIONERY, ICES, HONEY TREACLE, YEAST, BAKING POWDER; SALT, MUSTARD; PEPPER, VINEGAR, SAUCES, SPICES, CAKES AND CONFECTIONERY, BAKING-POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, PEPPER, VINEGAR, SPICES. INCLUDING PIZZAS AND PASTA AND READY TO EAT FOOD INCLUDED IN CLASS 30
4174268  11/05/2019
PARIKSHIT INDUSTRIES PRIVATE LIMITED
PLOT NO. A83, MIDC INDAPUR , DIST-PUNE
Pranzos Gourmet Food
Private Limited Company

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee, Rice, pasta and noodles, Tapioca and sago, Flour and preparations made from cereals, Bread, pastries and confectionery, Chocolate, Ice cream, sorbets and other edible ices, Sugar, honey, treacle, Yeast, baking-powder, Salt, seasonings, spices, preserved herbs, Vinegar, sauces and other condiments.
Trade Marks Journal No: 1909, 08/07/2019 Class 30

4174406 13/05/2019
NAILAH SIDDIQUE
C/o. Mohammad Siddique, Pure Siddhi, Aurangabad, Amethi, Musafirkhana, Uttar Pradesh-227813
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
Spices
4174676 13/05/2019
MUKITUR RAJKHOWA
GELEKEY NA ALI PO GELEKEY ,SIVASAGAR ,ASSAM -785696
Trading As rajkhowa tea leaves
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
KOLKATA
TEA, TEA LEAVES
PRASHANT VERMA PROP. OF M/S VERMA TRADERS
3, ANAND PURI COLONY, NEAR PWD PFFICE, ALIGARH ROAD, HATHRAS, UTTAR PRADESH- 204101

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used

DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4174789  13/05/2019
LALITHA T PRICE

trading as ; AUNT LILLY'S EATS

2637, 2ND MAIN, DAKSHINAKASHI APARTMENTS, A-1, V V MOHALLA, MYSORE - 570002.

MANUFACTURER AND MERCHANTS

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE FROZEN WATER.
MALAYALI
4175031  13/05/2019
DHANYA S
Chaithanya Buildings, Kurattikad, Mannar P.O., Alappuzha, Kerala, India- 689622
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Used Since : 24/09/2010

To be associated with:
2864090

CHENNAI
FERMENTED BATTER FOR IDLY AND DOSA; SNACK FOODS, PAPPAD, CHIPS [CEREAL PRODUCTS], MURUKCU, PAKKAVADA
Trade Marks Journal No: 1909 , 08/07/2019 Class 30

4175032  13/05/2019
DHANYA.S
Chaitanya Buildings, Kurattikad, Mannar P.O., Alappuzha, Kerala, India- 689622
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since : 24/09/2010

To be associated with:
2864090

CHENNAI
FERMENTED BATTER FOR IDLY AND DOSA; SNACK FOODS, PAPPAD, CHIPS [CEREAL PRODUCTS], MURUKKU, PAKKAVADA

Transliteration : MALAYALI
4175088  13/05/2019
SHIVANI KAKKAR SOLE PROPRIETOR OF OMEGA WORLD TRADING
J-194, DLF CAPITAL GREENS, SHIVA JI MARG, NEW DELHI - 110015
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
ALKARE
4175094    13/05/2019
MR. RAJESH KHANNA
97-99-100, KAPILA COMPLEX, NEAR SIKKA GAS GODOWN, PREET NAGAR, BATALA ROAD, AMRITSAR. (P.B)
MS. ALKARE FOOD PRODUCTS
Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Proposed to be Used
DELHI
ATTAC, BESAN, DALIA, SUJI, CHOKER, RICE, SUGAR, TEA, COFFEE, SPICES, RUSK, BREAD, PASTRY, VINEGAR,
SAUCES, HONEY & VEGETABLE PULPS.
4175242  13/05/2019

MNG OVERSEAS PRIVATE LIMITED.
JANKI HOUSE NO.-33, 2ND FLOOR, SECTOR-12 A, BEHIND SYNDICATE BANK, DWARKA, NEW DELHI-110075.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
2435111

DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Saffron, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
VANASTHALI
4175300  13/05/2019
ATUL GOYAL TRADING AS VEDASHALA HERBS
67, BAGH NAURIAMAL JAIN, BHARAT NAGAR, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2019
DELHI
Spices, Rice, Sugar, Flour & Flour Preparations, Amla Candy, Ayurvedic & Herbal Infusions, Herbal Teas (Non-Medicated), Herbal Honey, Processed Herbs & Sweets (Non-medicated) Containing Herbal Flavourings included in Class-30.
4175445  14/05/2019
ASHOK KUMAR JAISWAL PROPRIETOR OF RATLAMI NAMKEEN BHANDAR
LAXMI BAZAR, NAYA BAZAR, AJMER, RAJASTHAN 305001
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
MEHTA LEGAL
402-04, SHILP-2, NEAR SALES INDIA, INCOME TAX CIRCLE, ASHRAM ROAD, AHMEDABAD - 380 009, GUJARAT

Proposed to be Used
To be associated with:
3586135

AHMEDABAD
NAMKEEN, WAFERS, SNACK FOODS CONSISTING PRIMARILY OF GRAINS, SPICES, FLOUR AND PREPARATIONS MADE FROM CEREALS, CORN, CEREAL, OTHER VEGETABLE MATERIALS; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS), SWEETS
4175966   14/05/2019
ALDES GEORGE
THADATHIL,KAYALUMPARA,VENAPPARA PO,KOODATHAI,KOZHIKODE,KERALA-673573
PROPRIETOR

Address for service in India/Attorney address:
SHIBU SYED MUHAMMED
KOODATHAI PARAMBIL HOUSE, KOODTHAI BAZAR POST, THAMARASSERY, CALICUT, PIN - 673 573, KERALA

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
ABDULLAH ALBOSHI
ABO ALZAHAB GROUP ITHALAT IHRCAT LIMITED SIRKETI GAZIANTEP TURKEY
Applicant Individual.

Address for service in India/Attorney address:
CHETAN KUMAR GIRI
PLANET LEGAL, Chamber No. 801, Lawyers Chambers, Dwarka Court, Sector 10, New Delhi - 110075

Proposed to be Used
DELHI
RICE.
GOKARN

4176037  14/05/2019

SARVESHAYA EXPORTS PRIVATE LIMITED
SHOP NO 6, SHREE DATTA CORNER GROUND FLOOR AMBEAGON BUDUK, KATRAJ, PUNE - 411046

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4176041  14/05/2019
ASHISH AGNIHOTRI
GRAM DUARA, POST- DUARA, TEHSIL- MANGWAN, DISTRICT-REWA, MADHYA PRADESH-486338
PROPRIETOR

Proposed to be Used
MUMBAI

Achar pachranga (fruit pickle), Adlay flour for food, aerated chocolate, Alimentary pasta, allspice, Almond cake, Almond cookies, Aperitif biscuits, Asian noodles, Bakery goods, Baking powder, baking soda, baking spices, Barley flour for food, Batter mixes, Beverages based on chocolate, Biscuits, Biscuits containing chocolate flavoured ingredients, Biscuits containing fruit, Biscuits flavoured with fruit, Biscuits for human consumption made from cereals, Biscuits having a chocolate flavoured coating, Boxed lunches consisting of rice, with added meat, fish or vegetables, bread, bread biscuits, bread flavoured with spices, Bread improvers being cereal based preparations, Bread made with soya beans, Breakfast cereals containing honey, Breakfast cereals containing fruit, breakfast cereals, breakfast cereals made of rice, brown rice, Brownies, Buckwheat flour, buckwheat noodles, Butter Biscuits, butterscotch chips, cake flour, cake powder, cakes, Ketchup, Cereal bars, energy bars, Cereal-based meal replacement bars, Cereal-based snack bars, Cereal based snack foods, Cereal flour, Cereal powders, cereal preparations, cereal snacks, Cereal seeds, processed, Cereals, Cereals for food consumption by humans, Cereals for use in making pasta, cheese sauce, Chili paste for use as a seasoning, Chili sauce, Chinese batter flour, Chinese noodles [uncooked], Chinese noodles, Chips [cereal products], Chinese rice noodles (bifun, uncooked), Chocolate, Chocolate-based ready-to-eat food bars, Chocolate biscuits, Chocolate brownies, Chocolate cake, Chow mein noodles, Chow mein, Chutneys, Coriander, dried, Corn-based snack foods, Corn flakes, Cumin powder, Curry pastes, Curry powders, Custard powder, Dairy chocolate, Dessert puddings, Dried cumin seeds, Edible flour, Edible spices, Edible turmeric, Egg noodles, flour, Flour based chips, Flour for food, Flour of corn, Flour of millet, Flour of oats, Flour of rice, Flour ready for baking, Foodstuffs made from cereals, Foodstuffs made from maize, Foodstuffs made from oats, Foodstuffs made of rice, Fresh bread, Fresh pizza, Fried corn, Frozen cakes, Fruit bread, Fruit cake snacks, Fruit cakes, Garlic juice, Garlic powder, Ginger puree, Grain-based snack foods, Green tea, Ground coriander, Halvah, High-protein cereal bars, Honey, Ice cream, Ice cream bars, Ketchups, Ketchup [sauce], Kheer mix (rice pudding), Maize flour, Mayonnaise, Mayonnaise with pickles, Milk chocolate, Mixed spice powder, Mixed spices, Muesli, Multigrain bread, Mustard, Mustard powder [spice], Natural honey, Non-dairy ice cream, Noodles, Oat-based food, Oat meal, Oilseed flour for food, Pasta, Pasta sauces, Pepper, Pepper powder [spice], Pepper sauces, Pepper spice, Pickled ginger [condiment], Popcorn, Potato flour, Ready-made sauces, Rice based dishes, Rice chips, Rice flour, Samosas, Sauces, Snack food (Cereal-based -), Snack food products made from soya flour, Snack food products made from potato flour, Snack food products made from rice flour, Snack food products made from maize flour, Snack foods made from wheat, Soy sauce, Spiced salt, Spicy sauces, Spices, Sweet pickle [condiment], Toffees, Tomato ketchup, Turmeric, Turmeric for food, Vegetable flour, Vinegar, Wheat flour, Whole wheat bread
MADHUBHAI GORDHANBHAI CHEVDAWALA
R.K. INDUTRIAL AREA ZONE-1, NEAR VIVEKANAND INSTITUTE OF HOTEL & TOURISM MANAGEMENT COLLEGE,
NEAR KUCHIYADAD VILLAGE, RAJKOT-AHMEDABAD HIGHWAY, RAJKOT-360023
partnership firm

Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used

AHMEDABAD
NAMKEENS, CEREAL AND GRAIN BASED SNACK FOOD, SAMOSA- SNACK FOODS, CONDIMENTS, SWEETS, CHIKKI
(CONFECTIONERY) - INCLUDING IN CLASS- 30.
Trade Marks Journal No: 1909, 08/07/2019        Class 30

ARVIND KUMAR
B3, cross road mall, central spine, vidhyadharnagar, jaipur
proprietorship firm

Address for service in India/Attorney address:

PANKAJ GUPTA
C-12, Lal Kothi Shopping Centre, Between Laxmi Mandir Cinema and Hotel Jaipur Palace, Tonk Phatak, Jaipur (Rajasthan) - 302015

Used Since: 07/05/2019

AHMEDABAD

Teas/Tea bags/Black tea/Tea beverages/Tea mixtures/Tea extracts/Black tea [English tea]/Tea cakes/Jasmine tea/Tea essences/Barley tea/Oolong tea/Green tea/Tea substitutes/Darjeeling tea/Lime tea/Tea leaves/Chai tea/Instant tea/Mate [tea]/Ginseng tea/Rooibos tea/Tea (Iced -)/Sage tea/Tea pods/Herbal tea/Linden tea/Rosemary tea/Ginger tea/Citron tea/White tea Chamomile tea/Peppermint tea/Tieguanyin tea/Fermented tea/Iced teas/Fruit teas/Herbal teas/Tea-based beverages/Iced tea/Ginseng tea [insamcha]/Tea (Non-medicinal)/Herb tea [infusions]/Earl grey tea/Earl Grey tea/Barley-leaf tea/Tea mix powders/Iced tea mix powders/Flavours of tea for food or beverages/Instant powder for making tea/Coffee/Unroasted coffee/Coffee beans/Coffee mixes/Flavoured coffee/Coffee concentrates/Malt coffee/Decaffeinated coffee/Instant coffee/Iced coffee/Coffee bags/Coffee pods/Coffee capsules/Coffee in ground form/Coffee in brewed form/Coffee [roasted, powdered, granulated, or in drinks]/Filters in the form of paper bags filled with coffee/Roasted barley and malt for use as substitute for coffee/Powdered coffee in drip bags/Mixtures of coffee and chicory/Chocolate bark containing ground coffee beans/Ice beverages with a coffee base/Cocoa/Cocoa products/Cocoa preparations/Cocoa powder/Cocoa mixes/Rice/Rice snacks/Rice noodles/Rice flour/Brown rice/Wholemeal rice/Instant rice/bakery goods/Pre-baked bread/Semi-baked bread/Custards [baked desserts]/Pre-baked pizzas crusts/Ready-to-bake dough products/foods produced from baked cereals/Chocolate fillings for bakery products/Mixes for making bakery products/Preparations for making bakery products/Cookies/Fortune cookies/Almond cookies/confectionery/Nut confectionery/Sesame confectionery/Confectionery bars/Sugar confectionery/Flour based chips/Chips [cereal products]/Grain-based chips/Vegetable flavoured corn chips/Peanut butter confectionery chips/Confectionery chips for baking/Rice chips/Chocolate chips/Tortilla chips/Corn chips/Salt/Spiced salt/Cooking salt/Salt (Cooking -)/Table salt/Edible salt/Spices/Edible spices/Curry spices/Baking spices/Pizza spices/Mixed spices/Spices in the form of powders/Processed herbs/Culinary herbs/Dried herbs/Preserved herbs/Crackers flavoured with herbs/Garden herbs, preserved [seasonings]/Preserved garden herbs as seasonings/Dried herbs for culinary purposes/NATURAL SWEETNER/SUGAR SUBSTITUTE/STEVIA LEAF EXTRACT IN THE FORM OF LIQUID POWDER & CUBES IN VARIOUS CONCENTRATIONS AND FLAVOURS

4176263 14/05/2019

ARVIND KUMAR
B3, cross road mall, central spine, vidhyadharnagar, jaipur
proprietorship firm

Address for service in India/Attorney address:

PANKAJ GUPTA
C-12, Lal Kothi Shopping Centre, Between Laxmi Mandir Cinema and Hotel Jaipur Palace, Tonk Phatak, Jaipur (Rajasthan) - 302015

Used Since: 07/05/2019

AHMEDABAD

Teas/Tea bags/Black tea/Tea beverages/Tea mixtures/Tea extracts/Black tea [English tea]/Tea cakes/Jasmine tea/Tea essences/Barley tea/Oolong tea/Green tea/Tea substitutes/Darjeeling tea/Lime tea/Tea leaves/Chai tea/Instant tea/Mate [tea]/Ginseng tea/Rooibos tea/Tea (Iced -)/Sage tea/Tea pods/Herbal tea/Linden tea/Rosemary tea/Ginger tea/Citron tea/White tea Chamomile tea/Peppermint tea/Tieguanyin tea/Fermented tea/Iced teas/Fruit teas/Herbal teas/Tea-based beverages/Iced tea/Ginseng tea [insamcha]/Tea (Non-medicinal)/Herb tea [infusions]/Earl grey tea/Earl Grey tea/Barley-leaf tea/Tea mix powders/Iced tea mix powders/Flavours of tea for food or beverages/Instant powder for making tea/Coffee/Unroasted coffee/Coffee beans/Coffee mixes/Flavoured coffee/Coffee concentrates/Malt coffee/Decaffeinated coffee/Instant coffee/Iced coffee/Coffee bags/Coffee pods/Coffee capsules/Coffee in ground form/Coffee in brewed form/Coffee [roasted, powdered, granulated, or in drinks]/Filters in the form of paper bags filled with coffee/Roasted barley and malt for use as substitute for coffee/Powdered coffee in drip bags/Mixtures of coffee and chicory/Chocolate bark containing ground coffee beans/Ice beverages with a coffee base/Cocoa/Cocoa products/Cocoa preparations/Cocoa powder/Cocoa mixes/Rice/Rice snacks/Rice noodles/Rice flour/Brown rice/Wholemeal rice/Instant rice/bakery goods/Pre-baked bread/Semi-baked bread/Custards [baked desserts]/Pre-baked pizzas crusts/Ready-to-bake dough products/foods produced from baked cereals/Chocolate fillings for bakery products/Mixes for making bakery products/Preparations for making bakery products/Cookies/Fortune cookies/Almond cookies/confectionery/Nut confectionery/Sesame confectionery/Confectionery bars/Sugar confectionery/Flour based chips/Chips [cereal products]/Grain-based chips/Vegetable flavoured corn chips/Peanut butter confectionery chips/Confectionery chips for baking/Rice chips/Chocolate chips/Tortilla chips/Corn chips/Salt/Spiced salt/Cooking salt/Salt (Cooking -)/Table salt/Edible salt/Spices/Edible spices/Curry spices/Baking spices/Pizza spices/Mixed spices/Spices in the form of powders/Processed herbs/Culinary herbs/Dried herbs/Preserved herbs/Crackers flavoured with herbs/Garden herbs, preserved [seasonings]/Preserved garden herbs as seasonings/Dried herbs for culinary purposes/NATURAL SWEETNER/SUGAR SUBSTITUTE/STEVIA LEAF EXTRACT IN THE FORM OF LIQUID POWDER & CUBES IN VARIOUS CONCENTRATIONS AND FLAVOURS

4732
4176455   14/05/2019
MR. BHARAT DHINGWANI
NEW SHIV KUTIR, VEER SAVARKAR MARG, DADAR (W), MUMBAI-400028
Proprietor
Proposed to be Used
MUMBAI
RICE
Trade Marks Journal No: 1909, 08/07/2019 Class 30

4176456 14/05/2019
MR. BHARAT DHINGWANI
NEW SHIV KUTIR, VEER SAVARKAR MARG, DADAR (W), MUMBAI-400028
Proprietor

Proposed to be Used
MUMBAI
RICE

4734
DO HARIZZZ

4176457    14/05/2019

MR. BHARAT DHINGWANI
NEW SHIV KUTIR, VEER SAVARKAR MARG, DADAR (W), MUMBAI-400028

Proprietor

Proposed to be Used
MUMBAI
RICE
MANGIFERA

4176465    14/05/2019

MISHTANN FOODS LTD.
GUJARAT-INDIA.
BODY INCORPORATE

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE IN CLASS 30.
HARDEV DUTT SHARMA
VILLAGE MATTOLI P.O. THANDOG MORNI HILLS
PROPRIETOR- HERBAL KINGS

Address for service in India/Attorney address:
MANISH
H.NO. 240-I, FF, GREEN CITY, DHAKOLI, ZIRAKPUR, MOHALI, PUNJAB, 140603

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
4176908  15/05/2019
AJITSINGH H. RAJPUROHIT
trading as ;SHREE GEWAL TEA COMPANY
G-57, SOMESHWAR SHOPPING MALL, VISNAGAR ROAD, MEHSANA - 384001 GUJARAT INDIA
Address for service in India/Attorney address:
L.D.PATEL & CO.
207, 2ND FLOOR, GOLDEN PLAZA COMPLEX, OPP. TEN ACERS, O/S RAIPUR GATE, KANKARIA ROAD, AHMEDABAD-380022. GUJARAT-INDIA.

Proposed to be Used
AHMEDABAD
TEA, COFFEE, SPICES, NAMKEEN INCLUDING IN CLASS – 30.
EIPL

4177231    15/05/2019
ENCON IMPEX PRIVATE LIMITED
NO. 45, 2ND FLOOR, VINAYAKA ELECTRONIC PLAZA, 1ST CROSS, S.P. ROAD, BANGALORE – 560002
Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
MATHRUCHAYA

4177236  15/05/2019

ENCON IMPEX PRIVATE LIMITED
NO. 45, 2ND FLOOR, VINAYAKA ELECTRONIC PLAZA, 1ST CROSS, S.P. ROAD, BANGALORE – 560002

Private Limited Company

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water].
RITESH BHANUBHAI JOSHI, SOLE PROPRIETOR OF M/S. PREHAAN AGRO FOODS
E/317, NEW GUNJ BAZAR, APMC MARKETYARD, UNJHA- 384170.
AN INDIAN PROPRIETORY CONCERN
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.ROAD, AHMEDABAD - 380 060
Proposed to be Used
AHMEDABAD
CUMIN SEEDS, FENNEL SEEDS, CORRIENDER SEEDS, RAI, METHI, KALONJI, DHANIYA, AJAMO, JEERA, WHOLE SPICES INCLUDED IN CLASS - 30
4177377  15/05/2019
RITESH BHANUBHAI JOSHI, SOLE PROPRIETOR OF M/S. PREHAAN AGRO FOODS
E/317, NEW GUNJ BAZAR, APMC MARKETYARD, UNJHA- 384170
AN INDIAN PROPRIETORY CONCERN
Address for service in India/Attorney address:
RAVAL & CO.,
A-1, 1ST FLOOR, SATYAMEV-1, OPP. GUJARAT HIGH COURT, SOLA, S.G.Road, AHMEDABAD - 380 060

Proposed to be Used
To be associated with:
4177376
AHMEDABAD
SPICES INCLUDED IN CLASS - 30
4177430  15/05/2019
SHAILESH DADHICH S/O SHRI OM PRAKASH DADHICH
M/s Lehariya Grah Udhyog, Plot No. 118, Shanti Vihar, Basni-Tamboliya, Magra Punjla, Jodhpur (Rajasthan)
SOLE PROPRIETORSHIP CONCERN
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002, (RAJASTHAN).
Used Since : 22/07/2011
AHMEDABAD
Confectioneries, Tamarind Toffee and Candy & Goli
DIVIL

4177439  15/05/2019
SHUBHAM BHASHKAR HEDAU
IN FRONT OF INDIAN OIL PETROLPUM, WADSA ROAD, TALUKA ARMORI DISTRICT GADCHIROLI 441208, MAHARASHTRA, INDIA
Single Firm

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used

MUMBAI
BREAD, BISCUITS, BUNS, FRUIT BREAD, RUSKS, BISCUIT RUSK, CAKES, BAKERY GOODS, CEREAL-BASED SNACK FOOD, CHOCOLATE, CONFECTIONERY / SUGAR CONFECTIONERY, PREPARATIONS FOR MAKING BAKERY PRODUCTS, INCLUDED IN CLASS 30
4177458  15/05/2019
RBAC FOODS PRIVATE LIMITED
PLOT NO.98, SINDHI COLONY, KHAMGAON, BULDHANA, MAHARASHTRA-444303
Private Limited Company

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN,RATANLAL PLOTS,AKOLA-444005

Proposed to be Used
MUMBAI
Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat, corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks being items included in Class 30.
SIDDHANT
4177496  15/05/2019
SIDDHANT LIME PRIVATE LIMITED
Shade No. P/74, Old GIDC Industrial Estate, Near Indian Diamond Institute, Katargam, Surat – 395004.
a company registered and incorporated under the Indian Company’s Act
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
To be associated with:
3125381
AHMEDABAD
Bakery Product including Biscuit, Wafer, Chocolate, Pastry, Bread, Buns, Cookies, Pizza, Cake Powder, Cake Dough and Confectionery; Ice cream and powders thereof; Ice Cream Confections; Confectionery; Cereal, Oat, Rice and Corn based Snacks, Flakes and Foods; Ready-to-eat Cereal-Derived Food Bars; Food Mixtures Consisting of Cereal Flakes and Dried Fruits; Foodstuffs Made From Cereals, Rice and Corn; Oat and Corn Flakes, Flour, Milled, Roasted and Meal; Granola and Granola-based snack bars; Museli; Dough, Noodles; Oatmeal; Baking-powder; Spices; Instant Mix Powder; Instant Mix Powder; Coriander; Aniseed; Saffron; Turmeric for food; Pepper; Tea; coffee; suger; salt; as included in Class - 30.
4177597   15/05/2019
ROOP INTERNATIONAL
4106/07- 1st Floor, Main Road, Naya Bazar, Delhi- 110006
A Partnership Firm
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Used Since :08/11/2015
DELHI
Rice
SME AVON SUPER
4177618   15/05/2019
SAURABH GUPTA
S.H.-52, SITE - 3, PANKI INDUSTRIAL ESTATE, KANPUR 208022, UTTAR PRADESH
SHRI MEENA ENTERPRISES, A Sole Proprietorship Firm
Address for service in India/Attorney address:
(R)ESERVE (M)ARK
236, CHANDNI CHOWK, FATEHPURI, DELHI-110006
Proposed to be Used
DELHI
SPICES AND GULAB JAMUN MIX POWDER
4177632    15/05/2019
MR. AVINASH ASHOK KADAM TRADING AS: KSHANBHAR VISHRANTEA
502, GANESH SIDDHI CHS, PANDURANGWADI, DOMBIVALI (E), DIST- THANE- 421201, MAHARASHTRA, INDIA
Sole Proprietor
Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
COFFEE, TEA, SUGAR, ARTIFICIAL COFFEE
4177716  15/05/2019
ASHOKBHAI RAMJIBHAI KATHAROTIYA PROPRIETOR OF GAMDU DAIRY & FOOD PRODUCTS
G - 6, SHREEJI ARCADE, BUS STATION ROAD, GADH - 385515, TAL : PALANPUR, DIST : BANASKANTHA. GUJARAT - INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKINGPOWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER] IN CLASS 30.
4177793  15/05/2019
MOHD. ATIF TRADING AS ALLA BANDHA KIRANA HOUSE.
584, BAZAR MATIYA MAHAL, JAMA MASJID, DELHI-110006.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2013
DELHI
TEA, COFFEE AND SPICES.
SH. RAVI SHANKAR JAIWAL TRADING AS RAJ RAJESHWARI TRADING CO.
15/240 I, CIVIL LINES, KANPUR-208001, U.P.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since :01/04/2008

To be associated with:
2288729

DELHI

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice.
4177867  15/05/2019
MOHITBHAI RAMESHBHAI THUMMAR
MISRI FOODS ,PLOT NO:105,G.F.& F.F MARUTIDHAM SOCIETY-2,MOTA VARACHHA,SURAT-394101
PROPRIETOR
Address for service in India/Attorney address:
SHAILESH I MEHTA
202,SHOPPERS PLAZA-4,2nd FLOOR,OPP BSNL TELEPHONE EXCHANGE,ABOVE SBI BANK,C.G.ROAD,NAVRANGPURA-380009
Used Since :14/05/2019
AHMEDABAD
LOCHO Khaman, Khandvi, Sandwitch dhokla, Sev Khamani, Fulwadi, Patra, Undhyu, Kachori, Fulwadi, Dalwada, Samosa, Puff, Buffwada, Dahiwada, Dabeli, Vadapav, Pizza, Burger, Sandwich
MAPLE DELIGHTS
4177883  16/05/2019
KAMLESHKUMAR KANTILAL PATEL
trading as ;MAPLE DELIGHTS
15 ELIGANS BUNGALOWS, OPP BHAVIN SCHOOL THALTEJ, AHMEDABAD - 380059 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
NAMKEENS, CHIPS, WAFERS, MATHRI, BHUJIYA, PAPAD, BADI, PICKLES, SAUCES, CHUTNEYS, NOODLES, FOODS
ITEMS PREPARATION MADE FROM CEREALS.
MBA PIZZA POWERED BY KATNIWALA

4178000  16/05/2019
ISHAAN NAKRA
NEAR SAYAJI HOTEL, INFRONT OF MEGDUT GARDEN, VIJAY NAGAR, INDORE, M.P, 452001, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE
Proposed to be Used
MUMBAI
PIZZA
4178205   16/05/2019
ENCORE INTERNATIONAL PRIVATE LIMITED
Royal Shopping Centre, 168/20-A, Office No. 23, Second Floor, Khayali Ganj, Aminabad, Lucknow, Uttar Pradesh-226018, India
A Company registered under Indian Companies Act, 1956
Address for service in India/Attorney address:
PATENTWIRE CONSULTANTS PVT.LTD.
A-199, Ground Floor, Defence Colony, New Delhi-110024, India
Used Since :11/04/2013
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour, bread, pastry; honey, treacle; yeast, baking-powder, salt, mustard; vinegar, including wine vinegar, sauces (condiments); spices; ice; salt, spaghetti, pasta, noodles, olives, coconut milk, rice wafer, crisp bread, ketchup, biscuits, soya sauce, sweets, crisps, popcorn, chocolate, lentils, chickpeas; all goods included in this class.
4178215   16/05/2019
FLONT ASSETS
15/3, Suyash CHS, Dadasaheb Gaikwad Marg, Near RTO, 4 Bungalows, Andheri W, Mumbai 400053
Proprietary
Address for service in India/Attorney address:
LALITA SATAM AND ASSOCIATES
Flat 15, 3rd floor, Suyash CHS, Dadasaheb Gaikwad marg, Near RTO, 4 Bungalows, Andheri west, Mumbai
Used Since :08/08/2018
MUMBAI
Flavourings, seasonings and condiments
FUN GOLD
4178483  17/05/2019
SHRI DAVINDER KUMAR
trading as ;RACHIT FOOD WORKS
A-33, RISHI NAGAR RANI BAGH, DELHI-110034, INDIA
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ATUL TRADE MARK CO.
2483, IIIND FLOOR, SHRI RAM PLACE, CHOWK TELIWARA, SADAR BAZAR, DELHI-110 006.

Proposed to be Used
DELHI
NAMKEEN SNAX RUSK MATHI BISCUIT SWEETS & CONFECTIONERY INCLUDED IN CLASS -30.
4178874  17/05/2019
NASEERA ABDUL SALAM
PROPRIETOR, M/s GOLDEN TEA MANUFACTURES & EXPORTERS, ROOM NO.X11/223, 11nd FLOOR, KALACHIRA TOWER, WEST NADA, KODUNGALOOR, THRISSUR DISTRICT, KERALA STATE, PIN-680664,INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-682 018
Used Since :25/02/2019
To be associated with:
3410677
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, FRYUMS, PAFKI, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
4178876  17/05/2019
NASEERA ABDUL SALAM
PROPRIETOR, M/s GOLDEN TEA MANUFACTURES & EXPORTERS, ROOM NO.X11/223, 11nd FLOOR, KALACHIRA
TOWER, WEST NADA, KODUNGALOOR, THRISUR DISTRICT, KERALA STATE, PIN-680664, INDIA
Single Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN-
682 018
Used Since :26/02/2019
To be associated with:
3410677
CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM
CEREALS, FRYUMS, PAFKI, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING
POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
4178930 17/05/2019
K.GOPAL
trading as ;KOKKU BRAND
NO.3, GARDENWOODRAF NAGAR,SECOND MAIN ROAD, OLD PALLAVARAM, CHENNAI-600117.
MANUFACTURER AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
YOGESH.P.R
NO.5, SECOND FLOOR, KALYANI PONNAPPAN AVENUE ANNEXE, KOTHARI NAGAR, RAMAPURAM,CHENNAI-600089.
Proposed to be Used
CHENNAI
RICE.
Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4178944  17/05/2019
BURGER CLUB PRIVATE LIMITED
Z-9 FIRST FLOOR RAJOURI GARDEN DELHI 110027
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
3555746

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE, BREADCRUMBS, BUNS, CAKES, CHOCOLATE BEVERAGES WITH MILK
THE BURGER CLUB

4178946  17/05/2019
BURGER CLUB PRIVATE LIMITED
Z-9 FIRST FLOOR RAJOURI GARDEN DELHI 110027
MANUFACTURERS AND MERCHANTS

Proposed to be Used

To be associated with:

3555746

DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREAWS, BREAD PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES, ICE Breadcrums, BUNS, CAKES, CHOCOLATE BEVERAGES WITH MILK.
RAVINDRA SHIVAJI TEMBHARE PROPRIETOR OF VEDANTA COSMETIC
LIG-24, BLOCK-2, INDRAVATI COLONY, NEAR CHOTA HANUMAN MANDIR, RAIPUR, (C.G.), INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai –400 037.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4179283   18/05/2019
ATISH CHANDRAKANT PATEL
4/B, MAHAVIR COMPLEX, NEAR BANK OF BARODA, UNJHA - 384170, GUJARAT, INDIA.

Address for service in India/Attorney address:
DIPEN THAKKAR, ADVOCATE
MAHI COMMUNICATION, A-2, SAGAR COMPLEX B/h. JANTA ICE CREAM, STERLING HOSPITAL LANE, GURUUL, AHMEDABAD -52
Used Since :15/11/2014

AHMEDABAD
CUMIN (JEERA), FENNEL (VARIYALI), SPICES.
4179340  18/05/2019
INDIGENOUS FOOD PVT. LTD.
1616, 1st Floor, Sec 17, HUDA, Jagadhri
Body Incorporate
Address for service in India/Attorney address:
M & M ADVOCATES AND CONSULTANTS
NATIONAL COLLEGE OF POLYTECHNIC NEAR NEW POLICE LINES AMBALA ROAD JAGADHRI DISTT YAMUNA NAGAR HARYANA
Proposed to be Used
DELHI
ICE CREAM, ICE CREAM SUNDEAS, ICE CREAM DESSERTS, CAKES, SOFTY, FORZEN DESERT, ICE CANDY
Trade Marks Journal No: 1909, 08/07/2019 Class 30

POSHAK FOODS PRIVATE LIMITED.
C-1302, ANSAL SUSHANT CITY, PANIPAT-132103, HARYANA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

PIZZA; PREPARED PIZZA MEALS; PIZZA DOUGH; VEGETABLE BURGERS [SANDWICHES]; BURGERS CONTAINED IN BREAD ROLLS; SANDWICHES; HAMBURGERS [SANDWICHES]; HOT DOGS [SANDWICHES]; COFFEE BASED BEVERAGES; TEA-BASED BEVERAGES; CHOCOLATE-BASED BEVERAGES; COCOA-BASED BEVERAGES; SAUCES; SPICES; COFFEE; ICED COFFEE; COFFEE DRINKS; COFFEE BEVERAGES; TEA-BASED DRINKS; TEA BEVERAGES; ICED TEA; FRUIT TEA [OTHER THAN FOR MEDICAL PURPOSES]; ICE CREAM; CHIPS [CEREAL PRODUCTS]; CEREAL BASED PREPARED SNACK FOODS; SALT, SUGAR, BREAD, BISCUIT, NAMKEEN; CHOCOLATE; TOFFEE; RUSK AND CAKES, PASTA, GAJHAK, REWRI, SWEETS AND PAITHA, COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE.
Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]

4179686  20/05/2019
SIMRAN TUTEJA
12/1, LAJPAT NAGAR CHOWK, LUCKNOW, UTTAR PRADESH-226003
INDIVIDUAL
Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX,VIKAS MARG,LAXMI NAGAR,DELHI-110092
4179693  20/05/2019
M/S. MILTI INDUSTRIES PRIVATE LIMITED
D.No. 19.9-176, SC.No. 103550, NH-5, Guntur-522002
Private Limited Company

Address for service in India/Attorney address:
J.MASANI MONISHA
No.102, Choudhary nagar 11th Street, Valasaravakkam, Chennai-600087

Proposed to be Used
CHENNAI
FLAKES, SUGAR, BREAD, BISCUITS, CAKES, CONFECTIONERY, ICES, HONEY, SALT, SAUCES, WHEAT PRODUCTS, VIZ MAIDA, RAAGI, SOOJI, ATTA, BRAN, FLOUR BESAN. RAVA, KESARI RAVA, PREPARATIONS MADE FROM CEREALS AND FLOUR, GROUND SPICES, MASALAS, NAMKEENS, PAPAD.
RIAG
4179972  20/05/2019
RIAG CONSUMER PRIVATE LIMITED
B 201, Amrapali Appartments, Plot No 11/2, Sector - 3, Vaishali, Ghaziabad
A Private Limited company
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Proposed to be Used
DELHI
SPICES
4180054    20/05/2019
GURBUX SINGH
HOUSE NO 112 WARD NO 5 TOHANA ROAD CHUGI RATIA
INDIVIDUAL
Address for service in India/Attorney address:
VINOD KUMAR UTREJA
OPP CANARA BANK, G.T. ROAD, FATEHABAD-125050
Proposed to be Used
DELHI
TEA, COFFEE
Proposed to be Used

CHENNAI

CONFECTIONERY, BISCUITS, CAKE, BREAD, PASTRY, CORN PUFF, PUFFS, SNACKS, VINEGAR, SAUCES, SPICES, ICE, SWEETS, SWEET CANDY, SPICY CHIPS/NAMKEEN, CHOCOLATE AND SNACKS BEING FOOD ARTICLES, FOOD ARTICLES READY FOR SERVE, FLOUR AND PREPARATIONS MADE FROM CEREALS, TINNED AND PRESERVED FOOD ARTICLES, ALL BEING GOODS INCLUDED IN CLASS 30.
GETIN

4180435  20/05/2019

LIVE HAPPY FOODS INDIA PRIVATE LIMITED

Block -110, Radheshyam Society, Nr. Om, Dairy, B/h Jithariya Hanuman, Mavdi Road, Rajkot 360004, Gujarat, India.

A Company Incorporated under the laws of India.

Address for service in India/Attorney address:

PARKER & PARKER CO. LLP

A3 Trade Center, Stadium Circle, CG Road, Ahmedabad 380009, India

Proposed to be Used

AHMEDABAD

Puffed rice; Puffed corn snacks; Cheese-flavored puffed corn snacks; Puffed cheese curls [corn snacks]; Puffed cheese balls [corn snacks]; Wafers; Salted biscuits; Granola snacks; Wheat-based snacks; Tapioca-based snacks; Rice-based snacks; Dried oregano; Almond confectionery; Aniseed; Baking powder; Baking soda [bicarbonate of soda for cooking purposes]; Burritos; Cake frosting [icing]; Cake powder; Cakes; Candy; Cereal-based snack food; Chocolate; Chips [cereal products]; Chocolate-based beverages; Chocolate spreads containing nuts; Coffee; Confectionery; Cookies; Corn flakes; Corn meal; Corn flour; Crushed oats; Frozen yoghurt [confectionery ices]; Fruit jellies [confectionery]; Honey; Husked oats; Ice cream; Iced tea; Ketchup [sauce]; Macaroni; Noodles; Pasta; Pancakes; Pastries; Pesto [sauce]; Pizzas; Popcorn; Rice; Spices;
4180497    20/05/2019
RAJENDRA TIRTHARAM AHUJA
246, ANAND VILLA, OPP. SHAKUNTALA LAWNS, SHRAVAN GALLI, BARAMATI, PUNE - 413 102
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA KULKARNI
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI
TEA
Trade Marks Journal No: 1909, 08/07/2019 Class 30

N SEYAD NAWAZ
1/83D, SEEVALAPERI ROAD BURKITMANAGARAM PALAYAMKOTTAI-627351
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from
 cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle;
 Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen
 water]

Transliteration : BHAI MAMA KADAI
4180551   20/05/2019
ABHISHEK VINOD GOSWAMI
C-405, Surya Palace, City Light Road, Surat-395007 (Gujarat)
Personal Name
Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2
Proposed to be Used
AHMEDABAD
Namkeen, Farsan, wafers, Bakery goods, Confectionery goods, Ready to eat food item
URVASHI JAIN
House No 228, Lane 7, Sector 1, Khalsa Chowk, Nanak Nagar, Jammu, Jammu And Kashmir-180004
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :16/10/2018

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4180930    20/05/2019
MITUL DEVSHIBHAI DHAMELIYA (PROPRIETOR) TRADING AS CHARNAMRUT DAIRY & FOOD PRODUCTS
81, AKSHARPARK SOCIETY, GANESHPURA, CHAPRABHATHA ROAD, AMROLI, SURAT-394107, GUJARAT, INDIA
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
DAIRY-FREE CHOCOLATE, DAIRY ICE CREAM, MILK JAM, ICE MILK, MILK CHOCOLATE, COFFEE-BASED BEVERAGES
CONTAINING MILK, COCOA BEVERAGES WITH MILK, SWEETS, ICE CREAM, KULFI (ICE CREAM)
RANG MADHUR
4180931 20/05/2019
MITUL DEVSHIBHAI DHAMELIYA (PROPRIETOR) TRADING AS CHARNAMRUT DAIRY & FOOD PRODUCTS
81, AKSHARPARK SOCIETY, GANESHPURA, CHAPRABHATHA ROAD, AMROLI, SURAT-394107, GUJARAT, INDIA
PROPRIETOR
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
To be associated with:
AHMEDABAD
DAIRY-FREE CHOCOLATE, DAIRY ICE CREAM, MILK JAM, ICE MILK, MILK CHOCOLATE, COFFEE-BASED BEVERAGES CONTAINING MILK, COCOA BEVERAGES WITH MILK, SWEETS, ICE CREAM, KULFI (ICE CREAM)
4180962    20/05/2019
SUNIL KUMAR TRADING AS NATURAL FOOD PRODUCTS
STADIUM ROAD, NEAR SOAP FACTORY, MANSA-151505 (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/05/2019
DELHI
Spices, Tea, Rice, Sugar, Besan (Gram flour), Maida (wheat flour), Suji (Wheat flour), Dalia, Flour & Preparations made from Cereals; Namkeen (cereal based fried snacks), Snacks, Icecreams, Sweets, Confectionery & Bakery Goods.
4181070  20/05/2019
MAYANK SHARMA
C-79, Block - C, Lohia Nagar, Ghaziabad, Uttar Pradesh-201001
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Muesli snacks, Puffed corn snacks, Wheat-based snacks, Cheese-flavoured corn snacks, Rice-based snacks, Puffed corn snacks, Popcorn.
4181145  20/05/2019
GRACY NARONHA
No: 5-110 (2), Nest of Love Compound, Manipal Cross Road, Alevoor, Gudde Angadi, Udupi - 574 118, Karnataka, India
Individual
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Spices & Spice Powders, Masalas, snacks, Rice, Sweets & Savories
4181153   20/05/2019
ARCHANA VYAS W/O. SURESH VYAS
D-406, SAMUDAYIK BHAWAN KE PASS, MURLIDHAR VYAS NAGAR, BIKANER - 334001
INDIVIDUAL
Address for service in India/Attorney address:
NKRANGA
DAGA CHOWK NEAR NARSHING TEMPLE BIKANER
Proposed to be Used
AHMEDABAD
Snacks, Papad, Baddi, Bhujia, Mungadi and all type of Namkeens, Fryums, Chips, Coffee, Tea, Cocoa, Sugar,
Rice, Tapioca, Sago, Coffee Substitutes, Flour and Preparations made from Cereals, Bread, Biscuits, Cakes, Pastry and
Confectionery, Ices, Honey, Treacle, Yeast, Baking Powder, Salt, Mustard, Pepper, Vinegar, Sauces, Spices, Ice other
same kind of food products in class 30
4181341  21/05/2019
KISHLAY FOODS PVT. LTD.
LAKHRA CHARIALI, GUWAHATI, ASSAM, INDIA
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Attorney address:
BUREAU OF PATENTS AND TRADE MARKS
SATYA NIWAS, HOUSE NO.90, OPPOSITE BYELANE NO. 8, LACHIT NAGAR MAIN ROAD, GUWAHATI - 781007, ASSAM, INDIA.

Proposed to be Used
KOLKATA
EXTRUDED NAMKEEN
4181482  20/05/2019
RIKAS FOODS PRIVATE LIMITED
PLOT NO 29-B, THIRUNEELAKANDAN NAGAR 5TH STREET, KAVANGARAI, CHENNAI-600066
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
NATURE'S TWIST
4181499   20/05/2019
RITU SHARMA SOLE PROPRIETOR OF AAR ENTERPRISE
36/1376, MATRU KRUPA, 2ND MAIN 1ST CROSS, SADASHIV NAGAR-590001
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; ice [frozen water]
4181730  21/05/2019
ASK INDIAN MARKETING SOLUTIONS
TC 84/3447, NEAR SRIVARAHAM ELECTRIC SECTION, VALLAKKADAVU P O, Thiruvananthapuram, Kerala, 695008
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4181793  21/05/2019
BALASHREE FOODS PVT. LTD.
WZ-515 A/2, BASAI DARAPUR, DELHI-110015.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI
Rice, Coffee, Tea, Cocoa, Sugar, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Saffron, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4182093  21/05/2019
VISHAL ALIAS AJAY DEVGAN
CHALET AMAR, 1ST FLOOR, BEHIND CRITICARE HOSPITAL, PLOT NO. 41/43, GULMOHAR ROAD NO.1, JVPD, MUMBAI - 400049
A INDIAN NATIONAL

Address for service in India/Attorney address:
KSN LEGAL ASSOCIATES
Adv. Shrinivasan Mudaliar, Flat No.203, 2nd Floor, Sai Balaji Complex, Morivali, B-Cabin Road, Ambernath (East), Thane Dist 421501

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
4182344    21/05/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED (LEGAL DEPARTMENT) NO.33, LAWRENCE ROAD NEW DELHI-110035
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
488808, 907532, 1448677, 3780390

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES; CROISSANTS.
4182350  20/05/2019
RBAC FOODS PRIVATE LIMITED
PLOT NO.98, SINDHI COLONY, KHAMGAON, BULDHANA, MAHARASHTRA-444303
Private Limited Company

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP.VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005

Proposed to be Used
MUMBAI
Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat, corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks, etc. being items included in class 30
NUTRINTEL
4182415  21/05/2019
UTH BEVERAGES FACTORY PVT. LTD.
392/2, OPP. SANDVIK ASIA LTD., PHUGEWADI, PUNE--411 012.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE [FROZEN WATER].
HUMANERGY BIOSCIENCE

4182484    21/05/2019
SANDEEP SINGH NARULA
D-107, PHASE-7, INDUSTRIAL AREA, MOHALI, PUNJAB
PROPRIETOR

Address for service in India/Agents address:
SANDEEP GUPTA
363, Aggarwal Modern Bazar, C-33, Lawrence Road, Delhi-110035.

Proposed to be Used
DELHI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments);
spices; ice (frozen water).
RAJMINAR

4182917    21/05/2019
AMIT PAHUJA S/O SH SURENDER PAHUJA.
4/109, II ND FLOOR, RAJ NAGAR, GHAZIABAD, UTTAR PRADESH.
INDIVIDUAL

Address for service in India/Attorney address:
SUNRISE TRADE MARK CO
BLOCK-B4/SUNRISE HOUSE, GALI NO -9, KANSAL MARG, HARSH VIHAR, DELHI-110093. Email ID: sunriseipr@gmail.com
Cont. no- 9818383866 , 8800368866

Proposed to be Used
DELHI
SPICES, DALIA, JEERA, SOUNF, RAI, METHI, FLOUR, MAIDA, NAMMKEENS, KETCHUP, (SOUCE), RICE, VERMICELLI (NOODLES), SUJI, BESAN, SOYA, SALT, HING, BAKING POWDER IN CLASS-30
JANNAYAKGOLD
4183032  22/05/2019
JAN NAYAK FARMER PRODUCER COMPANY LIMITED
VILL-DADARI DHANRAJ P.O.-S. KOTHIYA BLOCK-TAJPUR SAMASTIPUR 848122

THE TRADEMARK ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
SANYAGOLD

4183615   22/05/2019

SH. PUNEET GUPTA TRADING AS EMPAIR AGENCY.

HOUSE NO.-45, 1ST FLOOR, LORD KRISHNA ROAD, BLOCK-D, ADARSH NAGAR, DELHI-110033.

PROPRIETORSHIP

Address for service in India/Attorney address:

LALJI ADVOCATES

A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Hing, Spices, Saffron, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
BINIL V.S.
Sree Narayana Bhavan, Earam South, Chathanoor p.o.
Individual

Address for service in India/Attorney address:
IVIN GANCIOUS
Ivin Gancius, Advocate & Trademark Attorney, Purathezhathu Veedu, Sakthikulangara, Kollam - 691581, Kerala

Proposed to be Used
CHENNAI
Corn, roasted, Roasted corn, Corn flour, Corn meal, Processed corn, Baked goods, Pre-baked bread, Semi-baked bread, Custards [baked desserts], Pre-baked pizzas crusts, Foods produced from baked cereals, Fried Corn, Fried rice, Fried noodles, Stir-fried noodles, Fried dough cookies, Puri (Fried Indian bread), Stir fried rice cake [topokki], Deep-fried dough sticks (Youtiao), Fried dough cookies (karintoh), Bhujia (cereal based fried snacks)
4183696  22/05/2019
RAM AVTAR RASTOGI
C/O IMPERIAL RESTAURANT, NEHRU ROAD, FARRUKHABAD (U.P.) INDIA.
SINGLE FIRM
Address for service in India/Attorney address:
TAJ TRADE MARK
ANAND VRINDAVAN, SANJAY PLACE, AGRA - 282 002 (U.P.) INDIA.
Used Since :21/05/2019
DELHI
ICE CREAM, CANDY FROZEN DESERT
4183994  22/05/2019
KAMAL MOHAN SHARMA TRADING AS : PINKCITY HONEY
1316, GANESH GATE, BABA HARISH CHANDRA MARG, CHANDPOLE BAZAR, JAIPUR 302001, RAJASTHAN
PROPRIETORSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
HONEY.
4184110  22/05/2019
KAWRE ICECREAM PVT. LTD.,
89, Budhwar peth, Laxmi Road, Ganpati chowk, Pune- 411 002, Maharashtra State, india
Manufacturer
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultants, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since : 15/08/1952
MUMBAI
Icecream & Kulfi
4184111   22/05/2019
KAWRE ICECREAM PVT. LTD.,
89, Budhwar peth, Laxmi Road, Ganpati chowk, Pune: - 411 002, Maharashtra State, India
Manufacturer
Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.
Used Since : 15/08/1952
MUMBAI
Icecream and Kulfi
AGROSUN
4184357  22/05/2019
SYED SHAHBAAZ HUSSAIN INAMDAR
1-949/61/27 RAHMAT NAGAR OLD JEVARGI ROAD NEAR MASJID E HUDA,GULBARGA-585102 KARNATAKA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
flour; wheat flour; soya flour; corn flour; maize flour; semolina, biscuits; bread; coffee, tea, cocoa and artificial coffee;
Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and
confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt,
seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
HIMANGI
4184386  22/05/2019
HEMLATA JAIN
PLOT NO. 295, FLAT NO. 201-U, VIMAL SHREE OCEAN, ALOK NAGAR, KANADIA ROAD, INDORE, MADHYA PRADESH - 452016
Proprietorship
Proprietorship
Address for service in India/Agents address:
RAGHAV PANCHAL
33, ASHISH NAGAR, BANGALI SQUARE, INDORE-452016,M.P.

**Proposed to be Used**

**MUMBAI**

Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, bakingpowder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]; Papad (Cereal based snacks); ready to eat snack foods consisting primarily of grains, corn, cereal, including puffed snacks, wafers, fryums; namkeens; papad; chips [cereal products]; soya flour; bari made from cereal, soya bari; Turmeric Powder, Chilli powder; Pulse flour; Biscuits; Noodles; Batter mixes; Maida (wheat flour); Besan (Gram flour) included in class 30.
DIKSHITA BHOSLE
13-3-1048/45, Indira Nagar, Jiyaguda, Asifnagar, Karwan Sahu, Hyderabad, Telangana - 500006
owner

Address for service in India/Attorney address:
POOJA GUPTA
Legal Brother’S Associates B 332, MOHAN GARDEN, NEAR DWARKA MOR METRO STATION, NEW DELHI-110059.

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
ARSA AGRO BUSINESS (OPC) PRIVATE LIMITED  
Village-Haral, P.O -Champahati P.S-Baruipur south 24 paraganas West Bengal – 743330  
Private Limited Company  
Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  
Used Since :21/12/2018  
KOLKATA  
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
Simmers industry

4186946 25/05/2019

PRABHANJAN SAMANTARAY
ML.G-1,PL NO-1/6,OSHB COLONY,NEAR SHIVA TEMPLE,CHANDRASEKHURPUR,BHUBANESWAR,KHURDHA,ODISHA,INDIA,PIN-751016

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]